BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 107 OF 2026

IN THE MATTER OF:
RAGHVENDRA PRATAP SINGH ..... APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.
..... RESPONDENT(S)

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NEW DELHI
DATED: 20.04.2026

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Counsel for U.P. Pollution Control Board
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IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 107 OF 2026

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..... RESPONDENT(S)

REPLY ON BEHALF OF UTTAR PRADESH POLLUTION CONTROL BOARD

I, Ramesh Kumar Singh, aged about 44 years, S/o Shri Bal Ram Singh, presently posted as Regional Officer, Uttar Pradesh Pollution Control Board(hereinafter UPPCB), Sonbhadra do hereby solemnly affirm and declare as under:

1. That I in the above noted capacity, am well conversant with the facts and records of the present case, hence am competent to swear this affidavit.

2. That the present reply is being filed in compliance of the order dated 23.02.2026 passed by this Hon'ble Tribunal in the present Original Application. The answering Respondent has acted with due diligence and promptitude and has ensured compliance of the directions issued by this Hon'ble Tribunal through coordination with the Uttar

Pradesh Pollution Control Board and other competent authorities. The contents of the present reply are based on official records and communications received from the concerned departments.

3. That this Hon'ble Tribunal on 23.02.2026 directed as follows:

> *"...**6.** Prima facie the averments made in the application raise substantial questions relating to environment arising out of the implementation of the enactments specified in Schedule-I to the National Green Tribunal Act, 2010.*
>
> ***7.** In view of the facts and circumstances of the case, we consider it appropriate that a Joint Committee be constituted with direction to verify the factual position and to suggest appropriate remedial measures.*
>
> ***8.** Accordingly, we constitute a Joint Committee comprising of representatives of Uttar Pradesh State Pollution Control Board (UPPCB) and District Magistrate, Sonebhadra and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and to submit its report within one month suggesting appropriate remedial measures.*
>
> ***9.** The District Magistrate, Sonebhadra will be the nodal agency for coordination and compliance regarding submission of the report of the Joint Committee.*
>
> ***10.** In view of the averments in the application, we also consider it appropriate to have response of (1) State of Uttar Pradesh through Principal Secretary, Environment, Forest and Climate Change, Government of U.P.; (2) District Magistrate, Sonebhadra; (3); Uttar Pradesh Pollution Control*

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Board (UPPCB) through Member Secretary and (4) M/s NCL Dudhichua through its Chief Executive Officer, Sonebhadra who are impleaded as respondents no. 1 to 4.

***11.** The Registry is directed to prepare and attach memo of parties to the application and to issue notices to respondents no. 1 to 4 along with copy of the original application and documents attached with the same.*

***12.** Replies/responses may be filed by respondents no. 1 to 4 within two months.*

***13**. List on 21.04.2026 for further consideration. ...".*

4. That pursuant to the said order dated 23.02.2026, a Joint Committee comprising of representative of District Administration and Uttar Pradesh Pollution Control Board, inspected the site & Project namely M/s Northern Coal Field Limited Dudhichua Project, Dudhichua, Sonbhadra on 10.04.2026, Copy of photographs taken at the time of inspection is being enclosed herewith and marked as **Annexure-1**.

A copy of Joint Committee report in respect of inspection dated 10.04.2026 is being enclosed herewith and marked as **Annexure-2**.

5. That as per above the joint Committee report, following facts/observations were found during the Joint inspection:-

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i. The above concerned Coal Mining project is has been in operation since 1984. The project produces approximately 15.5 million tons of coal per year using the opencast mining process. Currently, coal production is taking place in the Chilkatand village, Tehsil-Waidhan, Singrauli district (Madhya Pradesh).

ii. The said opencast coal mining project is located and operated within the border area of Sonbhadra District in Uttar Pradesh and Singrauli District in Madhya Pradesh. The project has obtained separate environmental clearances/permissions/Consents for the area from the Madhya Pradesh Pollution Control Board and the Uttar Pradesh Pollution Control Board or from concerned Departments.

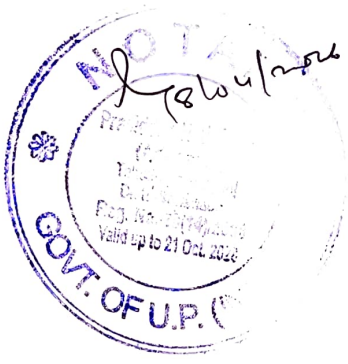
iii. At present, mining work is not being done in the mining area covered under the state of Uttar Pradesh due to exhaustion of the quantity of mineral (coal). The works related to offices, workshop, coal handling plant and transportation of coal are being done under the area of Sonbhadra district of Uttar Pradesh.

iv. That the inspection further establishes that adequate air pollution control systems have

been installed at all major emission points. The details of such systems are tabulated hereinbelow:-

Sr. No.	Air Pollution Source	Air Pollution Control System (APCS)	Other
1.	Coal Crusher Unit-1	• Multi-Cyclone Dust collector with Fixed Water Sprinkling Mechanism. • Anti-Smog Guns	Stack (20 meter Heightof above Ground Level)
2.	Coal Crusher Unit-2		Stack (20 meter Heightof above Ground Level)
3.	Coal Crusher Unit-3		Stack (20 meter Heightof above Ground Level)
4.	Coal Crusher Unit-4		Stack (20 meter Heightof above Ground Level)
5.	Coal Crusher Unit-5		Stack (20 meter Heightof above Ground Level)
6.	Wharf-Wall		-
7.	Coal Stock Yard		-

v. It is further submitted that for dust suppression regular water sprinkling is done on haul road and to control dust emission from process of Coal Handling Plants/ Crusher Units Water sprinkling is done on regular basis, Also 08 Nos. fixed Fog Canon also established.Further, 02 Nos. Mobile truck Mounted Fog-cannon with water sprinkling tanker, Road Sweeping Machines also established to control dust emission. During inspection above, Air Pollution Control Measures were found operational.



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vi. Quarterly Environment Monitoring Report of October,2025, & January, 2026 has been submitted by M/s NCL Dudhichua Project, Dudhichua, Sonbhadra which was conducted through Coal India CMPDI has confirmed that Ambient Air, Drinking Water, Effluent Water & noise Quality are within the prescribed limits. True copy of Quarterly Monitoring Report is being enclosed herewith and marked as **Annexure-3.**

vii. As a green Belt above project has developed Miyawaki pattern Afforestation during FY 2021-22 to 2025-26, in total area 1.5 Ha of 52500 Nos. of Plants (UP Part) and General Plantation of 226375 Nos. of Plants in U.P. Part. A Photographs of Miyawaki Plantation is being attached as **Annexure-4.**

viii. That as regards Industrial Waste Water pollution control, the unit has installed an Effluent Treatment Plant (ETP) which was found to be operational during inspection, and the treated water is being reused for green belt and water sprinkling/dust suppression purposes. No discharge of untreated effluent was observed during inspection. The analysis of treated water samples is awaited.

NOTARY
Prasiddha Nath Soney
(Advocate)
Tehsil-Ramnagar
Distt.-Sonbhadra
Reg. No.-29(14)/2003
Valid up to 21 Oct. 2028
GOVT. OF U.P.

ix. Further,2 Nos. Surface Water samples of Balia Nala, which is nearby NCL Dudhichua collected and analysed by the Regional Office of UPPCB and report is awaited.

x. That the unit in question is operating with all requisite statutory permissions and consents issued by the competent authorities from time to time. In this regard, it is submitted that the Ministry of Environment, Forest and Climate Change, Government of India has granted Environmental Clearance to M/s NCL Dudhichua Project, Dudhichua, Sonbhadra vide letter no. J-11015/381/2008-IA II(M) dated 10.12.2008. True copy of Environment Clearance granted by Government of India dated 10.12.2008 is being enclosed herewith and marked as **Annexure-5**.

xi. The unit also holds valid Consent to Operate under the Water (Prevention and Control of Pollution) Act and Air (Prevention and Control of Pollution) Act issued by the State Board vide reference No. 192611/UPPCB/Sonbhadra s(UPPC BRO)/CTO/both/SONBHADRA/2023 dated 13.11.2023. True copy of Consent to Operate is being enclosed herewith and marked as **Annexure-6**.

NOTARY
Prasiddha Nath Soney
GOVT. OF U.P. (INDIA)

xii. It is further submitted that the said industry has been granted authorization for handling hazardous waste, including collection, storage, transportation and co-processing of hazardous and other wastes, by the State Pollution Control Board vide reference no. 23580/UPPCB/ Sonebhadra(UPPCBRO)/HWM/SONBHADRA/2024 dated 02.02.2024. True copy of authorization is being enclosed herewith and marked as **Annexure-7**.

xiii. Above, Coal Mining Project under Corporate Social Responsibility(CSR), organisedvarious activates time to time. PP also provided details reg. done activities under done under (CSR) for FY-2024-25, which is being enclosed as **Annexure-8**.Further, for Monitoring of CSR activities "CSR Reporting Portal" has been developed.

NOTARY
GOVT. OF U.P. (INDIA)

6. That further, similar nature of OA is pending before this Hon'ble Tribunal in the matter of Original Application No. 240/2024 (IA No.437/2024) Singrauli Pradooshan Mukti Vahini Versus Union of India & Ors and above project under this pending case.

7. That in view of the foregoing, it is respectfully submitted that the answering Respondent has duly complied with the directions issued by this Hon'ble Tribunal and has taken all necessary steps to ensure environmental compliance by the unit in question. No further cause of action survives against the answering Respondent.

The above facts are being placed for kind consideration of this Hon'ble Tribunal.

DEPONENT

VERIFICATION

I, the above named deponent do hereby verify that the contents of above affidavit are true to my information derived from official record.

VERIFIED ON THIS THE 18th DAY OF APRIL, 2026 AT SONBHADRA, U.P.

DEPONENT

R/o

has been identified by Shri ... at ... a.m./P.m.
Appeared before me on
certified that he/she understands and admits the truthness of facts mentioned in the affidavit/declaration and administered oath to him

GOVT. OF U.P.

P.N. SONEY
ADV.-NOTARY
SONBHADRA

Annexure-1

Site Inspection Photographs of Joint Committee inspection done on dated 10.04.2026 of M/s Northern Coal Fields limited (NCL) Dudhichua Project, Dudhichua District-Sonbhadra

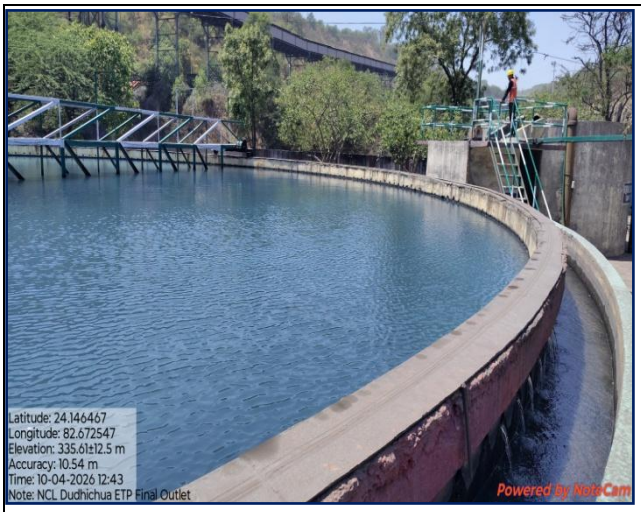

Fig:- ETP NCl Dudhichua, U.P.

Fig:- ETP NCl Dudhichua, U.P.

Fig:- Sampling of final Outlet of ETP of M/s NCL Dudhichua Project

Fig:- Sampling of Balia Drain Near NCL Dudhichua ETP

Fig:- Sampling of Balia Drain Near Hanuman Mandir, NCL Dudhichua

Fig:- Anti-Smog Gun Sprinkling in Wharf Wall

Fig:- Anti-Smog Gun Sprinkling in CHP

Fig:- Water Sprinkling Mechanism at Coal Crusher Unit

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Fig:- Transportation of Coal through Covered Conveyer Belts

Fig:- Transportation of Coal through Covered Conveyer Belts

Fig:- Water Sprinkling on Road via truck mounted Smog-Gun

Fig:- Road Dust Sweeping Machine

संयुक्त समिति की जांच आख्या

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओरिजिनल एप्लीकेशन संख्या– 107/2026 राघवेन्द्र प्रताप सिंह बनाम उत्तर प्रदेश राज्य एवं अन्य में पारित आदेश दिनांक–23.02.2026 के अनुपालन में संयुक्त समिति की जांच आख्या।

- **माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन प्रकरण–**

1. माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओरिजिनल एप्लीकेशन संख्या–107/2026 राघवेन्द्र प्रताप सिंह बनाम उत्तर प्रदेश राज्य एवं अन्य में पारित आदेश दिनांक–23.02.2026 (**संलग्नक–1**) के मुख्य अंश निम्नवत हैं:–

*"...**6**. Prima facie the averments made in the application raise substantial questions relating to environment arising out of the implementation of the enactments specified in Schedule-I to the National Green Tribunal Act, 2010.*

***7**. In view of the facts and circumstances of the case, we consider it appropriate that a Joint Committee be constituted with direction to verify the factual position and to suggest appropriate remedial measures.*

***8.** Accordingly, we constitute a Joint Committee comprising of representatives of Uttar Pradesh State Pollution Control Board (UPPCB) and District Magistrate, Sonebhadra and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and to submit its report within one month suggesting appropriate remedial measures.*

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***13**. List on 21.04.2026 for further consideration. ...".*

Shubham Singh

2. माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओरिजिनल एप्लीकेशन संख्या–107/2026 राघवेन्द्र प्रताप सिंह बनाम उत्तर प्रदेश राज्य एवं अन्य में पारित आदेश दिनांक–23.02.2026 द्वारा गठित संयुक्त समिति में जिला प्रशासन का प्रतिनिधित्व करने हेतु जिलाधिकारी, सोनभद्र द्वारा उपजिलाधिकारी, दुद्धी, सोनभद्र तथा उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड का प्रतितिनिधित्व करने हेतु बोर्ड मुख्यालय, लखनऊ द्वारा क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियंत्रण, सोनभद्र को नामित किया गया था।

3. माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक–23.02.2026 जारी आदेश के अनुपालन में संदर्भित परियोजना मेसर्स नॉर्दन कोलफील्ड्स लि0, दुद्धीचुआ, प्रोजेक्ट, दुद्धीचुआ, जनपद–सोनभद्र का स्थलीय निरीक्षण संयुक्त समिति द्वारा दिनांक–10.04.2026 को किया गया। निरीक्षण के समय लिये गये फोटोग्राफ्स संलग्न है **(संलग्नक–2)**।

4. मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक–23.02.2026 के अनुपालन में निरीक्षण के दौरान पाये गये तथ्य निम्नवत् हैः–

- **मेसर्स नॉर्दन कोलफील्ड्स लि0, दुद्धीचुआ, प्रोजेक्ट, दुद्धीचुआ, जनपद–सोनभद्र का विवरणः–**

i. उक्त परियोजना एक कोल माइनिंग उद्योग है तथा वर्ष 1984 से संचालित है। उद्योग द्वारा लगभग 15.5 मीलियन टन/वर्ष की दर से कोल माइनिंग का कार्य ओपेन कॉस्ट माइनिंग प्रक्रिया द्वारा किया जाता है। वर्तमान में कोल उत्पादन का कार्य ग्राम–चिल्काटाण्ड, तहसील–वैढ़न, जनपद–सिंगरौली (मध्य प्रदेश) क्षेत्र में किया जा रहा है।

ii. उक्त ओपेन कास्ट कोल माइनिंग परियोजना उ0प्र0 के जनपद–सोनभद्र एवं म0प्र0 के जनपद–सिंगरौली के सीमावर्ती क्षेत्र मे सम्यक रूप से आच्छादित एवं संचालित है। उक्त परियोजना द्वारा म0प्र0 प्रदूषण नियंत्रण बोर्ड तथा उ0प्र0 प्रदूषण नियंत्रण बोर्ड से संदर्भित क्षेत्र हेतु पृथक–पृथक पर्यावरणीय स्वीकृतियां/अनुमतियां/सहमतिया प्राप्त की जाती है।

iii. वर्तमान में उ0प्र0 राज्य से में क्षेत्रान्तर्गत आच्छादित खनन क्षेत्र में खनिज (कोयला की मात्रा समाप्त हो जाने के कारण वर्तमान में खनन कार्य नहीं किया जाता है। उ0प्र0 के जनपद–सोनभद्र के क्षेत्रान्तर्गत प्रबन्धक कार्यालय, वर्कशाप कोल हैण्डलिंग प्लांट एवं कोयले के परिवहन सम्बन्धित कार्य किये जा रहे है।

- **वायु प्रदूषण नियंत्रण व्यवस्था का विवरणः–**

1. इकाई में स्थापित विभिन्न वायु प्रदूषण स्रोतों पर स्थापित वायु प्रदूषण नियंत्रण व्यवस्थाओं का विवरण निम्नवत् हैः–

Sr. No.	Air Pollution Source	Air Pollution Control System (APCS)	Other
1.	Coal Crusher Unit-1	• Multi-Cyclone Dust collector with Fixed Water Sprinkling Mechanism. • Anti-Smog Guns	Stack (20 meter Height of above Ground Level)
2.	Coal Crusher Unit-2		Stack (20 meter Height of above Ground Level)
3.	Coal Crusher Unit-3		Stack (20 meter Height of above Ground Level)
4.	Coal Crusher Unit-4		Stack (20 meter Height of above Ground Level)
5.	Coal Crusher Unit-5		Stack (20 meter Height of

Shubham Singh

			above Ground Level)
6.	Wharf-Wall		-
7.	Coal Stock Yard		-

2. कोल क्रशर से जनित डस्ट के नियंत्रण हेतु डस्ट कलेक्टर स्थापित है। उद्योग द्वारा फ्यूजिटिव ईमीसन के नियंत्रण हेतु पानी का छिड़काव किया जाता है।
3. निरीक्षण के समय हॉल रोड एवं कोल हैण्डलिंग प्लाण्ट के क्रशर एरिया से जनित होने वाले डस्ट/प्रक्रिया से जनित होने वाले उत्सर्जन के नियन्त्रण हेतु जल का छिड़काव किया जाता हुआ पाया गया तथा रैक लोडिंग प्वाइण्ट पर उड़ने वाले डस्ट के नियन्त्रण हेतु वाटर स्प्रिंकलिंग सिस्टम के अन्तर्गत 08 नग फिक्स्ड फॉग कैनन एवं 02 नग मोबाइल फॉग कैनन, 02 नग मोबाइल वॉटर टैंकर की व्यवस्था पायी गयी। निरीक्षण के समय उक्त कार्य होता पाया गया।
4. खनन क्षेत्र में भारी वाहनों के आवागमन से जनित धूल के नियंत्रण हेतु नियमित Truck Mounted फॉग कैनन से वाटर स्प्रिक्लिंग, मेकेनाइज्ड स्वीपिंग मशीन से रोड स्वीपिंग का कार्य किया जाता है।
5. क्रसिंग किये हुए कोयले का ट्रांसपोर्टेशन क्लोज्ड कन्वेयर बेल्ट के माध्यम से किया जाता है।
6. उद्योग द्वारा एन0ए0बी0एल0 एक्रीडेटेड प्रयोगशाला कोल इंडिया, सीएमपीडीआई से माह जुलाई–सितम्बर, 2025 एवं माह अक्टूबर–दिसम्बर, 2025 में कुल 08 स्थलों पर परिवेशीय वायु गुणवता का अनुश्रवण कराकर अनुपालन आख्या प्रस्तुत की गयी है। प्रस्तुत की गयी आख्याओं में प्रचालकों की मात्रा मानकों के अनुरूप पायी गयी। विश्लेषण आख्या संलग्न है **(संलग्नक–3)**।

- **ग्रीन बेल्ट/हरित पट्टिका का विवरणः–**

1. उद्योग द्वारा हरित पट्टिका के रूप में मियावाकी वृक्षारोपण एवं सामान्य वृक्षारोपण का कार्य कराया गया है, जिसका विवरण निमन्वत है:–

Sr. No.	**Year**	**Plantation Done in Last 05 Years in NCL Dudhichua Project**			
		UP Part	**MP Part**	**Miyawaki Plantaion in UP (Area)**	
1.	2021-22	55750	43775	-	
2.	2022-23	44375	30000	17500	0.5 Ha
3.	2023-24	47500	37500	17500	0.5 Ha
4.	2024-25	41250	32500	17500	0.5 Ha
5.	2025-26	37500	28750	-	-
Total		**226375**	**172525**	**52500**	**1.5 Ha**
Photographs of Miyawaki afforestation are being attached**(संलग्नक–4)**.					

- **जल प्रदूषण नियंत्रण व्यवस्था का विवरणः–**

1. उक्त उद्योग की आवासीय कॉलोनी (म0प्र0 क्षेत्रान्तर्गत स्थापित) से जनित घरेलू उत्प्रवाह के शुद्धीकरण हेतु 2.0 एम०एल०डी० क्षमता का सीवेज ट्रीटमेन्ट प्लाण्ट म0प्र0 राज्य स्थित कॉलोनी में स्थापित हैं।
2. उक्त उद्योग में वर्कशाप, सी०एच०पी० एवं माइनिंग से जनित उत्प्रवाह के शुद्धीकरण हेतु 30 एम०एल०डी० क्षमता का ई०टी०पी० दुद्धीचुआ जनपद–सोनभद्र उ0प्र0 क्षेत्र में स्थापित है, जिसमें कलेक्शन सम्प, ऑयल एण्ड ग्रीस ट्रैप, फ्लेस मिक्सिंग टेंक, क्लेयरीफ्लाकूलेटर एवं स्लज ड्राईंग बेड्स स्थापित हैं।

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3. निरीक्षण के समय ई०टी०पी० की समस्त इकाईयां संचालित पायी गयीं तथा ई०टी०पी० से शुद्धीकृत उत्प्रवाह का नमूना एकत्र कर क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी की प्रयोगशाला में विश्लेषण हेतु जमा कराया गया है। विश्लेषण आख्या अपेक्षित है ।
4. उद्योग द्वारा कोर जोन एवं बफर जोन में सी०एम०पी०डी०आई०, सिंगरौली, म०प्र० द्वारा माह जुलाई– सितम्बर, 2025 एवं माह अक्टूबर–दिसम्बर, 2025 के मध्य कराये गये ई०टी०पी० तथा एस०टी०पी० के इनलेट एवं आउटलेट उत्प्रवाह के नमूने की विश्लेषण आख्या प्रस्तुत की गयी है। प्रस्तुत की गयी आख्याओं में प्रचालकों की मात्रा मानकों के अनुरूप पायी गयी। विश्लेषण आख्या संलग्न है **(संलग्नक–3)**।
5. निरीक्षण के दौरान समीपस्थ प्रवाहित होने वाले बलिया नाले के 02 स्थलों पर सतही जल नमूना का एकत्रण कर क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी की प्रयोगशाला में विश्लेषण हेतु जमा कराया गया है। विश्लेषण आख्या अपेक्षित है।
6. निरीक्षण के समय मेसर्स नार्दर्न कोलफील्ड्स लि0, दुद्धीचुआं प्रोजेक्ट द्वारा बलिया नाले में किसी भी प्रकार का दूषित औद्योगिक उत्प्रवाह एवं घरेलू सीवेज, नाले में निस्तारित नहीं किया जाता है। शुद्धीकृत उत्प्रवाह का प्रयोग डस्ट सप्रेशन, गार्डेनिंग आदि में किया जाता है।

- **अनुमतियों/सहमतियों का विवरणः–**

1. **पर्यावरणीय स्वीकृति** – उक्त परियोजना मेसर्स नॉर्दन कोलफील्ड्स लि0, दुद्धीचुआ, प्रोजेक्ट, दुद्धीचुआ, जनपद–सोनभद्र को कोल खनन के क्षमता विस्तार 12.5 एम0टी0पी0ए0 से 15.5 एम0टी0पी0ए0 हेतु पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार द्वारा पत्रांक–J-11015/381/2008-IA. II(M) दिनांक–10.12.2008 द्वारा पर्यावरणीय स्वीकृति निर्गत है **(संलग्नक–5)**।

2. **सहमति जल/वायु–**राज्य बोर्ड के संदर्भ संख्या–192611/UPPCB/Sonbhadra(UPPCBRO)/CTO/both/SONBHADRA/2023 दिनांक–13.11.2023 के माध्यम से सशर्त सहमति(जल एवं वायु) दिनांक–31.12.2026 तक की अवधि हेतु निर्गत है **(संलग्नक–6)**।

3. **परिसंकटमय अपशिष्ट प्राधिकार–**उक्त उद्योग को राज्य बोर्ड के संदर्भ सं0–23580/UPPCB/Sonebhadra(UPPCBRO)/HWM/SONBHADRA/2024 दिनांक–02.02.2024 के माध्यम से परिसंकटमय अपशिष्ट एवं अन्य अपशिष्टों के संग्रहण, भण्डारण, ट्रॉंसपोर्टेशन एवं को–प्रोसेसिंग हेतु परिसंकटमय अपशिष्ट प्राधिकार दिनांक–02.02.2029 तक की अवधि हेतु निर्गत है**(संलग्नक–7)**।

4. **अनुपालन आख्या–** परियोजना द्वारा त्रैमासिक पर्यावरण प्रबोधन प्रतिवेदन, अक्टूबर, 2025 एवं जनवरी, 2026 प्रस्तुत की गयी है, जो कि संलग्न है**(संलग्नक–3)**।

- **सी0एस0आर0 का विवरणः–**

1. परियोजना द्वारा समय–समय पर सी0एस0आर0 के अन्तर्गत विभिन्न कार्य कराये जाते है।
2. परियोजना द्वारा वित्तीय वर्ष 2024–25 में सी0एस0आर0 (कार्पोरेट सोसल रिस्पान्सबिलिटी) मद से कराये गये कार्यों का विवरण प्रस्तुत किया गया है, जो कि संलग्न है**(संलग्नक–8)**।

Shubham Singh

3. अग्रेतर परियोजना द्वारा सी0एस0आर0 के मद में किये गये कार्यों के निगरानी हेतु "CSR Reporting Portal" विकसित किया गया है, जिसका लिंक– *https://www . nclcil.in/pages/csr-reporting* है ।

- **माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन समविषयक अन्य प्रकरण –**

  - ओरिजिनल एप्लीकेशन नंबर–240 / 2024 (आई0ए0 नं0–596 / 2025 एवं आई0ए0 नं0–437 / 2024) सिंगरौली प्रदूषण मुक्ति वाहिनी बनाम यूनियन ऑफ इण्डिया व अन्य माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली के समक्ष विचाराधीन है। विचाराधीन प्रकरण के अन्तर्गत उक्त उद्योग भी आच्छादित है ।

Shubham Singh 16/04/2026

(शुभम सिंह)
एस0ई0ए0
उ0प्र0 प्रदूषण नियंत्रण
बोर्ड,
सोनभद्र।

16/04/26

(जे0एन0 तिवारी)
सहायक पर्यावरण
अभियन्ता
उ0प्र0 प्रदूषण
नियंत्रण बोर्ड,
सोनभद्र।

(निखिल यादव)
उपजिलाधिकारी,
तहसील–दुद्धी,
सोनभद्र।

16/4/26

(आर0के0 सिंह)
क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण
बोर्ड,
सोनभद्र।

दुधिचुआ खुली खान परियोजना का

त्रैमासिक पर्यावरण प्रबोधन प्रतिवेदन

(दिसम्बर,२०२५ को समाप्त तिमाही)

E.C. No. J-11015/381/2008.IA.II(M) Dated:20.03.2020.

नार्दर्नकोलफील्ड्स लिमिटेड

जनवरी,२०२६

सी॰एम॰पी॰डी॰आई॰

ENVIRONMENTAL MONITORING REPORT

OF

DUDHICHUA OPENCAST PROJECT (25 Mtpa)

(FOR THE Q.E.DECEMBER, 2025)

E.C. No. J-11015/381/2008.IA.II(M) Dated:20.03.2020.

Northern Coalfields Limited

JANUARY, 2026

CMPDI

ISO 9001 Company

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DUDHICHUA OPENCAST PROJECT

(FOR THE Q.E. DECEMBER, 2025)

CONTENTS

EXECUTIVE SUMMARY

1.0 Introduction

The purpose of environmental monitoring is to assess the quality of various attributes that affects the fauna and flora. In accordance with the quality of these attributes appropriate strategy is to be developed to control the pollution level within the permissible limits. The three major attributes are air, water and noise level.

Northern Coalfields Limited (NCL), a Subsidiary company of Coal India Limited is operating Opencast Mines in Singrauli Coalfields, Moher sub-basin having an area of 312 Sq.km. Out of which 80 Sq.km on Eastern side lies in Sonebhadra District. of U.P. and rest in Singrauli Dist. of M.P. NCL has awarded Environmental monitoring work of Singrauli Coalfield to Central Mine Planning & Design Institute Limited (CMPDIL). The environmental monitoring has been carried out as per the conditions laid down by the MoEF&CC while granting environmental clearance of project, consent letter issued by the respective SPCB, and other statutory requirements.

2.0 Sampling location and rationale

2.1 Ambient air sampling locations

The ambient air quality monitoring stations were selected to represent core & buffer zone and further classified as residential and industrial area. The rationale has been based on the guidelines stipulated by MoEF&CC, consent letter of SPCB, as well as other statutory requirements.

2.2 Water sampling stations

The Water sampling stations were selected for effluent at inlet and outlet of Effluent Treatment Plant (ETP), Outlet of Sewage Treatment Plant (STP), drinking water supply, and Hand pump water and also from receiving streams.

2.3 Noise level monitoring locations

Noise levels vary depending on the various activities in mining areas. The monitoring of noise level in different locations will be helpful to take appropriate mitigating measures. The noise levels were recorded in mining area, workshop and in residential area.

3.0 Methodology of sampling and analysis

3.1 Ambient air quality

Parameters chosen for assessment of ambient air quality were Suspended Particulate Matter (SPM), Particulate Matter (PM_{10}), Fine Particulate Matter ($PM_{2.5}$), Sulphur Di-oxide (SO_2) and Nitrogen Oxides (NO_x). Respirable Dust Samplers (RDS) were used for sampling of SPM, PM_{10}, SO_2, & NO_x and Fine Dust Samplers (PM2.5 sampler) were used for sampling of $PM_{2.5}$ at 24 hours interval once in a fortnight.

The samples were analysed in Environmental Laboratory of CMPDI.

3.2 Water quality

Water samples were collected as per standard practice. The effluent samples and Drinking water samples were collected and analysed for four/five parameters on fortnightly basis. The surface water sample and drinking water samples were collected and analysed for all parameters on quarterly basis. Parameters like pH, Temperature and Dissolved Oxygen were analysed on-site while collecting the samples. Thereafter the samples were preserved and analysed at the laboratory of CMPDI.

3.3 Noise level monitoring

Noise level measurements in form of 'LEQ' were taken using Integrated Averaging Sound Level Meter (CR: 812C) during day and night time. Noise levels were measured for about one hour time in day and night time. Noise levels were measured in Decibels, 'A' weighted average, i.e. dB (A).

4.0 Results and interpretations

4.1 Air quality

It has been seen from the analysis results that the 24 hours average concentration of parameters like SPM, PM_{10} , $PM_{2.5}$, SO_2 and NO_X are mostly within the permissible limits in all sampling locations as per MoEF&CC Gazette Notification No. GSR 742(E) dt 25.09.2000 Standards for Coal Mines and National Ambient Air Quality Standard -2009. Sometimes the concentration of SPM, PM_{10} & $PM_{2.5}$ exceeds the limits due to presence of number of thermal powers in the vicinity.

4.2 Water quality

The test results indicate that the major parameters compared with MoEF&CC Gazette Notification No. GSR 742(E) dt 25.09.2000 Standards for Coal Mines (For 4/5 parameters of drinking and effluent water), IS.10500/2012 (All parameters of Drinking water) and IS: 2296 (All parameters of Surface water), are within permissible limits.

4.3 Noise Level

During the noise level survey it has been observed that the noise level in the sampling locations is within the permissible limits prescribed as per MoEF&CC Gazette Notification No. GSR 742(E) dt 25.09.2000 Standards for Coal Mines for Industrial Area and Noise pollution (Regulation and Control) Rules, 2000, for residential Area.

CHAPTER -I

INTRODUCTION

1.0 Any industry and development activities including coal mining is bound to affect environmental attributes. There are positive as well as negative impacts of such operations. For controlling the adverse impacts a regular monitoring is essential. The environmental monitoring is being done as per the guide-lines stipulated by Ministry of Environment Forest and Climate Change (MoEF&CC), Govt. of India.

The very purpose of environmental monitoring is to assess the quality of various attributes which affects the environment. As per quality of these attributes appropriate strategy is to be developed to control the pollution level within the permissible limits. The three major attributes are air, water and noise level.

Northern Coalfields Limited (NCL)., a subsidiary company of Coal India Limited (CIL) is operating Opencast Mines in Singrauli coalfield. The Singrauli Coalfield is divided into two basins namely Main basin and Moher sub-basin. Moher sub-basin having an area of 312 Sq.KM. Out of which 80 Sq.KM on Eastern side lies in Sonebhadra Distt. of U.P. and rest in Singrauli Distt. of M.P. The Main basin is located west of Waidhan. The Moher sub basin is the centre of mining activities. The southern half of the Moher basin is preserved while the northern half was up thrown by a metamorphic fault and is eroded, hence called Moher Sub basin.

Northern Coalfield Limited has awarded Environmental Monitoring work of all Projects to Central Mine Planning & Design Institute Limited (CMPDIL). The environmental monitoring has been carried out as per conditions laid down by MoEF&CC while granting environmental clearance to different projects. CMPDI has trained manpower and well equipped laboratory to carry out monitoring, analysis and R&D work in the field of environment.

1.1 The Project is located in Moher basin of Singrauli Coalfields in Singrauli District of Madhya Pradesh. Project is covered under Topo sheet no. 63-L /12 between latitude 24^0 07' 30" to 24^0 09' 30" North and longitudes 82^0 34' 30" to 82^0 36' 30" East.

The project is well connected to Sidhi in MP about 90 km and Varanasi in UP about 240 km. The nearest Railway Station is Shaktinagar in UP about 22 km and Singrauli in MP on the Obra-Katni branch line of Eastern Railway which is about 30 km away and is approachable by an all weather roads.

The area is undulating and hilly terrain. The elevation varies from 140 m to 470 m above MSL (Mean Sea Level). The drainage of the area occurs through Amjhar nallah on the west & a seasonal nallah in the east which joins the river Kachani on the south. The Project location is shown in the **Fig. No.-I**

1.2 The Project is designed to produce 25 Mtpa of coal from the three working seams namely, Purewa Top, Purewa Bottom, and Turra, with an average stripping ratio of 3.29 m^3/t. The gradient of the seams varies from 2^o to 3^o .The average grade of coal is G-10. The Project is linked to serve Western India Power Stations through Basket Linkage

Total land requirement was estimated as 2390.7 ha, out of which 1217.5 ha is forestland, 807 ha is tenancy land and 366 ha is Govt/wasteland. The Project is being worked by combined mining system deploying dragline and shovel dumper combination.

The ultimate working depth has been estimated as 235 m. The total O.B. during the mine life has been estimated as 1133.41 $Mm^{3,}$ out of which only 134.00 Mm^3 is proposed to be dumped externally and balance as backfill internally. The overall dump slope will be kept at 28^o to prevent dump slide.

The Project has Environmental Clearance from Ministry of Environment Forest and Climate Change (MoEF&CC) for a rated capacity of 25 Mtpa of coal production vide letter no. E.C. No. J-11015/381/2008.IA.II(M) Dated:20.03.2020.

Ministry of Environment, Forest and Climate Change while granting environmental clearance has given one of the General conditions that " Four ambient air quality monitoring stations should be established in the core zone as well as in the buffer zone for PM_{10}, $PM_{2.5}$, SO_2, NOx monitoring. Location of the stations should be decided based on the meteorological data, topographical features and environmentally and ecologically sensitive targets in consultation with the State Pollution Control Board. "Half Yearly analysis for heavy metals such as Hg, As, Pb, Ni, Cr etc. in ambient air & other conditions regarding water / effluent and noise level monitoring is also stipulated in the EC conditions.

In compliance of these conditions the Environmental Monitoring has been carried out & report prepared for submission to MoEF&CC & SPCB and other statutory authorities.

CHAPTER-II

AMBIENT AIR QUALITY MONITORING

2.1 Location of sampling station and their rationale

(as per G.S.R. 742 (E) dt. 25th December,2000)

2.1.1 Ambient Air Quality Sampling Locations

I. CORE ZONE Monitoring Location (Refer Fig. No. - II)

i) Old view Point (DA1): Industrial Area

Dust sampler was placed near Regional store. This station was selected to assess the ambient air quality in the core zone where mining activities are in progress. The Dust generating most probable sources are CHP and haul road which are nearly 300 m away from the selected point.

ii) Central Substation (DA2): **Industrial Area**

This station is selected to assess the ambient air quality in the core zone to reflect the impacts of drilling, blasting, loading of coal and OB. The Dust generating most probable sources are OB and haul road which are nearly 500 m away from the selected point.

iii) CGM Office (DA3): Industrial Area

The sampler was placed in the premises of the CGM Office at roof top of office. This station was selected to assess the ambient air quality in the core zone where mining activities are in progress. The Dust generating most probable sources are coal yard and nearby road which are nearly 400 m away from the selected point.

iv) Dudhichua STP (DA4): Residential Area

The sampler was placed at STP. This site was selected to assess the present ambient air quality status in residential area. The Dust generating most probable sources is nearby road which are nearly 500 m away from the selected point.

II. BUFFER ZONE Monitoring Location (Refer Fig. No. - I)

i) Surya Kiran Bhawan (DA5): **Residential Area**

Surya Kiran Bhawan of sector B & C will represent a location in the residential area. This station is selected to assess the Air quality in residential area. The Dust generating most probable sources are nearby road and OB Dump which are nearly 800 m away from the selected point.

ii) Karwari Village (DA6): **Residential Area**.

Karwari Village is located inside the mining lease area situated in the eastern side of the mine. Until the village is rehabilitated the location needs to be monitored regularly. This location is selected to study the impact of ambient air quality of both Khadia OCP & Dudhichua OCP. The Dust generating most probable source is nearby road and OB Dump which are nearly 200 m away from the selected point.

iii) Pump House of CWS Colony (CWA2): **Residential Area**

The location is selected to represent the ambient air quality in the residential zone. The Dust generating most probable sources are CHP and nearby Road which are nearly 300 m away from the selected point.

iv) Khadia GM Office (KHA3): **Residential Area**

This location will represent the ambient air quality of residential area in buffer zone of Dudhichua Project. The Dust generating most probable source is OB Dumps which are nearly 800 m away from the selected point.

2.2 Methodology of sampling and analysis

Parameters chosen for assessment of ambient air quality were Suspended Particulate Matter, Respirable Particulate Matter (PM_{10}), Fine Particulate Matter ($PM_{2.5}$), Sulphur Di-oxide (SO_2) and Nitrogen Oxides (NO2). Respirable Dust Samplers (RDS) & fine particulates sampler were used for sampling "SPM, PM_{10}, SO_2, & NO2" and "$PM_{2.5}$" respectively of 24 hours duration once in a fortnight and the same for the gaseous pollutants. The samples were analysed in Environmental Laboratory of CMPDI.

2.3 Results & Interpretations

The results of Ambient Air Quality are presented in tabular form along with Quarterly Average for each monitoring station in the test reports.

TEST REPORT

Unique Identification Number:	**A/Dch/03**	**Job No. 252606114**	**FY 2025-26**
Type of Sample	**Ambient Air**	**Quarter**	**Oct'25-Dec'25**
Customer	**NCL**	**Report Issue Date:**	**08.01.2026**
Condition of Test Item	**Acceptable**		
Sampling Plan Reference	**LPM 11**		
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**		
Data / Information obtained from the Customer (If Any):	**Joint sampling with customer**		
Remarks & Observation:	**All samplers placed 1.5 m above ground level**		

TEST RESULT

The sample has been tested with the following results: -

Area : **Dudhichua** **Project:** **Dudhichua OCP** **Stations:** **Old View Point DA1**

Month	Date of Sampling	Date of receipt of sample	Date of analysis	Parameters (in µg/m³)				
				Suspended Particulate Matter (PM_{10}+ >PM_{10})SPM	Particulate Matter (PM_{10})	Particulate Matter ($PM_{2.5}$)	Sulphur Dioxide (SO_2)	Nitrogen Oxides (as NO_x)
Test Method				IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-24), 2006	IS: 5182 / (Part-02), 2001 R-2006	IS: 5182 / (Part-06), 1975 R-1998
Detection Limit				10 µg/m³	3.5 µg/m³	2 µg/m³	10 µg/m3	6 µg/m³
Coal Mine Standards, G.S.R. 742(E), dated 25.9.2000				600 µg/m³	300 µg/m³	NA	120 µg/m³	120 µg/m³
October	03.10.2025-04.10.2025	04.10.2025	04.10.2025-07.10.2025	574	286	75	29	35
October	17.10.2025-18.10.2025	18.10.2025	18.10.2025-22.10.2025	721	381	132	24	38
November	07.11.2025-08.11.2025	08.11.2025	08.11.2025-11.11.2005	615	315	103	28	39
November	21.11.2025-22.11.2025	22.11.2025	22.11.2025-25.11.2025	685	359	112	24	44
December	11.12.2025-12.12.2025	12.12.2025	12.12.2025-15.12.2025	637	324	108	28	45
December	26.12.2025-27.12.2025	27.12.2025	27.12.2025-30.12.2025	586	297	96	29	43
Minimum Value				574	286	75	24	35
Maximum Value				721	381	132	29	45
Quarterly Average				636	327	104	27	41

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TEST REPORT

Unique Identification Number:	**A/Dch/03**	**Job No. 252606114**	**FY 2025-26**
Type of Sample	**Ambient Air**	**Quarter**	**Oct'25-Dec'25**
Customer	**NCL**	**Report Issue Date:**	**08.01.2026**
Condition of Test Item	**Acceptable**		
Sampling Plan Reference	**LPM 11**		
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**		
Data / Information obtained from the Customer (If Any):	**Joint sampling with customer**		
Remarks & Observation:	**All samplers placed 1.5 m above ground level**		

TEST RESULT

The sample has been tested with the following results: -

Area : Dudhichua Project: Dudhichua OCP Stations: Central Sub Station DA2

Month	Date of Sampling	Date of receipt of sample	Date of analysis	Parameters (in µg/m^3)				
				Suspended Particulate Matter (PM_{10}+ >PM_{10})SPM	Particulate Matter (PM_{10})	Particulate Matter ($PM_{2.5}$)	Sulphur Dioxide (SO_2)	Nitrogen Oxides (as NO_x)
Test Method				IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-24), 2006	IS: 5182 / (Part-02), 2001 R-2006	IS: 5182 / (Part-06), 1975 R-1998
Detection Limit				10 µg/m^3	3.5 µg/m^3	2 µg/m^3	10 µg/m3	6 µg/m^3
Coal Mine Standards, G.S.R. 742(E), dated 25.9.2000				600 µg/m^3	300 µg/m^3	NA	120 µg/m^3	120 µg/m^3
October	07.10.2025-08.10.2025	08.10.2025	08.10.2025-13.10.2025	542	276	71	28	36
October	24.10.2025-25.10.2025	25.10.2025	24.10.2025-27.10.2025	594	317	110	18	38
November	07.11.2025-08.11.2025	08.11.2025	08.11.2025-11.11.2005	586	310	103	27	35
November	21.11.2025-22.11.2025	22.11.2025	22.11.2025-25.11.2025	578	297	95	24	40
December	11.12.2025-12.12.2025	12.12.2025	12.12.2025-15.12.2025	612	319	105	26	44
December	26.12.2025-27.12.2025	27.12.2025	27.12.2025-30.12.2025	576	285	91	28	42
Minimum Value				542	276	71	18	35
Maximum Value				612	319	110	28	44
Quarterly Average				581	301	96	25	39

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TEST REPORT

Unique Identification Number:	**A/Dch/03**	**Job No. 252606114**	**FY 2025-26**
Type of Sample	**Ambient Air**	**Quarter**	**Oct'25-Dec'25**
Customer	**NCL**	**Report Issue Date:**	**08.01.2026**
Condition of Test Item	**Acceptable**		
Sampling Plan Reference	**LPM 11**		
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**		
Data / Information obtained from the Customer (If Any):	**Joint sampling with customer**		
Remarks & Observation:	**All samplers placed 1.5 m above ground level**		

TEST RESULT

The sample has been tested with the following results: -

Area : Dudhichua Project: Dudhichua OCP Stations: GM Office DA3

Month	Date of Sampling	Date of receipt of sample	Date of analysis	Parameters (in µg/m³)				
				Suspended Particulate Matter (PM_{10}+ >PM_{10})SPM	Particulate Matter (PM_{10})	Particulate Matter ($PM_{2.5}$)	Sulphur Dioxide (SO_2)	Nitrogen Oxides (as NO_x)
Test Method				IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-24), 2006	IS: 5182 / (Part-02), 2001 R-2006	IS: 5182 / (Part-06), 1975 R-1998
Detection Limit				10 µg/m³	3.5 µg/m³	2 µg/m³	10 µg/m3	6 µg/m³
Coal Mine Standards, G.S.R. 742(E), dated 25.9.2000				600 µg/m³	300 µg/m³	NA	120 µg/m³	120 µg/m³
October	03.10.2025-04.10.2025	04.10.2025	04.10.2025-07.10.2025	510	256	75	29	35
October	16.10.2025-17.10.2025	17.10.2025	17.10.2025-21.10.2025	557	281	86	28	39
November	06.11.2025-07.11.2025	07.11.2025	07.11.2025-11.11.2025	684	370	125	30	38
November	20.11.2025-21.11.2025	21.11.2025	21.11.2025-24.11.2025	591	286	89	26	42
December	11.12.2025-12.12.2025	12.12.2025	12.12.2025-15.12.2025	466	244	76	25	45
December	26.12.2025-27.12.2025	27.12.2025	27.12.2025-30.12.2025	513	261	82	23	41
Minimum Value				466	244	75	23	35
Maximum Value				684	370	125	30	45
Quarterly Average				554	283	89	27	40

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TEST REPORT

Unique Identification Number:	**A/Dch/03**	**Job No. 252606114**	**FY 2025-26**
Type of Sample	**Ambient Air**	**Quarter**	**Oct'25-Dec'25**
Customer	**NCL**	**Report Issue Date:**	**08.01.2026**
Condition of Test Item	**Acceptable**		
Sampling Plan Reference	**LPM 11**		
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**		
Data / Information obtained from the Customer (If Any):	**Joint sampling with customer**		
Remarks & Observation:	**All samplers placed 1.5 m above ground level**		

TEST RESULT

The sample has been tested with the following results: -

Area : Dudhichua Project: Dudhichua OCP Stations: Dudhichua STP, DA4

Month	Date of Sampling	Date of receipt of sample	Date of analysis	Parameters (in µg/m³)			
				Particulate Matter (PM_{10})	Particulate Matter ($PM_{2.5}$)	Sulphur Dioxide (SO_2)	Nitrogen Oxides (as NO_x)
Test Method				IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-24), 2006	IS: 5182 / (Part-02), 2001 R-2006	IS: 5182 / (Part-06), 1975 R-1998
Detection Limit				3.5 µg/m³	2 µg/m³	10 µg/m3	6 µg/m³
Permissible limits as per NAAQ Standards 2009				100 µg/m³	60 µg/m³	80 µg/m³	80 µg/m³
October	03.10.2025-04.10.2025	04.10.2025	04.10.2025-07.10.2025	182	62	26	29
October	16.10.2025-17.10.2025	17.10.2025	17.10.2025-21.10.2025	243	76	27	31
November	06.11.2025-07.11.2025	07.11.2025	07.11.2025-11.11.2025	286	92	28	30
November	20.11.2025-21.11.2025	21.11.2025	21.11.2025-24.11.2025	247	76	24	34
December	11.12.2025-12.12.2025	12.12.2025	12.12.2025-15.12.2025	342	113	22	38
December	26.12.2025-27.12.2025	27.12.2025	27.12.2025-30.12.2025	234	75	19	35
Minimum Value				182	62	19	29
Maximum Value				342	113	28	38
Quarterly Average				256	82	24	33

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TEST REPORT

Unique Identification Number:	**A/Dch/03**	**Job No. 252606114**	**FY 2025-26**
Type of Sample	**Ambient Air**	**Quarter**	**Oct'25-Dec'25**
Customer	**NCL**	**Report Issue Date:**	**08.01.2026**
Condition of Test Item	**Acceptable**		
Sampling Plan Reference	**LPM 11**		
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**		
Data / Information obtained from the Customer (If Any):	**Joint sampling with customer**		
Remarks & Observation:	**All samplers placed 1.5 m above ground level**		

TEST RESULT

The sample has been tested with the following results: -

Area : Dudhichua Project: Dudhichua OCP Stations: Surya Kiran Bhawan DA5

Month	Date of Sampling	Date of receipt of sample	Date of analysis	Parameters (in µg/m³)			
				Particulate Matter (PM_{10})	Particulate Matter ($PM_{2.5}$)	Sulphur Dioxide (SO_2)	Nitrogen Oxides (as NO_x)
Test Method				IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-24), 2006	IS: 5182 / (Part-02), 2001 R-2006	IS: 5182 / (Part-06), 1975 R-1998
Detection Limit				3.5 µg/m³	2 µg/m³	10 µg/m3	6 µg/m³
Permissible limits as per NAAQ Standards 2009				100 µg/m³	60 µg/m³	80 µg/m³	80 µg/m³
October	04.10.2025-05.10.2025	05.10.2025	05.10.2025-09.10.2025	104	34	20	12
October	09.10.2025-10.10.2025	10.10.2025	10.10.2025-14.10.2025	149	42	24	12
October	10.10.2025-11.10.2025	11.10.2025	11.10.2025-15.10.2025	193	61	27	12
October	16.10.2025-17.10.2025	17.10.2025	17.10.2025-20.10.2025	272	76	25	16
October	17.10.2025-18.10.2025	18.10.2025	18.10.2025-22.10.2025	196	66	19	16
October	23.10.2025-24.10.2025	24.10.2025	24.10.2025-28.10.2025	329	105	26	17
October	24.10.2025-25.10.2025	25.10.2025	25.10.2025-29.10.2025	178	62	17	17
October	30.10.2025-31.10.2025	31.10.2025	31.10.2025-03.11.2025	206	67	17	15
November	31.10.2025-01.11.2025	01.11.2025	01.11.2025-04.11.2025	121	42	17	16
November	06.11.2025-07.11.2025	07.11.2025	07.11.2025-10.11.2025	186	62	31	16

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November	07.11.2025-08.11.2025	08.11.2025	08.11.2025-13.11.2025	215	67	29	15
November	13.11.2025-14.11.2025	14.11.2025	14.11.2025-17.11.2025	184	62	16	36
November	14.11.2025-15.11.2025	15.11.2025	15.11.2025-19.11.2025	256	86	13	39
November	20.11.2025-21.11.2025	21.11.2025	21.11.2025-25.11.2025	235	77	22	35
November	21.11.2025-22.11.2025	22.11.2025	22.11.2025-25.11.2025	305	98	26	36
November	27.11.2025-28.11.2025	28.11.2025	28.11.2025-01.12.2025	276	86	19	34
November	28.11.2025-29.11.2025	29.11.2025	29.11.2025-02.12.2025	157	65	23	39
December	04.12.2025-05.12.2025	05.12.2025	05.12.2025-08.12.2025	176	67	14	41
December	05.12.2025-06.12.2025	06.12.2025	06.12.2025-10.12.2025	299	87	17	40
December	11.12.2025-12.12.2025	12.12.2025	12.12.2025-15.12.2025	310	96	20	37
December	12.12.2025-13.12.2025	13.12.2025	13.12.2025-17.12.2025	329	112	21	36
December	18.12.2025-19.12.2025	19.12.2025	19.12.2025-22.12.2025	289	82	15	35
December	19.12.2025-20.12.2025	20.12.2025	20.12.2025-24.12.2025	243	74	18	38
December	25.12.2025-26.12.2025	26.12.2025	26.12.2025-29.12.2025	231	68	20	38
December	26.12.2025-27.12.2025	27.12.2025	27.12.2025-31.12.2025	267	87	18	36
Minimum Value				104	34	13	12
Maximum Value				329	112	31	41
Quarterly Average				228	73	21	27

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TEST REPORT

Unique Identification Number:	**A/Dch/03**	**Job No. 252606114**	**FY 2025-26**
Type of Sample	**Ambient Air**	**Quarter**	**Oct'25-Dec'25**
Customer	**NCL**	**Report Issue Date:**	**08.01.2026**
Condition of Test Item	**Acceptable**		
Sampling Plan Reference	**LPM 11**		
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**		
Data / Information obtained from the Customer (If Any):	**Joint sampling with customer**		
Remarks & Observation:	**All samplers placed 1.5 m above ground level**		

TEST RESULT

The sample has been tested with the following results: -

Area : Dudhichua Project: Dudhichua OCP Stations: Singrauli CMPDI Camp DA6

Month	Date of Sampling	Date of receipt of sample	Date of analysis	Parameters (in µg/m^3)				
				Particulate Matter (PM_{10})	Particulate Matter ($PM_{2.5}$)	Sulphur Dioxide (SO_2)	Nitrogen Oxides (as NO_x)	Ammonia (as NH3)
Test Method				IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-24), 2006	IS: 5182 / (Part-02), 2001 R-2006	IS: 5182 / (Part-06), 1975 R-1998	IS: 5182 / (Part-25), 2018
Detection Limit				3.5 µg/m^3	2 µg/m^3	10 µg/m3	6 µg/m^3	20 µg/m3
Permissible limits as per NAAQ Standards 2009				100 µg/m^3	60 µg/m^3	80 µg/m^3	80 µg/m^3	400 µg/m3
October	04.10.2025-05.10.2025	05.10.2025	05.10.2025-09.10.2025	63	23	18	24	<20
October	09.10.2025-10.10.2025	10.10.2025	10.10.2025-14.10.2025	128	38	20	26	28.6
October	10.10.2025-11.10.2025	11.10.2025	11.10.2025-15.10.2025	193	63	23	28	29.0
October	16.10.2025-17.10.2025	17.10.2025	17.10.2025-20.10.2025	174	59	26	30	22.0
October	17.10.2025-18.10.2025	18.10.2025	18.10.2025-22.10.2025	200	64	27	31	29.7
October	23.10.2025-24.10.2025	24.10.2025	24.10.2025-28.10.2025	202	71	26	30	20.7
October	24.10.2025-25.10.2025	25.10.2025	25.10.2025-29.10.2025	196	63	26	29	31.0
October	30.10.2025-31.10.2025	31.10.2025	31.10.2025-03.11.2025	64	23	21	28	<20
October	31.10.2025-01.11.2025	01.11.2025	01.11.2025-04.11.2025	49	18	22	27	<20
November	06.11.2025-07.11.2025	07.11.2025	07.11.2025-10.11.2025	47	15	21	26	26.3

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November	07.11.2025-08.11.2025	08.11.2025	08.11.2025-13.11.2025	268	92	25	28	26.2
November	13.11.2025-14.11.2025	14.11.2025	14.11.2025-17.11.2025	282	65	22	28	21.1
November	14.11.2025-15.11.2025	15.11.2025	15.11.2025-19.11.2025	299	96	21	27	26.2
November	20.11.2025-21.11.2025	21.11.2025	21.11.2025-25.11.2025	265	78	18	26	32.1
November	21.11.2025-22.11.2025	22.11.2025	22.11.2025-25.11.2025	279	85	21	25	33.8
November	27.11.2025-28.11.2025	28.11.2025	28.11.2025-01.12.2025	269	67	20	24	29.7
November	28.11.2025-29.11.2025	29.11.2025	29.11.2025-02.12.2025	306	105	16	22	32.0
November	04.12.2025-05.12.2025	05.12.2025	05.12.2025-08.12.2025	225	64	14	39	35.3
December	05.12.2025-06.12.2025	06.12.2025	06.12.2025-10.12.2025	245	75	16	40	29.6
December	11.12.2025-12.12.2025	12.12.2025	12.12.2025-15.12.2025	198	41	20	35	32.1
December	12.12.2025-13.12.2025	13.12.2025	13.12.2025-17.12.2025	190	61	21	33	24.9
December	18.12.2025-19.12.2025	19.12.2025	19.12.2025-22.12.2025	239	67	18	32	26.8
December	19.12.2025-20.12.2025	20.12.2025	20.12.2025-24.12.2025	272	84	17	36	34.7
December	25.12.2025-26.12.2025	26.12.2025	26.12.2025-29.12.2025	223	67	20	34	29.6
December	26.12.2025-27.12.2025	27.12.2025	27.12.2025-31.12.2025	181	58	18	29	22.9
Minimum Value				47	15	14	22	20.7
Maximum Value				306	105	27	40	35.3
Quarterly Average				202	62	21	29	28.4

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TEST REPORT

Unique Identification Number:	**A/Cws/03**	**Job No. 252606113**	**FY 2025-26**
Type of Sample	**Ambient Air**	**Quarter**	**Oct'25-Dec'25**
Customer	**NCL**	**Report Issue Date:**	**08.01.2026**
Condition of Test Item	**Acceptable**		
Sampling Plan Reference	**LPM 11**		
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**		
Data / Information obtained from the Customer (If Any):	**Joint sampling with customer**		
Remarks & Observation:	**All samplers placed 1.5 m above ground level**		

TEST RESULT

The sample has been tested with the following results: -

Area : CWS Project: CWS Stations: Indira Bhawan CWA2

Month	Date of Sampling	Date of receipt of sample	Date of analysis	Parameters (in µg/m3)			
				Particulate Matter (PM10)	Particulate Matter (PM2.5)	Sulphur Dioxide (SO2)	Nitrogen Oxides (as NOx)
Test Method				IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-24), 2006	IS: 5182 / (Part-02), 2001 R-2006	IS: 5182 / (Part-06), 1975 R-1998
Detection Limit				3.5 µg/m3	2 µg/m3	10 µg/m3	6 µg/m3
Permissible limits as per NAAQ Standards 2009				100 µg/m3	60 µg/m3	80 µg/m3	80 µg/m3
October	07.10.2025-08.10.2025	08.10.2025	08.10.2025-11.10.2025	87	27	18	25
October	21.10.2025-22.10.2025	22.10.2025	22.10.2025-25.10.2025	218	72	21	27
November	04.11.2025-05.11.2025	05.11.2025	05.11.2025-08.11.2025	176	66	24	29
November	17.11.2025-18.11.2025	18.11.2025	18.11.2025-22.11.2025	207	72	21	26
December	02.12.2025-03.12.2025	03.12.2025	03.12.2025-05.12.2025	282	93	16	45
December	16.12.2025-17.12.2025	17.12.2025	17.12.2025-20.12.2025	254	60	22	42
Minimum Value				87	27	16	25
Maximum Value				282	93	24	45
Quarterly Average				204	65	20	32

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TEST REPORT

Unique Identification Number:	**A/Kha/03**	**Job No. 252606114**	**FY 2025-26**
Type of Sample	**Ambient Air**	**Quarter**	**Oct'25-Dec'25**
Customer	**NCL**	**Report Issue Date:**	**08.01.2026**
Condition of Test Item	**Acceptable**		
Sampling Plan Reference	**LPM 11**		
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**		
Data / Information obtained from the Customer (If Any):	**Joint sampling with customer**		
Remarks & Observation:	**All samplers placed 1.5 m above ground level**		

TEST RESULT

The sample has been tested with the following results: -

Area : Khadia Project: Khadia OCP Stations: GM Office KHA3

Month	Date of Sampling	Date of receipt of sample	Date of analysis	Parameters (in µg/m^3)				
				Particulate Matter (PM_{10})	Particulate Matter ($PM_{2.5}$)	Sulphur Dioxide (SO_2)	Nitrogen Oxides (as NO_x)	Ammonia (as NH3)
Test Method				IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-24), 2006	IS: 5182 / (Part-02), 2001 R-2006	IS: 5182 / (Part-06), 1975 R-1998	IS: 5182 / (Part-25), 2018
Detection Limit				3.5 µg/m^3	2 µg/m^3	10 µg/m3	6 µg/m^3	20 µg/m3
Permissible limits as per NAAQ Standards 2009				100 µg/m^3	60 µg/m^3	80 µg/m^3	80 µg/m^3	400 µg/m3
October	08.10.2025-09.10.2025	09.10.2025	09.10.2025-13.10.2025	80	34	12	16	20.7
October	09.10.2025-10.10.2025	10.10.2025	10.10.2025-15.10.2025	73	26	13	19	24.6
October	15.10.2025-16.10.2025	16.10.2025	16.10.2025-21.10.2025	274	83	16	22	28.4
October	16.10.2025-17.10.2025	17.10.2025	17.10.2025-21.10.2025	254	75	20	25	<20
October	22.10.2025-23.10.2025	23.10.2025	23.10.2025-28.10.2025	211	68	22	28	20.7
October	23.10.2025-24.10.2025	24.10.2025	24.10.2025-28.10.2025	194	61	25	30	22.4
October	29.10.2025-30.10.2025	30.10.2025	30.10.2025-03.11.2025	54	20	26	30	<20
October	30.10.2025-31.10.2025	31.10.2025	31.10.2025-03.11.2025	57	17	25	29	20.7
November	05.11.2025-06.11.2025	06.11.2025	06.11.2025-10.11.2025	167	58	22	28	27.4
November	06.11.2025-07.11.2025	07.11.2025	07.11.2025-10.11.2025	98	38	19	26	34.4

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November	12.11.2025-13.11.2025	13.11.2025	13.11.2025-16.11.2025	154	49	18	24	25.3
November	13.11.2025-14.11.2025	14.11.2025	14.11.2025-17.11.2025	185	67	19	25	22.7
November	19.11.2025-20.11.2025	20.11.2025	20.11.2025-24.11.2025	215	72	18	23	24.8
November	20.11.2025-21.11.2025	21.11.2025	21.11.2025-25.11.2025	207	54	20	25	31.6
November	26.11.2025-27.11.2025	27.11.2025	27.11.2025-30.11.2025	253	78	17	23	22.4
November	27.11.2025-28.11.2025	28.11.2025	28.11.2025-01.12.2025	288	87	16	22	26.2
December	03.12.2025-04.12.2025	04.12.2025	04.12.2025-06.12.2025	240	67	19	34	34.2
December	04.12.2025-05.12.2025	05.12.2025	05.12.2025-08.12.2025	156	56	20	42	29.3
December	10.12.2025-11.12.2025	11.12.2025	11.12.2025-13.12.2025	276	77	22	38	25.0
December	11.12.2025-12.12.2025	12.12.2025	12.12.2025-15.12.2025	213	65	27	35	31.1
December	17.12.2025-18.12.2025	18.12.2025	18.12.2025-20.12.2025	262	68	24	39	27.8
December	18.12.2025-19.12.2025	19.12.2025	19.12.2025-22.12.2025	185	64	21	35	32.9
December	24.12.2025-25.12.2025	25.12.2025	25.12.2025-27.12.2025	235	73	11	26	31.1
December	25.12.2025-26.12.2025	26.12.2025	26.12.2025-29.12.2025	228	77	26	37	29.8
December	31.12.2025-01.01.2026	01.01.2026	01.01.2026-03.01.2026	215	69	30	41	34.9
Minimum Value				54	17	11	16	20.7
Maximum Value				288	87	30	42	34.9
Quarterly Average				191	60	20	29	27.3

TEST REPORT

Unique Identification Number:	**A/Dch/03**	**Job No. 252606114**	**FY 2025-26**
Type of Sample	**Ambient Air**	**Quarter**	**Oct'25-Dec'25**
Customer	**NCL**	***Report Issue Date:***	**08.01.2026**
Condition of Test Item	**Acceptable**		
Sampling Plan Reference	**LPM 11**		
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**		
Data / Information obtained from the Customer (If Any):	**Joint sampling with customer**		
Remarks & Observation:	**All samplers placed 1.5 m above ground level**		

TEST RESULT

Area : Dudhichua

Project : Dudhichua OCP

Test Parameters			**Conc. of As in air**	**Conc. of Ni in air**	**Conc. of Pb in air**	**Conc. of Cd in air**	**Conc. of Cr in air**	**Conc. of Hg in air**
Units			**(ng/m3)**	**(ng/m3)**	**(ug/m3)**	**(ng/m3)**	**(ng/m3)**	**(ng/m3)**
I. Core Zone Monitoring Stations		**Area**	**Test Result**					
1.	**Old view Point-DA1**	**Industrial**	**<0.1**	**1.573**	**<0.005**	**0.118**	**<0.1**	**<0.005**
2.	**Central Substation-DA2**	**Industrial**	**1.049**	**1.342**	**<0.005**	**0.073**	**<0.1**	**<0.005**
3.	**CGM Office-DA3**	**Industrial**	**<0.1**	**1.062**	**0.008**	**0.653**	**<0.1**	**<0.005**
4.	**Dudhichua STP-DA4**	**Residential**	**1.143**	**<0.1**	**<0.005**	**0.137**	**<0.1**	**<0.005**
II. Buffer Zone Monitoring Stations			**Test Result**					
5.	**Surya Kiran Bhawan- DA5**	**Residential**	**<0.1**	**1.351**	**<0.005**	**0.143**	**<0.1**	**<0.005**
6.	**Karwari Village-DA6**	**Residential**	**1.021**	**1.238**	**0.010**	**0.326**	**<0.1**	**<0.005**

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7.	Indira Bhawan - CWA2	Residential	1.037	1.243	0.017	0.649	<0.1	<0.005
8.	Khadia GM Office –KHA3	Residential	1.115	1.308	<0.005	0.181	<0.1	<0.005
Limit (NAAQS -2009)			6.00	20.00	1	NA	NA	NA
Method detection Limit			0.1	0.1	0.005	0.02	0.1	0.005
Test Method			USEPA IO-3.2:1999	USEPA IO-3.2:1999	USEPA IO-3.2:1999	USEPA IO-3.2:1999	USEPA IO-3.2:1999	USEPA IO-3.2:1999

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CHAPTER – III

WATER QUALITY MONITORING

3.1 Location of sampling sites and their rationale

(Refer **Fig. No. - II**)

i) **Inlet Effluent of ETP (DW1):**
This station is selected to assess the quality of effluent prior to treatment to monitor the efficiency of ETP and quality of effluent to be discharged to natural source in case of non-operation of ETP.

ii) **Treated Effluent from ETP overflow (DW-2)**
This site has been selected to assess the quality of treated effluent being discharged & to monitor the efficient operation of Effluent Treatment Plant.

iii) **Ballia Nalla West of Hunuman Mandir (DW-3)**
This station is selected to assess the quality of stream water to reflect impacts of run-off water from dumps and other areas of the mine.

iv) **D/S of Ballia Nalla after Discharge of Treated Water from STP (DW-4)**
This station is selected to assess the quality of water of the nallah being discharged to G.B. Pant Sagar. This also quantifies the quality of surface water quality of the surrounding area.

v) **Tap water of Sector 'A' Executive Hostel (DW-5)**
This station is selected to assess the quality of drinking water being supplied to the residential colony.

vi) **Hand Pump water of Madhauli Village (DW-6)**
A sample was collected from the hand pump in Madhauli Village to assess the ground water quality for drinking purpose and impact of mining on ground water quality if any.

vii) **Effluent from STP overflow (DW-7)**
This site has been selected to assess the quality of treated domestic effluent through STP.

viii) **Inlet of STP (DW-8)**
A sampling point is fixed to assess the quality of Incoming Domestic Sewage to STP.

3.2 Methodology of sampling and analysis

Grab Water samples were collected as per standard practice. The effluent samples and Drinking water samples were collected and analyzed on fortnightly basis. The surface water sample were collected and analyzed on quarterly basis. The samples were preserved and analyzed at the laboratory of CMPDI.

3.3 Results & Interpretations

The results are given in tabular form along with the applicable standards. Results are compared with Schedule – VI for effluent prescribed by MoEFCC and IS.10500 (Drinking water). Results show that most of the parameters are within the permissible limits.

ENVIRONMENT LABORATORY,CMPDI

TEST REPORT

Unique Identification Number:	**01/26/W/Dch/03**	**Job No. 252606114**	**2025-26**
Type of Sample:	**Drinking Water**	**Quarter Ending**	**Oct'25-Dec'25**
Customer	**NORTHERN COALFIELD LIMITED**	**Condition of Test Item**	**Acceptable**
Sampling Protocol	**LPM 12**	**Report Issue Date:**	**08.01.2026**
Location of Performance of the Laboratory Activity	**Environment Laboratory,CMPDI,RI VI,Singrauli,M.P.**	**Environmental Condition**	**Sunny**
Remarks & Observation:	**Samples received in 5 ltrs plastic Jerri cane**		

TEST RESULT

The sample has been tested with the following results:-

Area: Dudhichua **Station: DW5- Tap water of Sector 'A'**

Project: Dudhichua OCP

Analysis Results of FN Drinking Water								
Parameters →				**Dissolved Solid**	**pH**	**Fluoride**	**Turbidity**	**Residual Free Chlorine**
Detection Limit				**25.00**	**0.1**	**0.2**	**0.10**	**0.04**
IS:10500 Standards				**500**	**6.5 to 8.5**	**1.0**	**1**	**0.2**
Month	**Date of Sampling**	**Date of Receipt of Sample**	**Date of Analysis**	**Value in mg/l, except pH**				
October	**06.10.2025**	**06.10.2025**	**06.10.2025**	158	7.62	0.46	0.80	<0.04
	18.10.2025	**18.10.2025**	**18.10.2025**	151	7.75	0.42	0.70	<0.04
November	**04.11.2025**	**04.11.2025**	**04.11.2025**	162	7.52	0.47	0.90	<0.04
	19.11.2025	**19.11.2025**	**19.11.2025**	154	7.43	0.44	0.85	<0.04
December	**03.12.2025**	**03.12.2025**	**03.12.2025**	148	7.66	0.49	0.65	<0.04
	18.12.2025	**18.12.2025**	**18.12.2025**	141	7.59	0.43	0.50	<0.04
Standard/Test Method				**IS 3025 /16:1984 R : 2023, Gravimetric Method**	**IS 3025(P 11):2022 Electrometric Method**	**APHA, 24th Edition, SPADNS Method, 2023**	**IS 3025(P 10):2023, Nephelometric Method**	**APHA, 24th Edition, DPD Method, 2023**

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TEST REPORT

Unique Identification Number:	**01/26/W/Dch/03**	**Job No. 252606114**	**2025-26**
Type of Sample:	**Drinking Water**	**Quarter Ending**	**Oct'25-Dec'25**
Customer	**NORTHERN COALFIELD LIMITED**	**Condition of Test Item**	**Acceptable**
Sampling Protocol	**LPM 12**	**Report Issue Date:**	**08.01.2026**
Location of Performance of the Laboratory Activity	**Environment Laboratory,CMPDI,RI VI,Singrauli,M.P.**	**Environmental Condition**	**Sunny**
Remarks & Observation:	**Samples received in 5 ltrs plastic Jerri cane**		

TEST RESULT

The sample has been tested with the following results:-

Area: Dudhichua **Station: DW6- Hand Pump Water from Madhauli Village**

Project: Dudhichua OCP

Analysis Results of FN Drinking Water								
Parameters →				**Dissolved Solid**	**pH**	**Fluoride**	**Turbidity**	**MPN (Coliforms)/ 100 mL**
Detection Limit				**25.00**	**0.10**	**0.20**	**0.10**	
IS:10500 Standards				**500/2000**	**6.5 to 8.5**	**1.0/1.5**	**1/5**	**NIL**
Month	**Date of Sampling**	**Date of Receipt of Sample**	**Date of Analysis**	**Value in mg/l, except pH & MPN**				
October	**06.10.2025**	**06.10.2025**	**06.10.2025**	395	6.92	0.79	3.1	NIL
	18.10.2025	**18.10.2025**	**18.10.2025**	389	6.98	0.78	2.6	NIL
November	**04.11.2025**	**04.11.2025**	**04.11.2025**	362	6.81	0.67	2.2	NIL
	19.11.2025	**19.11.2025**	**19.11.2025**	371	7.05	0.73	2.5	NIL
December	**03.12.2025**	**03.12.2025**	**03.12.2025**	384	6.85	0.76	2.9	NIL
	18.12.2025	**18.12.2025**	**18.12.2025**	367	6.93	0.69	2.4	NIL
Standard/Test Method				**IS 3025 /16:1984 R : 2023, Gravimetric Method**	**IS 3025(P 11):2022 Electrometric Method**	**APHA, 24th Edition, SPADNS Method, 2023**	**IS 3025(P 10):2023, Nephelometric Method**	**APHA, 9221 B, Standard Total Coliform Fermentation Technique, 24th Edition, 2023**

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ENVIRONMENT LABORATORY,CMPDI

TEST REPORT

Unique Identification Number:	**01/26/W/Dch/03**	**Job No. 252606114**	**2025-26**
Type of Sample:	**Drinking Water**	**Quarter Ending**	**Oct'25-Dec'25**
Customer	**NORTHERN COALFIELD LIMITED**	**Date of Sampling/Receipt:**	**04.11.2025**
Condition of Test Item	**Acceptable**	**Date of Analysis:**	**04.11.2025-18.11.2025**
Sampling Protocol	**LPM 12**	**Report Issue Date:**	**08.01.2026**
Location of Performance of the Laboratory Activity	**Environment Laboratory,CMPDI,RI VI,Singrauli,M.P.**	**Environmental Condition**	**Sunny**
Remarks & Observation:	**Samples received in 5 ltr plastic Jerri cane**		

TEST RESULT

The sample has been tested with the following results: -

Area: Dudhichua **Stations: 1. DW5- Tap water of Sector 'A'**

Project: Dudhichua OCP **2. DW6- Hand Pump Water from Madhauli Village**

Sl.No	Parameter	Sampling Stations		Detection Limit	IS:10500 Standards	Standard / Test Method
		1	2			
1	Boron (as B), mg/l, Max	<0.20	<0.20	0.20	0.5	APHA, , 24th Edition Carmine Method; 2023
2	Calcium (as Ca), mg/l, Max	28.8	81.6	1.60	75/200	IS 3025(P 40):1991, R 2019, EDTA Titrimetric Method
3	Chloride (as Cl), mg/l, Max	22	68	2.00	250/1000	APHA, 24th Edition, Argentometric Method,2023
4	Colour, Hazen Units,Max	<1	1	1	5	APHA, 24th Edition, PT-Cobalt Method
5	Copper (as Cu), mg/l, Max	<0.02	<0.02	0.02	0.05	IS 3025/42: 1992, R : 2019, AAS (Air-Ac-Flame)
6	Fluoride (as F) mg/l, Max	0.47	0.67	0.20	1.0/1.5	APHA, 24th Edition, SPADNS Method, 2023
7	Free Residual Chlorine, mg/l, Min	<0.04	-	0.04	0.2	APHA, 24th Edition, DPD Method, 2023
8	Iron (as Fe), mg/l, Max	<0.2	<0.2	0.20	1.0	IS 3025 /53: 2024, AAS (Air-Ac-Flame)
9	Lead (as Pb), mg/l, Max	<0.001	<0.001	0.001	0.01	APHA, 23rd Edition AAS-GTA Method, 2017
10	Manganese (as Mn), mg/l, Max	<0.02	<0.02	0.02	0.1	APHA 24th Edition 3111 a,b Direct Air Acetylene Flame Method 2023
11	Mercury, mg/l, Max	<0.0004	<0.0004	0.0004	0.001	IS 3025/48:2000 AAS-VGA Method
12	Nickel (as Ni), mg/l, *Max*	<0.02	<0.02	0.02	0.02	IS-3025/54:2003,R:2019 AAS (Air-Ac-Flame) Method
13	Nitrate (as NO_3), mg/l, Max	2.32	7.46	0.50	45	APHA, 24th Edition, UV-Spectrophotometric, 2023
14	Odour	Agreeable	Agreeable	Qualitative	Agreeable	IS 3025 /05:2018, Qualitative
15	pH value	7.52	6.81	0.10	6.5 to 8.5	IS 3025(P 11):2022 Electrometric Method
16	Phenolic compounds (as C_6H_5OH), mg/l, Max	<0.001	<0.001	0.001	0.001	APHA, 5530 C, Chloroform Extraction Method, 24th Edition, 2023
17	Selenium (as Se), mg/l, Max	<0.0005	<0.0005	0.0005	0.01	IS 3025/56:2003 AAS-VGA Method
18	Sulphate (as SO_4) mg/l, Max	29	57	10	200/400	APHA, 24th Edition. Turbiditimetric Method, 2023
19	Total Alkalinity (c_ac_o3), mg/l, Max	80	156	4.00	200/600	IS-3025/23:1986,R: 2023, Titration Method
20	Total Arsenic (as As), mg/l, Max	<0.002	<0.002	0.002	0.01	IS 3025/ 37:1988 R : 2003, AAS-VGA: 1998
21	Total Chromium (as Cr), mg/l, Max	<0.002	<0.002	0.002	0.05	APHA, 23rd Edition, 3120 B, ICP Method: 2017
22	Total Dissolved Solids, mg/l, Max	162	362	25.00	500/2000	IS 3025 /16:1984 R : 2023, Gravimetric Method
23	Total Hardness ($caco_3$), mg/l, Max	132	296	4.00	200/600	IS 3025(P 21):2009(Second Revision),R 2019, EDTA Method
24	Turbidity, NTU, Max	0.90	2.2	0.10	1/5	IS 3025(P 10):2023, Nephelometric Method
25	Zinc (as Zn), mg/l, Max	0.16	0.22	0.10	5.0	IS 3025 /49: 1994, R : 2019, AAS (Air-Ac-Flame)
26.	Total Coliforms(MPN)	-	NIL	NIL	NIL	APHA, 9221 B, Standard Total Coliform Fermentation Technique, 24th Edition, 2023

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TEST REPORT

Unique Identification Number:	**01/26/W/Dch/03**	**Job No. 252606114**	**2025-26**
Type of Sample:	**Effluent Water**	**Quarter Ending**	**Oct'25-Dec'25**
Customer	**NORTHERN COALFIELD LIMITED**	**Condition of Test Item**	**Acceptable**
Sampling Protocol	**LPM 12**	**Report Issue Date:**	**08.01.2026**
Location of Performance of the Laboratory Activity	**Environment Laboratory,CMPDI,RI VI,Singrauli,M.P.**	**Environmental Condition**	**Sunny**
Remarks & Observation:	**Samples received in 5 ltrs plastic Jerri cane**		

TEST RESULT

The sample has been tested with the following results: -
Area: Dudhichua **Station: DW1- Inlet of ETP**
Project: Dudhichua OCP

Analysis Results of FN Effluent Water							
Parameters →				**TSS**	**pH**	**O & G**	**COD**
Detection Limit				**10**	**0.10**	**2**	**4**
MOEF -SCH-VI, STANDARDS, Class 'A'				**NA**	**NA**	**NA**	**NA**
Month	**Date of Sampling**	**Date of Receipt of Sample**	**Date of Analysis**	**Value in mg/l, except pH**			
October	**06.10.2025**	**06.10.2025**	**06.10.2025**	396	7.41	5.6	196
	18.10.2025	**18.10.2025**	**18.10.2025**	383	7.72	4.7	188
November	**04.11.2025**	**04.11.2025**	**04.11.2025**	372	7.56	4.2	172
	19.11.2025	**19.11.2025**	**19.11.2025**	381	7.68	4.9	184
December	**03.12.2025**	**03.12.2025**	**03.12.2025**	386	7.72	5.2	192
	18.12.2025	**18.12.2025**	**18.12.2025**	378	7.59	4.5	176
BIS Standard & Method				**IS 3025(P17):1984,R : 2022, Gravimetric Method**	**IS 3025(P 11):2022 Electrometric Method**	**APHA, 5520 B, Liquid-Liquid, Partition Gravimetric Method, 24th Edition, 2023**	**APHA 24th Edition 5220 C. Closed Reflux ,Titrimetric Method,2023**

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ENVIRONMENT LABORATORY,CMPDI

TEST REPORT

Unique Identification Number:	**01/26/W/Dch/03**	**Job No. 252606114**	**2025-26**
Type of Sample:	**Effluent Water**	**Quarter Ending**	**Oct'25-Dec'25**
Customer	**NORTHERN COALFIELD LIMITED**	**Condition of Test Item**	**Acceptable**
Sampling Protocol	**LPM 12**	**Report Issue Date:**	**08.01.2026**
Location of Performance of the Laboratory Activity	**Environment Laboratory,CMPDI,RI VI,Singrauli,M.P.**	**Environmental Condition**	**Sunny**
Remarks & Observation:	**Samples received in 5 ltrs plastic Jerri cane**		

TEST RESULT

The sample has been tested with the following results:-

Area: Dudhichua **Station: DW2- Outlet from ETP**

Project: Dudhichua OCP

Analysis Results of FN Effluent Water							
Parameters →				**TSS**	**pH**	**O & G**	**COD**
Detection Limit				**10**	**0.10**	**2**	**4**
MOEF -SCH-VI, STANDARDS, Class 'A'				**100**	**5.5 to 9.0**	**10**	**250**
Month	**Date of Sampling**	**Date of Receipt of Sample**	**Date of Analysis**	**Value in mg/l, except pH**			
October	**06.10.2025**	**06.10.2025**	**06.10.2025**	35	7.16	<2	24
	18.10.2025	**18.10.2025**	**18.10.2025**	29	7.24	<2	20
November	**04.11.2025**	**04.11.2025**	**04.11.2025**	19	7.32	<2	12
	19.11.2025	**19.11.2025**	**19.11.2025**	26	7.21	<2	16
December	**03.12.2025**	**03.12.2025**	**03.12.2025**	32	7.33	<2	24
	18.12.2025	**18.12.2025**	**18.12.2025**	22	7.27	<2	16
BIS Standard & Method				**IS 3025(P17):1984, R: 2022, Gravimetric Method**	**IS 3025(P 11):2022 Electrometric Method**	**APHA, 5520 B, Liquid-Liquid, Partition Gravimetric Method, 24th Edition, 2023**	**APHA 24th Edition 5220 C. Closed Reflux ,Titrimetric Method,2023**

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TEST REPORT

Unique Identification Number:	**01/26/W/Dch/03**	**Job No. 252606114**	**2025-26**
Type of Sample:	**Effluent Water**	**Quarter Ending**	**Oct'25-Dec'25**
Customer	**NORTHERN COALFIELD LIMITED**	**Condition of Test Item**	**Acceptable**
Sampling Protocol	**LPM 12**	**Report Issue Date:**	**08.01.2026**
Location of Performance of the Laboratory Activity	**Environment Laboratory,CMPDI,RI VI,Singrauli,M.P.**	**Environmental Condition**	**Sunny**
Remarks & Observation:	**Samples received in 5 ltrs plastic Jerri cane**		

TEST RESULT

The sample has been tested with the following results:-

Area: Dudhichua **Station: DW8- Inlet of STP**

Project: Dudhichua OCP

Analysis Results of FN Effluent Water								
Parameters →				**TSS**	**pH**	**O & G**	**COD**	**BOD**
Detection Limit				**10**	**0.10**	**2**	**4**	**2**
MOEF -SCH-VI, STANDARDS, Class 'A'				**NA**	**NA**	**NA**	**NA**	**NA**
Month	**Date of Sampling**	**Date of Receipt of Sample**	**Date of Analysis**	**Value in mg/l, except pH**				
October	**06.10.2025**	**06.10.2025**	**06.10.2025**	174	8.33	3.6	84	44
	18.10.2025	**18.10.2025**	**18.10.2025**	168	8.19	3.8	72	40
November	**04.11.2025**	**04.11.2025**	**04.11.2025**	183	8.27	3.9	88	48
	19.11.2025	**19.11.2025**	**19.11.2025**	181	8.32	4.1	80	44
December	**03.12.2025**	**03.12.2025**	**03.12.2025**	196	8.08	4.7	104	54
	18.12.2025	**18.12.2025**	**18.12.2025**	192	8.23	4.3	92	48
BIS Standard & Method				**IS 3025(P17):1984, R: 2022, Gravimetric Method**	**IS 3025(P 11):2022 Electrometric Method**	**APHA, 5520 B, Liquid-Liquid, Partition Gravimetric Method, 24th Edition, 2023**	**APHA 24th Edition 5220 C. Closed Reflux ,Titrimetric Method,2023**	**IS 3025(P 44):2023, 3day incubation at 27°C**

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ENVIRONMENT LABORATORY,CMPDI

TEST REPORT

Unique Identification Number:	**01/26/W/Dch/03**	**Job No. 252606114**	**2025-26**
Type of Sample:	**Effluent Water**	**Quarter Ending**	**Oct'25-Dec'25**
Customer	**NORTHERN COALFIELD LIMITED**	**Condition of Test Item**	**Acceptable**
Sampling Protocol	**LPM 12**	**Report Issue Date:**	**08.01.2026**
Location of Performance of the Laboratory Activity	**Environment Laboratory,CMPDI,RI VI,Singrauli,M.P.**	**Environmental Condition**	**Sunny**
Remarks & Observation:	**Samples received in 5 ltrs plastic Jerri cane**		

TEST RESULT

The sample has been tested with the following results:-

Area: Dudhichua **Station: DW7- Outlet from STP**

Project: Dudhichua OCP

Analysis Results of FN Effluent Water								
Parameters →				**TSS**	**pH**	**O & G**	**COD**	**BOD**
Detection Limit				**10**	**0.10**	**2**	**4**	**2**
MOEF -SCH-VI, STANDARDS, Class 'A'				**100**	**5.5 to 9.0**	**10**	**250**	**30**
Month	**Date of Sampling**	**Date of Receipt of Sample**	**Date of Analysis**	**Value in mg/l, except pH**				
October	**06.10.2025**	**06.10.2025**	**06.10.2025**	16	7.41	<2	12	2.2
	18.10.2025	**18.10.2025**	**18.10.2025**	15	7.33	<2	8	<2
November	**04.11.2025**	**04.11.2025**	**04.11.2025**	18	7.37	<2	12	2.6
	19.11.2025	**19.11.2025**	**19.11.2025**	17	7.44	<2	12	2.4
December	**03.12.2025**	**03.12.2025**	**03.12.2025**	24	7.26	<2	16	2.8
	18.12.2025	**18.12.2025**	**18.12.2025**	21	7.31	<2	16	3.0
BIS Standard & Method				**IS 3025(P17):1984, R: 2022, Gravimetric Method**	**IS 3025(P 11):2022 Electrometric Method**	**APHA, 5520 B, Liquid-Liquid, Partition Gravimetric Method, 24th Edition, 2023**	**APHA 24th Edition 5220 C. Closed Reflux ,Titrimetric Method,2023**	**IS 3025(P 44):2023, 3day incubation at 27°C**

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ENVIRONMENT LABORATORY,CMPDI

TEST REPORT

Unique Identification Number:	**01/26/W/Dch/03**	**Job No. 252606114**	**2025-26**
Type of Sample:	**Effluent Water**	**Period**	**Apr'25 - Mar'26**
Customer	**NORTHERN COALFIELD LIMITED**	**Date of Sampling/Receipt:**	**04.11.2025**
Condition of Test Item	**Acceptable**	**Date of Analysis:**	**04.11.2025-18.11.2025**
Sampling Protocol	**LPM 12**	**Report Issue Date:**	**08.01.2026**
Location of Performance of the Laboratory Activity	**Environment Laboratory,CMPDI,RI VI,Singrauli,M.P.**	**Environmental Condition**	**Sunny**
Remarks & Observation:	**Samples received in 5 ltr plastic Jerri cane**		

TEST RESULT

The sample has been tested with the following results: -

Area: Dudhichua **Stations: 1. DW1- Inlet of ETP 2.DW2- Outlet from ETP**

Project: Dudhichua OCP **3. DW8- Inlet of STP 4.DW7- Outlet from STP**

Sl. No.	Parameter	Sampling Stations				Detection Limit	MOEF -SCH-VI STANDARDS Class 'A'	BIS Standard & Method
		1	2	3	4			
1	Ammonical Nitrogen, mg/l, Max	<0.02	<0.02	<0.02	<0.02	0.02	50.0	IS 3025/34:1988, R : 2019, Nessler's Method
2	Arsenic (as As), mg/l, *Max*	<0.002	<0.002	<0.002	<0.002	0.002	0.2	IS 3025/37:1988 R : 2003, AAS-VGA
3	B.O.D (3 days 27°C), mg/l, Max	-	-	48	2.6	2.00	30.0	IS 3025(P 44):2023, 3day incubation at 27°C
4	COD, mg/l, Max	172	12	88	12	4.00	250.0	APHA, 24th Edition, Closed Reflux, Titrimetric Method: 2023
5	Colour	5	2	6	1	1		APHA, 24th Edition, PT-Cobalt Method
6	Copper (as Cu), mg/l, *Max*	0.061	0.052	0.037	0.029	0.02	3.0	IS 3025/42: 1992, R : 2019, AAS (Air-Ac-Flame)
7	Dissolved Phosphate, mg/l, Max	0.81	0.62	1.32	1.12	0.30	5.0	APHA, 24th Edition Molybdovanadate Method, 2023
8	Fluoride (as F) mg/l, *Max*	0.61	0.43	0.78	0.44	0.2	2.0	APHA, 24th Edition, SPADNS Method, 2023
9	Free Ammonia, mg/l, Max	<0.02	<0.02	<0.02	<0.02	0.02	5.0	IS 3025/34:1988, R : 2019, Nessler's Method
10	Hexavalent Chromium, mg/l, Max	<0.01	<0.01	<0.01	<0.01	0.01	0.1	APHA, 24th Edition, Diphenylcarbohydrazide Method
11	Iron (as Fe), mg/l, *Max*	<0.2	<0.2	<0.2	<0.2	0.2	3.0	IS 3025 /53, 2024, AAS (Air-Ac-Flame)
12	Lead (as Pb), mg/l, *Max*	<0.001	<0.001	<0.001	<0.001	0.001	0.1	APHA, 23rd Edition 3120 B ICP Method, 2017
13	Manganese(as Mn), mg/l, Max	<0.02	<0.02	<0.02	<0.02	0.02	2.0	APHA 24th Edition 3111 a,b Direct Air Acetylene Flame Method 2023
14	Mercury, mg/l, Max	<0.0004	<0.0004	<0.0004	<0.0004	0.0004	0.01	IS 3025/48:2000 AAS-VGA Method
15	Nickel (as Ni), mg/l, *Max*	<0.02	<0.02	<0.02	<0.02	0.02	3.0	IS-3025/54:2003,R:2019 AAS (Air-Ac-Flame) Method
16	Nitrate Nitrogen, mg/l, *Max*	4.7	1.6	5.1	1.4	0.50	10.0	APHA, , 24th Edition, UV-Spectrphotometric Method, 2023
17	Odour	Agreeable	Agreeable	Agreeable	Agreeable	Qualitative	Agreeable	IS 3025 /05:2018, Qualitative
18	Oil & Grease, mg/l, Max	4.2	<2	3.9	<2	2.00	10.0	APHA, 5520 B, Liquid-Liquid, Partition Gravimetric Method, 24th Edition, 2023
19	pH value	7.56	7.32	8.27	7.37	0.1	5.5 to 9.0	IS 3025(P 11):2022 Electrometric Method
20	Phenolic compounds (as C_6H_5OH),mg/l, *Max*	<0.002	<0.002	<0.002	<0.002	0.002	1.0	APHA, 5530 C, Chloroform Extraction Method, 24th Edition, 2023
21	Selenium (as Se), mg/l, *Max*	<0.0005	<0.0005	<0.0005	<0.0005	0.0005	0.05	APHA, 23rd Edition 3120 B ICP Method, 2017
22	Sulphide (as S^{-2}), mg/l, Max	<0.005	<0.005	<0.005	<0.005	0.005	2.0	APHA, 4500 S^{2-} D, Methylene Blue Method, 24th Edition 2023
23	Temperature (°C)	25.6	25.7	25.8	25.9	Shall not exceed 5^0 C above the receiving temp.		IS-3025/09:2023,Thermometeric
24	Total Chromium (as Cr), mg/l, *Max*	<0.002	<0.002	<0.002	<0.002	0.002	2.0	APHA, 23rd Edition, 3120 B, ICP Method: 2017
25	Total Kjeldahl Nitrogen, mg/l, Max	4.1	3.2	5.9	4.3	1.00	100.0	APHA, 4500 N_{org} B, MacroKjeldahl Method, 4500 NH_3 –B,F, 24th Edition, 2023
26	Total Residual Chlorine, mg/l, Max	<0.02	<0.02	<0.02	<0.02	0.02	1.0	APHA, , 24th Edition, DPD Method, 2024
27	Total Suspended Solids, mg/l, Max	372	19	183	18	10.00	100.0	IS 3025/17:1984, R :2022, Gravimetric Method
28	Zinc (as Zn), mg/l, *Max*	0.29	0.12	0.25	0.18	0.1	5.0	IS 3025 /49: 1994, R : 2019, AAS (Air-Ac-Flame)

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ENVIRONMENT LABORATORY,CMPDI

TEST REPORT

Unique Identification Number:	**01/26/W/Dch/03**	**Job No. 252606114**	**2025-26**
Type of Sample:	**Surface Water**	**Quarter Ending**	**Oct'25-Dec'25**
Customer	**NORTHERN COALFIELD LIMITED**	**Date of Sampling/Receipt:**	**04.11.2025**
Condition of Test Item	**Acceptable**	**Date of Analysis:**	**04.11.2025-18.11.2025**
Sampling Protocol	**LPM 12**	**Report Issue Date:**	**08.01.2026**
Location of Performance of the Laboratory Activity	**Environment Laboratory,CMPDI,RI VI,Singrauli,M.P.**	**Environmental Condition**	**Sunny**
Remarks & Observation:	**Samples received in 5 ltr plastic Jerri cane**		

TEST RESULT

The sample has been tested with the following results: -

Area: Dudhichua **Stations: 1. DW3- Ballia nalla west of Hanuman Mandir**

Project: Dudhichua OCP **2. DW4- D/S of Ballia nalla after discharge of STP overflow**

Sl.No	Parameter	Sampling Stations		Detection Limit	IS 2296: Class-'C' Standards	BIS Standard & Method
		1	2			
1	Arsenic (as As), mg/l, Max	<0.002	<0.002	0.002	0.2	IS 3025/37:1988 R : 2003, AAS-VGA, Method
2	BOD (3 days 27°C), mg/l, Max	<2	<2	2.00	3	IS 3025(P 44):2023, 3day incubation at 27°C
3	Chlorides (as Cl), mg/l, Max	32	38	2.00	600	APHA, 24th Edition, Argentometric Method,2023
4	Colour, Hazen Units,Max	2	6	1		APHA, 24th Edition, PT-Cobalt Method
5	Copper (as Cu), mg/l, Max	0.04	0.06	0.02	1.5	IS 3025/42: 1992, R : 2019, AAS (Air-Ac-Flame)
6	Dissolved Oxygen, min.	7.12	7.27	0.10	4 (Min)	IS 3025(P 38):1989,R 2019, Modified Winkler Azide Method
7	Fluoride (as F) mg/l, Max	0.68	0.75	0.20	1.5	APHA, 24th Edition, SPADNS Method, 2023
8	Hexavalent Chromium, mg/l, Max	<0.01	<0.01	0.01	0.05	APHA, 24th Edition, Diphenylcarbohydrazide Method
9	Iron (as Fe), mg/l, Max	0.53	0.68	0.20	50	IS 3025 /53: 2024, AAS (Air-Ac-Flame)
10	Lead (as Pb), mg/l, Max	<0.001	<0.001	0.001	0.1	APHA, 23rd Edition AAS-GTA Method, 2017
11	Mercury, mg/l, Max	<0.0004	<0.0004	0.0004	0.001	IS 3025/48:2000 AAS-VGA Method
12	Nitrate (as NO_3), mg/l, Max	9.97	12.54	0.50	50	APHA, , 24th Edition, UV-Spectrphotometric Method, 2023
13	pH value	7.60	7.66	1.00	6.5-8.5	IS 3025(P 11):2022 Electrometric Method
14	Phenolic compounds (as C_6H_5OH), mg/l, Max	<0.002	<0.002	0.002	0.005	APHA, 5530 C, Chloroform Extraction Method, 24th Edition, 2023
15	Selenium (as Se), mg/l, Max	<0.0005	<0.0005	0.0005	0.05	IS 3025/56:2003 AAS-VGA Method
16	Sulphate (as SO_4) mg/l, Max	161	174	10	400	APHA, 24th Edition. Turbiditimetric Method, 2023
17	Total Dissolved Solids, mg/l, Max	473	489	25.00	1500	IS 3025 /16:1984 R : 2023, Gravimetric Method
18	Total Suspended Solids, mg/l, Max	465	487	10.00	-	IS 3025 /17:1984, R :2022, Gravimetric Method
19	Zinc (as Zn), mg/l, Max	0.17	0.21	0.10	15	IS 3025 /49: 1994, R : 2019, AAS (Air-Ac-Flame)

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CHAPTER - IV

NOISE LEVEL QUALITY MONITORING

4.1 Location of sampling sites and their rationale

(Refer **Fig. No. - II**)

i) **Sector B & C residential Colony near Alankar Bhawan (DN-1)**
To assess the noise level in the residential area, noise levels were recorded during day as well as night time in the colony. The site selected is monitored near the Alankar Bhawan.

ii) **CGM's Office (DN-2)**
The nearest office complex from the mines is CGM's Office. The site is selected to assess the ambient noise level in the office area inside the project.

iii) **East Section Canteen (DN-3)**
The site is selected to assess the ambient noise level of the industrial area situated where mining activities are in progress.

iv) **West Section Canteen (DN-4)**
The site is selected to assess the ambient noise level of the industrial area situated where mining activities are in progress. Also as the haul road possess through this site noise pollution is monitored.

v) **Karwari Village (DN-5)**
The site is selected to assess the ambient noise level due to mining activities in near by residential area situated by the side of the project.

v) **Executive Hostel in Sector 'A' Colony (DN-6)**
This station is selected to assess the ambient noise level due to mining activities of the project in nearby Colony.

4.2 Methodology of sampling and analysis

Noise level measurements in form of 'LEQ' were taken using Integrated Averaging Sound Level Meter (CR: 812C) during day and night time. Noise levels were measured for about one hour time in day and night time. Noise levels were measured in Decibels, 'A' weighted average, i.e. dB (A).

4.3 Results & Interpretations

Ambient noise levels were recorded during day and night time and the observed values were compared with standards prescribed by MoEF&CC.

The results of Noise levels recorded during day and night time on fortnightly basis are presented in tabular form along with the applicable standard permissible limits. The observed values in terms of LEQ are presented**.**

The observed values at all the monitoring locations are found to be within permissible limits.

TEST REPORT

Unique Identification Number:	**N/Dch/03**	**Job No. 252606114**	**FY 2025-26**
Type of Sample:	**Noise**	**Quarter**	**Oct'25-Dec'25**
Customer	**NCL**	**Report Issue Date:**	**08.01.2026**
Testing/ Sampling Protocol	**'The noise pollution (Regulation and Control), Rules,2000, LQR 34**		
Remarks:	**Noise level meter placed at a height of 1.5 m above the ground level at Normal weather conditions.**		

TEST RESULT

The sample has been tested with the following results: -

Area: Dudhichua OCP **Station Name: Sector B&C residential colony near Alankar Bhawan –DN1**

Sl. No.	Zone	Date of recording	Noise Level dB(A) Leq	
			Day	Night
1	Residential	10.10.2025	50.3	40.2
2	Residential	24.10.2025	52.6	42.5
3	Residential	10.11.2025	51.8	41.3
4	Residential	25.11.2025	53.1	43.8
5	Residential	09.12.2025	51.4	40.4
6	Residential	23.12.2025	50.7	41.6

Area :Dudhichua OCP **Station Name: CGM Office – DN2**

Sl. No.	Zone	Date of recording	Noise Level dB(A) Leq	
			Day	Night
1	Industrial	11.10.2025	69.5	59.7
2	Industrial	24.10.2025	72.6	61.5
3	Industrial	11.11.2025	71.2	62.1
4	Industrial	25.11.2025	70.8	61.8
5	Industrial	10.12.2025	72.3	62.6
6	Industrial	24.12.2025	71.9	60.3

Ambient Air Quality Standards in respect of Noise as per 'The noise pollution (Regulation and Control), Rules,2000		
Time Frame	*Limits in dB(A) Leq*	
	Day Time 6.00 AM to 10.00 PM	*Night Time 10.00 PM to 6.00 AM*
Industrial Area	*75*	*70*
Commercial Area	*65*	*55*
Residential area	*55*	*45*
Silence Zone	*50*	*40*

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TEST REPORT

Unique Identification Number:	**N/Dch/03**	**Job No. 252606114**	**FY 2025-26**
Type of Sample:	**Noise**	**Quarter**	**Oct'25-Dec'25**
Customer	**NCL**	**Report Issue Date:**	**08.01.2026**
Testing/ Sampling Protocol	**'The noise pollution (Regulation and Control), Rules,2000, LQR 34**		
Remarks:	**Noise level meter placed at a height of 1.5 m above the ground level at Normal weather conditions.**		

TEST RESULT

The sample has been tested with the following results: -

Area :Dudhichua OCP **Station Name East Section canteen – DN3**

Sl. No.	Zone	Date of recording	Noise Level dB(A) Leq	
			Day	Night
1	Industrial	11.10.2025	70.5	61.7
2	Industrial	24.10.2025	72.3	63.5
3	Industrial	11.11.2025	69.7	60.2
4	Industrial	26.11.2025	73.4	63.9
5	Industrial	10.12.2025	70.8	59.8
6	Industrial	24.12.2025	71.6	62.3

Area: Dudhichua OCP **Station Name: West Section canteen – DN4**

Sl. No.	Zone	Date of recording	Noise Level dB(A) Leq	
			Day	Night
1	Industrial	12.10.2025	69.3	59.7
2	Industrial	25.10.2025	71.2	61.5
3	Industrial	12.11.2025	70.8	60.4
4	Industrial	26.11.2025	73.5	63.6
5	Industrial	11.12.2025	72.7	61.9
6	Industrial	24.12.2025	70.4	60.3

Ambient Air Quality Standards in respect of Noise as per 'The noise pollution (Regulation and Control), Rules,2000		
Time Frame	*Limits in dB(A) Leq*	
	Day Time 6.00 AM to 10.00 PM	*Night Time 10.00 PM to 6.00 AM*
Industrial Area	*75*	*70*
Commercial Area	*65*	*55*
Residential area	*55*	*45*
Silence Zone	*50*	*40*

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TEST REPORT

Unique Identification Number:	**N/Dch/03**	**Job No. 252606114**	**FY 2025-26**
Type of Sample:	**Noise**	**Quarter**	**Oct'25-Dec'25**
Customer	**NCL**	**Report Issue Date:**	**08.01.2026**
Testing/ Sampling Protocol	**'The noise pollution (Regulation and Control), Rules,2000, LQR 34**		
Remarks:	**Noise level meter placed at a height of 1.5 m above the ground level at Normal weather conditions.**		

TEST RESULT

The sample has been tested with the following results: -

Area :Dudhichua OCP **Station Name: Karwari Village – DN5**

Sl. No.	Zone	Date of recording	Noise Level dB(A) Leq	
			Day	Night
1	Residential	12.10.2025	46.3	36.4
2	Residential	28.10.2025	47.9	38.2
3	Residential	12.11.2025	45.6	35.9
4	Residential	27.11.2025	46.4	37.1
5	Residential	11.12.2025	48.2	38.3
6	Residential	26.12.2025	47.5	36.8

Area: Dudhichua OCP **Station Name: Executive Hostel in Sector 'A' – DN6**

Sl. No.	Zone	Date of recording	Noise Level dB(A) Leq	
			Day	Night
1	Residential	13.10.2025	49.7	39.3
2	Residential	28.10.2025	51.5	41.6
3	Residential	13.11.2025	50.3	40.4
4	Residential	27.11.2025	52.6	42.2
5	Residential	12.12.2025	50.8	40.9
6	Residential	27.12.2025	51.9	41.1

Ambient Air Quality Standards in respect of Noise as per 'The noise pollution (Regulation and Control), Rules,2000		
Time Frame	*Limits in dB(A) Leq*	
	Day Time 6.00 AM to 10.00 PM	*Night Time 10.00 PM to 6.00 AM*
Industrial Area	*75*	*70*
Commercial Area	*65*	*55*
Residential area	*55*	*45*
Silence Zone	*50*	*40*

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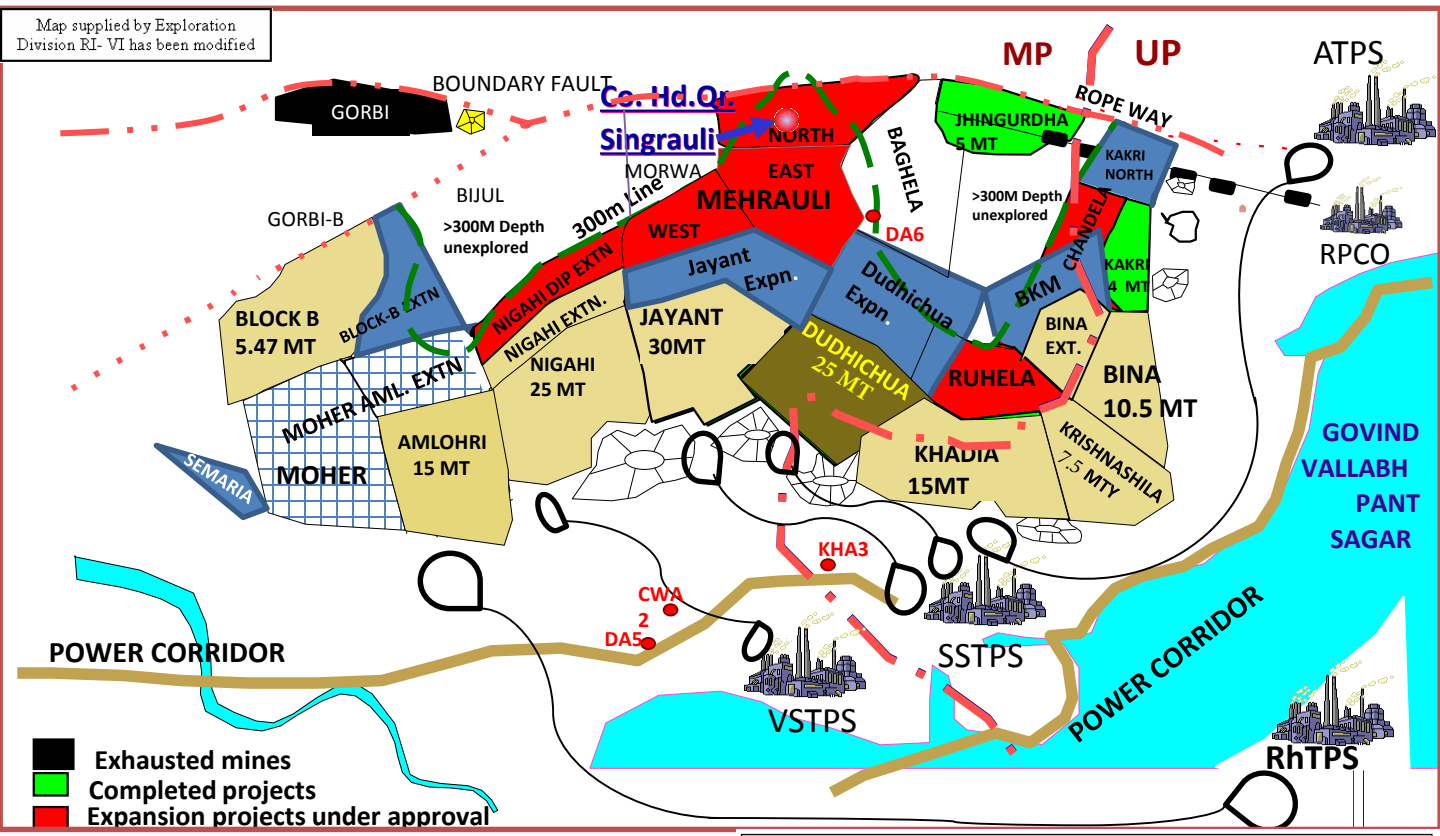

FIG. - I

CUSTOMER: NORTHERN COALFIELDS LTD.					
JOB TITLE: ENVIRONMENTAL MONITORING					JOB NO. 006081
SUBJECT: PROJECT LOCATION PLAN OF DUDHICHUA OCP	Activity	Name	Designation	Signature	Date
	Modified	D.Sarkar	JSA		
	Checked	P.Chansoriya	Manager (Env.)		
	Approved	V.N.Dupattawala	HOD (Env.)		
CMPDI ISO 9001 Company	SCALE : NTS			Sheet 1 of 1	
	R6 ENV 400030			REV. NO. 1	

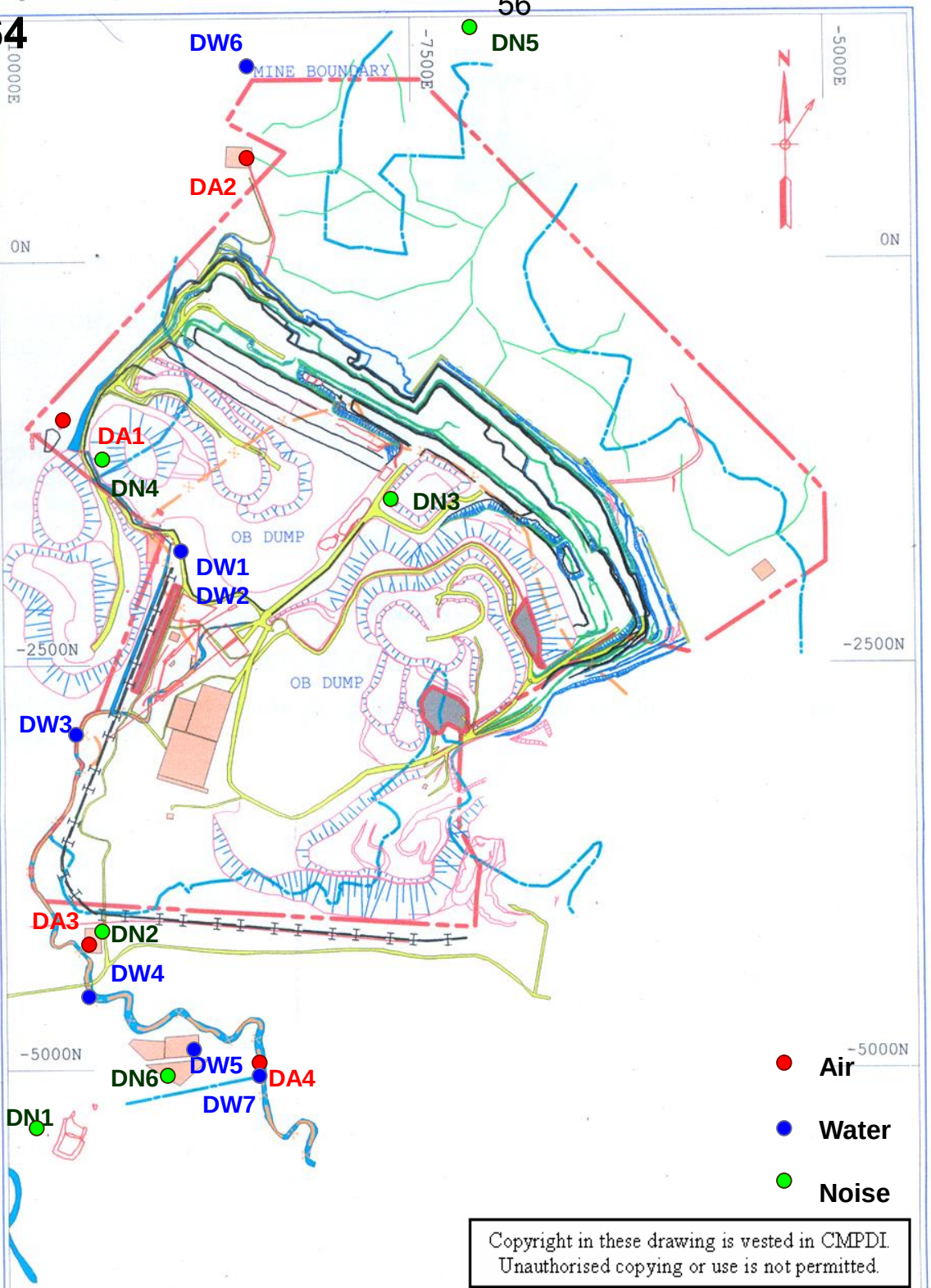

FIG. - II

Monitoring Stations have been indicated on the map supplied by NCL

CUSTOMER: NORTHERN COALFIELDS LTD.					
JOB TITLE: ENVIRONMENTAL MONITORING				JOB NO. 006081	
SUBJECT: SURFACE PLAN SHOWING MONITORING STATIONS OF DUDHICHUA OCP	Activity	Name	Designation	Signature	Date
	Modified	D.Sarkar	JSA		
	Checked	P.Chansoriya	Manager (Env.)		
	Approved	V.N.Dupattawala	HOD (Env.)		
CMPDI ISO 9001 Company	SCALE : NTS			Sheet. 1 of 1	
	R6 ENV 400042			REV. NO. 1	

REGISTERED OFFICE

Gondwana Place, Kanke Road
Ranchi – 834 031
(Jharkhand)

REGIONAL INSTITUTES

क्षेत्रीय संस्थान-I
वेस्ट एंड, जी॰टी॰रोड
असनसोल-713 301
(पश्चिम बंगाल)

Regional Institute - I
West End, G.T. Road
Asansol - 713 301
(West Bengal)

क्षेत्रीय संस्थान-II
कोयला भवन, कोयला नगर
धनबाद-826 005
(झारखंड)

Regional Institute - II
Koyla Bhavan, Koyla Nagar
Dhanbad - 826 005
(Jharkhand)

क्षेत्रीय संस्थान-III
गोंदवाना प्लेस, कांके रोड
रांची - 834 031
(झारखंड)

Regional Institute - III
Gondwana Place, Kanke Road
Ranchi - 834 031
(Jharkhand)

क्षेत्रीय संस्थान-IV
जरीपटका, कस्तूरबा नगर
नागपुर - 440 014
(महाराष्ट्र)

Regional Institute - IV
Jaripatka, Kasturba Nagar
Nagpur - 440 014
(Maharashtra)

क्षेत्रीय संस्थान-V
सीपत रोड
बिलासपुर -
(छत्तीसगढ़)

Regional Institute - V
Seepat Road
Bilaspur - 495 001
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क्षेत्रीय संस्थान-VI
पोस्ट : जयंत कोल्लियरी
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(कोल इंडिया की अनुषंगी कम्पनी)
एक मिनी रत्न कम्पनी

Central Mine Planning & Design Institute Limited

(A Subsidiary of Coal India Limited)
A Mini Ratna Company

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दुधिचुआ खुली खान परियोजना
का
त्रैमासिक पर्यावरण प्रबोधन प्रतिवेदन

(सितम्बर,२०२५ को समाप्त तिमाही)

E.C. No. J-11015/381/2008.IA.II(M) Dated:20.03.2020.

नार्दर्नकोलफील्ड्स लिमिटेड

अक्टूबर,२०२५

सी॰एम॰पी॰डी॰आई॰

ENVIRONMENTAL MONITORING REPORT

OF

DUDHICHUA OPENCAST PROJECT (25 Mtpa)

(FOR THE Q.E. SEPTEMBER, 2025)

E.C. No. J-11015/381/2008.IA.II(M) Dated:20.03.2020.

Northern Coalfields Limited

OCTOBER, 2025

CMPDI

ISO 9001 Company

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DUDHICHUA OPENCAST PROJECT

(FOR THE Q.E. SEPTEMBER, 2025)

CONTENTS

EXECUTIVE SUMMARY

1.0 Introduction

The purpose of environmental monitoring is to assess the quality of various attributes that affects the fauna and flora. In accordance with the quality of these attributes appropriate strategy is to be developed to control the pollution level within the permissible limits. The three major attributes are air, water and noise level.

Northern Coalfields Limited (NCL), a Subsidiary company of Coal India Limited is operating Opencast Mines in Singrauli Coalfields, Moher sub-basin having an area of 312 Sq.km. Out of which 80 Sq.km on Eastern side lies in Sonebhadra District. of U.P. and rest in Singrauli Dist. of M.P. NCL has awarded Environmental monitoring work of Singrauli Coalfield to Central Mine Planning & Design Institute Limited (CMPDIL). The environmental monitoring has been carried out as per the conditions laid down by the MoEF&CC while granting environmental clearance of project, consent letter issued by the respective SPCB, and other statutory requirements.

2.0 Sampling location and rationale

2.1 Ambient air sampling locations

The ambient air quality monitoring stations were selected to represent core & buffer zone and further classified as residential and industrial area. The rationale has been based on the guidelines stipulated by MoEF&CC, consent letter of SPCB, as well as other statutory requirements.

2.2 Water sampling stations

The Water sampling stations were selected for effluent at inlet and outlet of Effluent Treatment Plant (ETP), Outlet of Sewage Treatment Plant (STP), drinking water supply, and Hand pump water and also from receiving streams.

2.3 Noise level monitoring locations

Noise levels vary depending on the various activities in mining areas. The monitoring of noise level in different locations will be helpful to take appropriate mitigating measures. The noise levels were recorded in mining area, workshop and in residential area.

3.0 Methodology of sampling and analysis

3.1 Ambient air quality

Parameters chosen for assessment of ambient air quality were Suspended Particulate Matter (SPM), Particulate Matter (PM_{10}), Fine Particulate Matter ($PM_{2.5}$), Sulphur Di-oxide (SO_2) and Nitrogen Oxides (NO_x). Respirable Dust Samplers (RDS) were used for sampling of SPM, PM_{10}, SO_2, & NO_x and Fine Dust Samplers (PM2.5 sampler) were used for sampling of $PM_{2.5}$ at 24 hours interval once in a fortnight.

The samples were analysed in Environmental Laboratory of CMPDI.

3.2 Water quality

Water samples were collected as per standard practice. The effluent samples and Drinking water samples were collected and analysed for four/five parameters on fortnightly basis. The surface water sample and drinking water samples were collected and analysed for all parameters on quarterly basis. Parameters like pH, Temperature and Dissolved Oxygen were analysed on-site while collecting the samples. Thereafter the samples were preserved and analysed at the laboratory of CMPDI.

3.3 Noise level monitoring

Noise level measurements in form of 'LEQ' were taken using Integrated Averaging Sound Level Meter (CR: 812C) during day and night time. Noise levels were measured for about one hour time in day and night time. Noise levels were measured in Decibels, 'A' weighted average, i.e. dB (A).

4.0 Results and interpretations

4.1 Air quality

It has been seen from the analysis results that the 24 hours average concentration of parameters like SPM, PM_{10} , $PM_{2.5}$, SO_2 and NO_X are mostly within the permissible limits in all sampling locations as per MoEF&CC Gazette Notification No. GSR 742(E) dt 25.09.2000 Standards for Coal Mines and National Ambient Air Quality Standard -2009. Sometimes the concentration of SPM, PM_{10} & $PM_{2.5}$ exceeds the limits due to presence of number of thermal powers in the vicinity.

4.2 Water quality

The test results indicate that the major parameters compared with MoEF&CC Gazette Notification No. GSR 742(E) dt 25.09.2000 Standards for Coal Mines (For 4/5 parameters of drinking and effluent water), IS.10500/2012 (All parameters of Drinking water) and IS: 2296 (All parameters of Surface water), are within permissible limits.

4.3 Noise Level

During the noise level survey it has been observed that the noise level in the sampling locations is within the permissible limits prescribed as per MoEF&CC Gazette Notification No. GSR 742(E) dt 25.09.2000 Standards for Coal Mines for Industrial Area and Noise pollution (Regulation and Control) Rules, 2000, for residential Area.

CHAPTER -I

INTRODUCTION

1.0 Any industry and development activities including coal mining is bound to affect environmental attributes. There are positive as well as negative impacts of such operations. For controlling the adverse impacts a regular monitoring is essential. The environmental monitoring is being done as per the guide-lines stipulated by Ministry of Environment Forest and Climate Change (MoEF&CC), Govt. of India.

The very purpose of environmental monitoring is to assess the quality of various attributes which affects the environment. As per quality of these attributes appropriate strategy is to be developed to control the pollution level within the permissible limits. The three major attributes are air, water and noise level.

Northern Coalfields Limited (NCL)., a subsidiary company of Coal India Limited (CIL) is operating Opencast Mines in Singrauli coalfield. The Singrauli Coalfield is divided into two basins namely Main basin and Moher sub-basin. Moher sub-basin having an area of 312 Sq.KM. Out of which 80 Sq.KM on Eastern side lies in Sonebhadra Distt. of U.P. and rest in Singrauli Distt. of M.P. The Main basin is located west of Waidhan. The Moher sub basin is the centre of mining activities. The southern half of the Moher basin is preserved while the northern half was up thrown by a metamorphic fault and is eroded, hence called Moher Sub basin.

Northern Coalfield Limited has awarded Environmental Monitoring work of all Projects to Central Mine Planning & Design Institute Limited (CMPDIL). The environmental monitoring has been carried out as per conditions laid down by MoEF&CC while granting environmental clearance to different projects. CMPDI has trained manpower and well equipped laboratory to carry out monitoring, analysis and R&D work in the field of environment.

1.1 The Project is located in Moher basin of Singrauli Coalfields in Singrauli District of Madhya Pradesh. Project is covered under Topo sheet no. 63-L /12 between latitude 24^0 07' 30" to 24^0 09' 30" North and longitudes 82^0 34' 30" to 82^0 36' 30" East.

The project is well connected to Sidhi in MP about 90 km and Varanasi in UP about 240 km. The nearest Railway Station is Shaktinagar in UP about 22 km and Singrauli in MP on the Obra-Katni branch line of Eastern Railway which is about 30 km away and is approachable by an all weather roads.

The area is undulating and hilly terrain. The elevation varies from 140 m to 470 m above MSL (Mean Sea Level). The drainage of the area occurs through Amjhar nallah on the west & a seasonal nallah in the east which joins the river Kachani on the south. The Project location is shown in the **Fig. No.-I**

1.2 The Project is designed to produce 25 Mtpa of coal from the three working seams namely, Purewa Top, Purewa Bottom, and Turra, with an average stripping ratio of 3.29 m^3/t. The gradient of the seams varies from 2^o to 3^o .The average grade of coal is G-10. The Project is linked to serve Western India Power Stations through Basket Linkage

Total land requirement was estimated as 2390.7 ha, out of which 1217.5 ha is forestland, 807 ha is tenancy land and 366 ha is Govt/wasteland. The Project is being worked by combined mining system deploying dragline and shovel dumper combination.

The ultimate working depth has been estimated as 235 m. The total O.B. during the mine life has been estimated as 1133.41 $Mm^{3,}$ out of which only 134.00 Mm^3 is proposed to be dumped externally and balance as backfill internally. The overall dump slope will be kept at 28^o to prevent dump slide.

The Project has Environmental Clearance from Ministry of Environment Forest and Climate Change (MoEF&CC) for a rated capacity of 25 Mtpa of coal production vide letter no. E.C. No. J-11015/381/2008.IA.II(M) Dated:20.03.2020.

Ministry of Environment, Forest and Climate Change while granting environmental clearance has given one of the General conditions that " Four ambient air quality monitoring stations should be established in the core zone as well as in the buffer zone for PM_{10}, $PM_{2.5}$, SO_2, NOx monitoring. Location of the stations should be decided based on the meteorological data, topographical features and environmentally and ecologically sensitive targets in consultation with the State Pollution Control Board. "Half Yearly analysis for heavy metals such as Hg, As, Pb, Ni, Cr etc. in ambient air & other conditions regarding water / effluent and noise level monitoring is also stipulated in the EC conditions.

In compliance of these conditions the Environmental Monitoring has been carried out & report prepared for submission to MoEF&CC & SPCB and other statutory authorities.

CHAPTER-II

AMBIENT AIR QUALITY MONITORING

2.1 Location of sampling station and their rationale

(as per G.S.R. 742 (E) dt. 25th December,2000)

2.1.1 Ambient Air Quality Sampling Locations

I. CORE ZONE Monitoring Location (Refer Fig. No. - II)

i) Old view Point (DA1): Industrial Area

Dust sampler was placed near Regional store. This station was selected to assess the ambient air quality in the core zone where mining activities are in progress. The Dust generating most probable sources are CHP and haul road which are nearly 300 m away from the selected point.

ii) Central Substation (DA2): **Industrial Area**

This station is selected to assess the ambient air quality in the core zone to reflect the impacts of drilling, blasting, loading of coal and OB. The Dust generating most probable sources are OB and haul road which are nearly 500 m away from the selected point.

iii) CGM Office (DA3): Industrial Area

The sampler was placed in the premises of the CGM Office at roof top of office. This station was selected to assess the ambient air quality in the core zone where mining activities are in progress. The Dust generating most probable sources are coal yard and nearby road which are nearly 400 m away from the selected point.

iv) Dudhichua STP (DA4): Residential Area

The sampler was placed at STP. This site was selected to assess the present ambient air quality status in residential area. The Dust generating most probable sources is nearby road which are nearly 500 m away from the selected point.

II. BUFFER ZONE Monitoring Location (Refer Fig. No. - I)

i) Surya Kiran Bhawan (DA5): **Residential Area**

Surya Kiran Bhawan of sector B & C will represent a location in the residential area. This station is selected to assess the Air quality in residential area. The Dust generating most probable sources are nearby road and OB Dump which are nearly 800 m away from the selected point.

ii) Karwari Village (DA6): **Residential Area**.

Karwari Village is located inside the mining lease area situated in the eastern side of the mine. Until the village is rehabilitated the location needs to be monitored regularly. This location is selected to study the impact of ambient air quality of both Khadia OCP & Dudhichua OCP. The Dust generating most probable source is nearby road and OB Dump which are nearly 200 m away from the selected point.

iii) Pump House of CWS Colony (CWA2): **Residential Area**

The location is selected to represent the ambient air quality in the residential zone. The Dust generating most probable sources are CHP and nearby Road which are nearly 300 m away from the selected point.

iv) Khadia GM Office (KHA3): **Residential Area**

This location will represent the ambient air quality of residential area in buffer zone of Dudhichua Project. The Dust generating most probable source is OB Dumps which are nearly 800 m away from the selected point.

2.2 Methodology of sampling and analysis

Parameters chosen for assessment of ambient air quality were Suspended Particulate Matter, Respirable Particulate Matter (PM_{10}), Fine Particulate Matter ($PM_{2.5}$), Sulphur Di-oxide (SO_2) and Nitrogen Oxides (NO2). Respirable Dust Samplers (RDS) & fine particulates sampler were used for sampling "SPM, PM_{10}, SO_2, & NO2" and "$PM_{2.5}$" respectively of 24 hours duration once in a fortnight and the same for the gaseous pollutants. The samples were analysed in Environmental Laboratory of CMPDI.

2.3 Results & Interpretations

The results of Ambient Air Quality are presented in tabular form along with Quarterly Average for each monitoring station in the test reports.

TEST REPORT

Unique Identification Number:	**A/Dch/02**	**Job No. 252606114**	**FY 2025-26**
Type of Sample	**Ambient Air**	**Quarter**	**July'25-Sept'25**
Customer	**NCL**	**Report Issue Date:**	**15.10.2025**
Condition of Test Item	**Acceptable**		
Sampling Plan Reference	**LPM 11**		
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**		
Data / Information obtained from the Customer (If Any):	**Joint sampling with customer**		
Remarks & Observation:	**All samplers placed 1.5 m above ground level**		

TEST RESULT

The sample has been tested with the following results: -

Area : Dudhichua Project: Dudhichua OCP Stations: Old View Point DA1

Month	Date of Sampling	Date of receipt of sample	Date of analysis	Parameters (in µg/m³)				
				Suspended Particulate Matter (PM_{10}+ >PM_{10})SPM	Particulate Matter (PM_{10})	Particulate Matter ($PM_{2.5}$)	Sulphur Dioxide (SO_2)	Nitrogen Oxides (as NO_x)
Test Method				IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-24), 2006	IS: 5182 / (Part-02), 2001 R-2006	IS: 5182 / (Part-06), 1975 R-1998
Detection Limit				10 µg/m³	3.5 µg/m³	2 µg/m³	25 µg/m³	6 µg/m³
Coal Mine Standards, G.S.R. 742(E), dated 25.9.2000				600 µg/m³	300 µg/m³	NA	120 µg/m³	120 µg/m³
July	04.07.2025-05.07.2025	05.07.2025	05.07.2025-10.07.2025	152	86	26	25	29
July	25.07.2025-26.07.2025	26.07.2025	26.07.2025-30.07.2025	375	213	65	25	31
August	07.08.2025-08.08.2025	08.08.2025	08.08.2025-12.08.2025	361	191	59	27	32
August	22.08.2025-23.08.2025	23.08.2025	23.08.2025-27.08.2025	350	180	47	26	31
September	12.09.2025-13.09.2025	13.09.2025	13.09.2025-17.09.2025	224	173	62	<25	27
September	26.09.2025-27.09.2025	27.09.2025	27.09.2025-08.10.2025	75	49	16	<25	24
Minimum Value				75	49	16	25	24
Maximum Value				375	213	65	27	32
Quarterly Average				256	149	46	26	29

Note: 1) This Report refers to the values obtained at the time of testing and results related to the items tested
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TEST REPORT

Unique Identification Number:	**A/Dch/02**	**Job No. 252606114**	**FY 2025-26**
Type of Sample	**Ambient Air**	**Quarter**	**July'25-Sept'25**
Customer	**NCL**	**Report Issue Date:**	**15.10.2025**
Condition of Test Item	**Acceptable**		
Sampling Plan Reference	**LPM 11**		
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**		
Data / Information obtained from the Customer (If Any):	**Joint sampling with customer**		
Remarks & Observation:	**All samplers placed 1.5 m above ground level**		

TEST RESULT

The sample has been tested with the following results: -

Area : Dudhichua Project: Dudhichua OCP Stations: Central Sub Station DA2

Month	Date of Sampling	Date of receipt of sample	Date of analysis	Parameters (in µg/m³)				
				Suspended Particulate Matter (PM_{10}+ >PM_{10})SPM	Particulate Matter (PM_{10})	Particulate Matter ($PM_{2.5}$)	Sulphur Dioxide (SO_2)	Nitrogen Oxides (as NO_x)
Test Method				IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-24), 2006	IS: 5182 / (Part-02), 2001 R-2006	IS: 5182 / (Part-06), 1975 R-1998
Detection Limit				10 µg/m³	3.5 µg/m³	2 µg/m³	25 µg/m³	6 µg/m³
Coal Mine Standards, G.S.R. 742(E), dated 25.9.2000				600 µg/m³	300 µg/m³	NA	120 µg/m³	120 µg/m³
July	10.07.2025-11.07.2025	11.07.2025	11.07.2025-15.07.2025	175	91	31	25	30
July	31.07.2025-01.08.2025	01.08.2025	01.08.2025-05.08.2025	345	186	63	28	34
August	14.08.2025-15.08.2025	16.08.2025	16.08.2025-20.08.2025	418	216	71	26	31
August	25.08.2025-26.08.2025	26.08.2025	26.08.2025-29.08.2025	94	52	19	27	32
September	05.09.2025-06.09.2025	06.09.2025	06.09.2025-10.09.2025	195	107	39	<25	28
September	19.09.2025-20.09.2025	20.09.2025	20.09.2025-24.09.2025	175	95	32	<25	25
Minimum Value				94	52	19	25	25
Maximum Value				418	216	71	28	34
Quarterly Average				234	125	43	27	30

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TEST REPORT

Unique Identification Number:	**A/Dch/02**	**Job No. 252606114**	**FY 2025-26**
Type of Sample	**Ambient Air**	**Quarter**	**July'25-Sept'25**
Customer	**NCL**	**Report Issue Date:**	**15.10.2025**
Condition of Test Item	**Acceptable**		
Sampling Plan Reference	**LPM 11**		
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**		
Data / Information obtained from the Customer (If Any):	**Joint sampling with customer**		
Remarks & Observation:	**All samplers placed 1.5 m above ground level**		

TEST RESULT

The sample has been tested with the following results: -

Area : Dudhichua Project: Dudhichua OCP Stations: GM Office DA3

Month	Date of Sampling	Date of receipt of sample	Date of analysis	Parameters (in µg/m³)				
				Suspended Particulate Matter (PM_{10}+ >PM_{10})SPM	Particulate Matter (PM_{10})	Particulate Matter ($PM_{2.5}$)	Sulphur Dioxide (SO_2)	Nitrogen Oxides (as NO_x)
Test Method				IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-24), 2006	IS: 5182 / (Part-02), 2001 R-2006	IS: 5182 / (Part-06), 1975 R-1998
Detection Limit				10 µg/m³	3.5 µg/m³	2 µg/m³	25 µg/m³	6 µg/m³
Coal Mine Standards, G.S.R. 742(E), dated 25.9.2000				600 µg/m³	300 µg/m³	NA	120 µg/m³	120 µg/m³
July	03.07.2025-04.07.2025	04.07.2025	04.07.2025-09.07.2025	412	214	60	26	30
July	24.07.2025-25.07.2025	25.07.2025	25.07.2025-29.07.2025	147	83	24	28	33
August	01.08.2025-02.08.2025	02.08.2025	02.08.2025-06.08.2025	175	94	31	27	31
August	21.08.2025-22.08.2025	22.08.2025	22.08.2025-26.08.2025	268	143	55	26	31
September	11.09.2025-12.09.2025	12.09.2025	12.09.2025-16.09.2025	169	91	34	<25	28
September	25.09.2025-26.09.2025	26.09.2025	26.09.2025-03.10.2025	152	80	26	<25	24
Minimum Value				147	80	24	26	24
Maximum Value				412	214	60	28	33
Quarterly Average				221	118	38	27	30

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Customer	**NCL**	**Report Issue Date:**	**15.10.2025**
Condition of Test Item	**Acceptable**		
Sampling Plan Reference	**LPM 11**		
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**		
Data / Information obtained from the Customer (If Any):	**Joint sampling with customer**		
Remarks & Observation:	**All samplers placed 1.5 m above ground level**		

TEST RESULT

The sample has been tested with the following results: -

Area : Dudhichua Project: Dudhichua OCP Stations: Dudhichua STP, DA4

Month	Date of Sampling	Date of receipt of sample	Date of analysis	Parameters (in µg/m³)			
				Particulate Matter (PM_{10})	Particulate Matter ($PM_{2.5}$)	Sulphur Dioxide (SO_2)	Nitrogen Oxides (as NO_x)
Test Method				IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-24), 2006	IS: 5182 / (Part-02), 2001 R-2006	IS: 5182 / (Part-06), 1975 R-1998
Detection Limit				3.5 µg/m³	2 µg/m³	25 µg/m³	6 µg/m³
Permissible limits as per NAAQ Standards 2009				100 µg/m³	60 µg/m³	80 µg/m³	80 µg/m³
July	03.07.2025-04.07.2025	04.07.2025	04.07.2025-09.07.2025	41	11	<25	24
July	24.07.2025-25.07.2025	25.07.2025	25.07.2025-29.07.2025	92	35	<25	28
August	01.08.2025-02.08.2025	02.08.2025	02.08.2025-06.08.2025	51	16	26	31
August	21.08.2025-22.08.2025	22.08.2025	22.08.2025-26.08.2025	60	21	<25	27
September	11.09.2025-12.09.2025	12.09.2025	12.09.2025-16.09.2025	87	33	<25	25
September	25.09.2025-26.09.2025	26.09.2025	26.09.2025-03.10.2025	72	24	<25	22
Minimum Value				41	11	26	22
Maximum Value				92	35	26	31
Quarterly Average				67	23	26	26

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Customer	**NCL**	**Report Issue Date:**	**15.10.2025**
Condition of Test Item	**Acceptable**		
Sampling Plan Reference	**LPM 11**		
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**		
Data / Information obtained from the Customer (If Any):	**Joint sampling with customer**		
Remarks & Observation:	**All samplers placed 1.5 m above ground level**		

TEST RESULT

The sample has been tested with the following results: -

Area : Dudhichua Project: Dudhichua OCP Stations: Surya Kiran Bhawan DA5

Month	Date of Sampling	Date of receipt of sample	Date of analysis	Parameters (in µg/m³)				
				Particulate Matter (PM_{10})	Particulate Matter ($PM_{2.5}$)	Sulphur Dioxide (SO_2)	Nitrogen Oxides (as NO_x)	Ammonia (as NH3)
Test Method				IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-24), 2006	IS: 5182 / (Part-02), 2001 R-2006	IS: 5182 / (Part-06), 1975 R-1998	IS: 5182 / (Part-25), 2018
Detection Limit				3.5 µg/m³	2 µg/m³	25 µg/m³	6 µg/m³	20 µg/m3
Permissible limits as per NAAQ Standards 2009				100 µg/m³	60 µg/m³	80 µg/m³	80 µg/m³	400 µg/m3
July	03.07.2025-04.07.2025	04.07.2025	04.07.2025-08.07.2025	95	32	<25	15	20.4
July	04.07.2025-05.07.2025	05.07.2025	05.07.2025-09.07.2025	40	14	<25	19	21.1
July	10.07.2025-11.07.2025	11.07.2025	11.07.2025-15.07.2025	55	17	<25	24	<20
July	11.07.2025-12.07.2025	12.07.2025	12.07.2025-16.07.2025	42	14	<25	27	<20
July	17.07.2025-18.07.2025	18.07.2025	18.07.2025-22.07.2025	56	19	25	29	22.4
July	18.07.2025-19.07.2025	19.07.2025	19.07.2025-23.07.2025	62	20	25	28	<20
July	24.07.2025-25.07.2025	25.07.2025	25.07.2025-29.07.2025	47	15	<25	28	<20
July	25.07.2025-26.07.2025	26.07.2025	26.07.2025-30.07.2025	43	11	<25	27	22.1
July	31.07.2025-01.08.2025	01.08.2025	01.08.2025-05.08.2025	34	10	26	30	<20
August	01.08.2025-02.08.2025	02.08.2025	02.08.2025-06.08.2025	51	18	26	29	<20

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August	07.08.2025-08.08.2025	08.08.2025	08.08.2025-12.08.2025	68	24	27	31	20.1
August	08.08.2025-09.08.2025	09.08.2025	09.08.2025-13.08.2025	48	16	25	29	<20
August	14.08.2025-15.08.2025	16.08.2025	16.08.2025-20.08.2025	45	15	<25	27	21.4
August	21.08.2025-22.08.2025	22.08.2025	22.08.2025-26.08.2025	55	19	25	28	<20
August	22.08.2025-23.08.2025	23.08.2025	23.08.2025-27.08.2025	34	11	25	29	<20
August	28.08.2025-29.08.2025	29.08.2025	29.08.2025-02.09.2025	89	27	<25	27	22.3
August	29.08.2025-30.08.2025	30.08.2025	30.08.2025-03.09.2025	76	25	<25	26	26.1
September	04.09.2025-05.09.2025	05.09.2025	05.09.2025-09.09.2025	49	17	<25	26	23.4
September	05.09.2025-06.09.2025	06.09.2025	06.09.2025-10.09.2025	57	19	<25	25	<20
September	11.09.2025-12.09.2025	12.09.2025	12.09.2025-16.09.2025	75	26	<25	24	21.1
September	12.09.2025-13.09.2025	13.09.2025	13.09.2025-17.09.2025	96	32	<25	23	22.2
September	18.09.2025-19.09.2025	19.09.2025	19.09.2025-23.09.2025	55	18	<25	22	23.6
September	19.09.2025-20.09.2025	20.09.2025	20.09.2025-24.09.2025	61	21	<25	24	<20
September	25.09.2025-26.09.2025	26.09.2025	26.09.2025-03.10.2025	130	38	<25	23	21.1
September	26.09.2025-27.09.2025	27.09.2025	27.09.2025-04.10.2025	49	16	<25	20	22.8
Minimum Value				34	10	25	15	20.1
Maximum Value				130	38	27	31	26.1
Quarterly Average				60	20	26	26	22.1

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TEST REPORT

Unique Identification Number:	**A/Dch/02**	**Job No. 252606114**	**FY 2025-26**
Type of Sample	**Ambient Air**	**Quarter**	**July'25-Sept'25**
Customer	**NCL**	**Report Issue Date:**	**15.10.2025**
Condition of Test Item	**Acceptable**		
Sampling Plan Reference	**LPM 11**		
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**		
Data / Information obtained from the Customer (If Any):	**Joint sampling with customer**		
Remarks & Observation:	**All samplers placed 1.5 m above ground level**		

TEST RESULT

The sample has been tested with the following results: -

Area : Dudhichua Project: Dudhichua OCP Stations: Singrauli CMPDI Camp DA6

Month	Date of Sampling	Date of receipt of sample	Date of analysis	Parameters (in µg/m³)				
				Particulate Matter (PM_{10})	Particulate Matter ($PM_{2.5}$)	Sulphur Dioxide (SO_2)	Nitrogen Oxides (as NO_x)	Ammonia (as NH3)
Test Method				IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-24), 2006	IS: 5182 / (Part-02), 2001 R-2006	IS: 5182 / (Part-06), 1975 R-1998	IS: 5182 / (Part-25), 2018
Detection Limit				3.5 µg/m³	2 µg/m³	25 µg/m³	6 µg/m³	20 µg/m3
Permissible limits as per NAAQ Standards 2009				100 µg/m³	60 µg/m³	80 µg/m³	80 µg/m³	400 µg/m3
July	03.07.2025-04.07.2025	04.07.2025	04.07.2025-08.07.2025	42	16	<25	23	<20
July	04.07.2025-05.07.2025	05.07.2025	05.07.2025-09.07.2025	34	11	<25	24	24.6
July	10.07.2025-11.07.2025	11.07.2025	11.07.2025-15.07.2025	52	18	25	30	<20
July	11.07.2025-12.07.2025	12.07.2025	12.07.2025-16.07.2025	37	13	26	32	<20
July	17.07.2025-18.07.2025	18.07.2025	18.07.2025-22.07.2025	45	14	<25	28	<20
July	18.07.2025-19.07.2025	19.07.2025	19.07.2025-23.07.2025	51	19	25	29	24.8
July	24.07.2025-25.07.2025	25.07.2025	25.07.2025-29.07.2025	45	15	27	32	20.6
July	25.07.2025-26.07.2025	26.07.2025	26.07.2025-30.07.2025	49	14	27	33	<20
July	31.07.2025-01.08.2025	01.08.2025	01.08.2025-05.08.2025	27	09	28	32	<20
August	01.08.2025-02.08.2025	02.08.2025	02.08.2025-06.08.2025	47	15	27	32	26.3

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August	07.08.2025-08.08.2025	08.08.2025	08.08.2025-12.08.2025	75	27	26	30	<20
August	08.08.2025-09.08.2025	09.08.2025	09.08.2025-13.08.2025	48	16	25	30	<20
August	14.08.2025-15.08.2025	16.08.2025	16.08.2025-20.08.2025	66	24	27	32	<20
August	21.08.2025-22.08.2025	22.08.2025	22.08.2025-26.08.2025	47	14	25	29	<20
August	22.08.2025-23.08.2025	23.08.2025	23.08.2025-27.08.2025	27	10	26	31	22.8
August	28.08.2025-29.08.2025	29.08.2025	29.08.2025-02.09.2025	70	14	27	33	<20
August	29.08.2025-30.08.2025	30.08.2025	30.08.2025-03.09.2025	64	23	27	32	<20
September	04.09.2025-05.09.2025	05.09.2025	05.09.2025-09.09.2025	48	17	25	30	<20
September	05.09.2025-06.09.2025	06.09.2025	06.09.2025-10.09.2025	53	18	26	32	<20
September	11.09.2025-12.09.2025	12.09.2025	12.09.2025-16.09.2025	82	26	26	31	23.1
September	12.09.2025-13.09.2025	13.09.2025	13.09.2025-17.09.2025	94	31	25	30	<20
September	18.09.2025-19.09.2025	19.09.2025	19.09.2025-23.09.2025	45	15	<25	27	<20
September	19.09.2025-20.09.2025	20.09.2025	20.09.2025-24.09.2025	38	12	<25	25	<20
September	25.09.2025-26.09.2025	26.09.2025	26.09.2025-03.10.2025	54	17	<25	26	21.1
September	26.09.2025-27.09.2025	27.09.2025	27.09.2025-04.10.2025	39	13	<25	23	<20
Minimum Value				27	09	25	23	20.6
Maximum Value				94	31	28	33	26.3
Quarterly Average				51	17	26	29	23.3

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TEST REPORT

Unique Identification Number:	**A/Cws/02**	**Job No. 252606113**	**FY 2025-26**
Type of Sample	**Ambient Air**	**Quarter**	**July'25-Sept'25**
Customer	**NCL**	**Report Issue Date:**	**15.10.2025**
Condition of Test Item	**Acceptable**		
Sampling Plan Reference	**LPM 11**		
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**		
Data / Information obtained from the Customer (If Any):	**Joint sampling with customer**		
Remarks & Observation:	**All samplers placed 1.5 m above ground level**		

TEST RESULT

The sample has been tested with the following results: -

Area : CWS Project: CWS Stations: Indira Bhawan CWA2

Month	Date of Sampling	Date of receipt of sample	Date of analysis	Parameters (in µg/m3)			
				Particulate Matter (PM10)	Particulate Matter (PM2.5)	Sulphur Dioxide (SO2)	Nitrogen Oxides (as NOx)
Test Method				IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-24), 2006	IS: 5182 / (Part-02), 2001 R-2006	IS: 5182 / (Part-06), 1975 R-1998
Detection Limit				3.5 µg/m3	2 µg/m3	25 µg/m3	6 µg/m3
Permissible limits as per NAAQ Standards 2009				100 µg/m3	60 µg/m3	80 µg/m3	80 µg/m3
July	08.07.2025-09.07.2025	09.07.2025	09.07.2025-12.07.2025	94	32	<25	18
July	22.07.2025-23.07.2025	23.07.2025	23.07.2025-27.07.2025	61	20	<25	24
August	05.08.2025-06.08.2025	06.08.2025	06.08.2025-09.08.2025	63	21	26	29
August	19.08.2025-20.08.2025	20.08.2025	20.08.2025-23.08.2025	37	12	28	32
September	09.09.2025-10.09.2025	10.09.2025	10.09.2025-13.09.2025	44	14	<25	28
September	23.09.2025-24.09.2025	24.09.2025	24.09.2025-27.09.2025	81	26	<25	23
Minimum Value				37	12	26	18
Maximum Value				94	32	28	32
Quarterly Average				63	21	27	26

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TEST REPORT

Unique Identification Number:	**A/Kha/02**	**Job No. 252606114**	**FY 2025-26**
Type of Sample	**Ambient Air**	**Quarter**	**July'25-Sept'25**
Customer	**NCL**	**Report Issue Date:**	**15.10.2025**
Condition of Test Item	**Acceptable**		
Sampling Plan Reference	**LPM 11**		
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**		
Data / Information obtained from the Customer (If Any):	**Joint sampling with customer**		
Remarks & Observation:	**All samplers placed 1.5 m above ground level**		

TEST RESULT

The sample has been tested with the following results: -

Area : Khadia Project: Khadia OCP Stations: GM Office KHA3

Month	Date of Sampling	Date of receipt of sample	Date of analysis	Parameters (in µg/m³)				
				Particulate Matter (PM_{10})	Particulate Matter ($PM_{2.5}$)	Sulphur Dioxide (SO_2)	Nitrogen Oxides (as NO_x)	Ammonia (as NH3)
Test Method				IS: 5182/ (Part-23), 2006	IS: 5182/ (Part-24), 2006	IS: 5182 / (Part-02), 2001 R-2006	IS: 5182 / (Part-06), 1975 R-1998	IS: 5182 / (Part-25), 2018
Detection Limit				3.5 µg/m³	2 µg/m³	25 µg/m³	6 µg/m³	20 µg/m3
Permissible limits as per NAAQ Standards 2009				100 µg/m³	60 µg/m³	80 µg/m³	80 µg/m³	400 µg/m3
July	02.07.2025-03.07.2025	03.07.2025	03.07.2025-08.07.2025	80	26	<25	24	21.0
July	03.07.2025-04.07.2025	04.07.2025	04.07.2025-08.07.2025	111	34	26	28	<20
July	09.07.2025-10.07.2025	10.07.2025	10.07.2025-14.07.2025	56	17	27	29	24.5
July	10.07.2025-11.07.2025	11.07.2025	11.07.2025-15.07.2025	49	15	26	29	20.7
July	16.07.2025-17.07.2025	17.07.2025	17.07.2025-21.07.2025	103	33	<25	23	<20
July	17.07.2025-18.07.2025	18.07.2025	18.07.2025-22.07.2025	52	18	<25	21	<20
July	23.07.2025-24.07.2025	24.07.2025	24.07.2025-28.07.2025	72	23	26	28	26.7
July	24.07.2025-25.07.2025	25.07.2025	25.07.2025-29.07.2025	68	22	28	31	<20
July	30.07.2025-31.07.2025	31.07.2025	31.07.2025-04.08.2025	38	13	<25	27	<20
July	31.07.2025-01.08.2025	01.08.2025	01.08.2025-05.08.2025	157	65	27	29	<20

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August	06.08.2025-07.08.2025	07.08.2025	07.08.2025-11.08.2025	55	35	26	29	<20
August	07.08.2025-08.08.2025	08.08.2025	08.08.2025-12.08.2025	133	43	<25	24	24.2
August	13.08.2025-14.08.2025	14.08.2025	14.08.2025-18.08.2025	79	31	<25	25	<20
August	14.08.2025-15.08.2025	16.08.2025	16.08.2025-19.08.2025	42	15	27	29	<20
August	20.08.2025-21.08.2025	21.08.2025	21.08.2025-25.08.2025	39	12	28	31	22.7
August	21.08.2025-22.08.2025	22.08.2025	22.08.2025-26.08.2025	64	21	29	31	<20
August	27.08.2025-28.08.2025	28.08.2025	28.08.2025-01.09.2025	57	17	<25	27	<20
August	28.08.2025-29.08.2025	29.08.2025	29.08.2025-02.09.2025	34	13	26	30	<20
September	03.09.2025-04.09.2025	04.09.2025	04.09.2025-08.09.2025	103	31	26	29	21.3
September	04.09.2025-05.09.2025	05.09.2025	05.09.2025-09.09.2025	56	18	<25	25	<20
September	10.09.2025-11.09.2025	11.09.2025	11.09.2025-15.09.2025	79	19	<25	25	22.4
September	11.09.2025-12.09.2025	12.09.2025	12.09.2025-16.09.2025	111	34	<25	21	<20
September	17.09.2025-18.09.2025	18.09.2025	18.09.2025-22.09.2025	44	12	<25	18	<20
September	18.09.2025-19.09.2025	19.09.2025	19.09.2025-23.09.2025	67	20	<25	19	<20
September	24.09.2025-25.09.2025	25.09.2025	25.09.2025-29.09.2025	32	10	<25	15	<20
September	25.09.2025-26.09.2025	26.09.2025	26.09.2025-04.10.2025	46	14	<25	12	<20
Minimum Value				32	10	26	12	20.7
Maximum Value				157	65	29	31	26.7
Quarterly Average				70	24	27	25	22.9

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CHAPTER – III

WATER QUALITY MONITORING

3.1 Location of sampling sites and their rationale

(Refer **Fig. No. - II**)

i) **Inlet Effluent of ETP (DW1):**
This station is selected to assess the quality of effluent prior to treatment to monitor the efficiency of ETP and quality of effluent to be discharged to natural source in case of non-operation of ETP.

ii) **Treated Effluent from ETP overflow (DW-2)**
This site has been selected to assess the quality of treated effluent being discharged & to monitor the efficient operation of Effluent Treatment Plant.

iii) **Ballia Nalla West of Hunuman Mandir (DW-3)**
This station is selected to assess the quality of stream water to reflect impacts of run-off water from dumps and other areas of the mine.

iv) **D/S of Ballia Nalla after Discharge of Treated Water from STP (DW-4)**
This station is selected to assess the quality of water of the nallah being discharged to G.B. Pant Sagar. This also quantifies the quality of surface water quality of the surrounding area.

v) **Tap water of Sector 'A' Executive Hostel (DW-5)**
This station is selected to assess the quality of drinking water being supplied to the residential colony.

vi) **Hand Pump water of Madhauli Village (DW-6)**
A sample was collected from the hand pump in Madhauli Village to assess the ground water quality for drinking purpose and impact of mining on ground water quality if any.

vii) **Effluent from STP overflow (DW-7)**
This site has been selected to assess the quality of treated domestic effluent through STP.

viii) **Inlet of STP (DW-8)**
A sampling point is fixed to assess the quality of Incoming Domestic Sewage to STP.

3.2 Methodology of sampling and analysis

Grab water samples were collected as per standard practice. The effluent samples and Drinking water samples were collected and analyzed for four/five parameters on fortnightly basis. The surface water sample and drinking water samples were collected and analyzed for all parameters on quarterly basis. Parameters like pH, Temperature and Dissolved Oxygen were analyzed on-site while collecting the samples. Thereafter the samples were preserved and analyzed at the laboratory of CMPDI.

3.3 Results & Interpretations

The results are given in tabular form along with the applicable standards. Results are compared with as per MOEF Gazette Notification No. GSR 742(E) dt 25.12.2000 Std. for Coal mines (For 4/5 parameters of effluent and drinking water), IS.10500/2012 (All parameters of Drinking water) & IS: 2296 for Inland Surface water (1982) Class 'c'. Results show that most of the parameters are within the permissible limits.

ENVIRONMENT LABORATORY,CMPDI

TEST REPORT

Unique Identification Number:	**10/25/W/Dch/02**	**Job No. 252606114**	**2025-26**
Type of Sample:	**Drinking Water**	**Quarter Ending**	**September 2025**
Customer	**NCL**	**Condition of Test Item**	**Acceptable**
Sampling Plan Reference	**LPM 12**	**Report Issue Date:**	**15.10.2025**
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**	**Data / Information obtained from the Customer (If Any):**	**Joint sampling with customer**
Remarks & Observation:	**Samples received in 5 ltrs plastic Jerri cane, Colour as observed is transparent**		

TEST RESULT

The sample has been tested with the following results:-

Area: Dudhichua **Station: DW5- Tap water of Sector 'A'**

Project: Dudhichua OCP

Analysis Results of FN Drinking Water								
Parameters →				**Dissolved Solid**	**pH**	**Fluoride**	**Turbidity**	**Residual Free Chlorine**
Detection Limit				**25.00**	**0.1**	**0.2**	**0.10**	**0.04**
IS:10500 Standards				**500**	**6.5 to 8.5**	**1.0**	**1**	**0.2**
Month	**Date of Sampling**	**Date of Receipt of Sample**	**Date of Analysis**	**Value in mg/l, except pH**				
July	**05.07.2025**	**05.07.2025**	**05.07.2025**	131	7.78	0.34	0.15	<0.04
	21.07.2025	**21.07.2025**	**21.07.2025**	135	7.93	0.37	0.20	<0.04
August	**06.08.2025**	**06.08.2025**	**06.08.2025**	142	7.46	0.43	0.25	<0.04
	22.08.2025	**22.08.2025**	**22.08.2025**	137	7.34	0.38	0.20	<0.04
September	**05.09.2025**	**05.09.2025**	**05.09.2025**	147	7.37	0.48	0.40	<0.04
	20.09.2025	**20.09.2025**	**20.09.2025**	144	7.48	0.45	0.30	<0.04
Standard/Test Method				**IS 3025 /16:1984 R : 2023, Gravimetric Method**	**IS 3025(P 11):2022 Electrometric Method**	**APHA, 24th Edition, SPADNS Method, 2023**	**IS 3025(P 10):2023, Nephelometric Method**	**APHA, 24th Edition, DPD Method, 2023**

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ENVIRONMENT LABORATORY,CMPDI

TEST REPORT

Unique Identification Number:	**10/25/W/Dch/02**	**Job No. 252606114**	**2025-26**
Type of Sample:	**Drinking Water**	**Quarter Ending**	**September 2025**
Customer	**NCL**	**Condition of Test Item**	**Acceptable**
Sampling Plan Reference	**LPM 12**	**Report Issue Date:**	**15.10.2025**
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**	**Data / Information obtained from the Customer (If Any):**	**Joint sampling with customer**
Remarks & Observation:	**Samples received in 5 ltrs plastic Jerri cane, Colour as observed is transparent**		

TEST RESULT

The sample has been tested with the following results:-

Area: Dudhichua **Station: DW6- Hand Pump Water from Madhauli Village**

Project: Dudhichua OCP

Analysis Results of FN Drinking Water								
Parameters →				**Dissolved Solid**	**pH**	**Fluoride**	**Turbidity**	**MPN (Coliforms)/ 100 mL**
Detection Limit				**25.00**	**0.10**	**0.20**	**0.10**	
IS:10500 Standards				**500/2000**	**6.5 to 8.5**	**1.0/1.5**	**1/5**	**NIL**
Month	**Date of Sampling**	**Date of Receipt of Sample**	**Date of Analysis**	**Value in mg/l, except pH & MPN**				
July	**05.07.2025**	**05.07.2025**	**05.07.2025**	421	7.44	0.61	0.50	NIL
	21.07.2025	**21.07.2025**	**21.07.2025**	439	7.52	0.69	0.65	NIL
August	**06.08.2025**	**06.08.2025**	**06.08.2025**	459	7.68	0.78	0.95	NIL
	22.08.2025	**22.08.2025**	**22.08.2025**	452	7.61	0.72	0.75	NIL
September	**05.09.2025**	**05.09.2025**	**05.09.2025**	463	7.39	0.79	1.20	NIL
	20.09.2025	**20.09.2025**	**20.09.2025**	456	7.48	0.75	0.80	NIL
Standard/Test Method				**IS 3025 /16:1984 R : 2023, Gravimetric Method**	**IS 3025(P 11):2022 Electrometric Method**	**APHA, 24th Edition, SPADNS Method, 2023**	**IS 3025(P 10):2023, Nephelometric Method**	**APHA, 9221 B, Standard Total Coliform Fermentation Technique, 24th Edition, 2023**

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ENVIRONMENT LABORATORY,CMPDI

TEST REPORT

Unique Identification Number:	**10/25/W/Dch/02**	**Job No. 252606114**	**2025-26**
Type of Sample:	**Drinking Water**	**Quarter Ending**	**September 2025**
Customer	**NCL**	**Date of Sampling/Receipt:**	**06.08.2025**
Condition of Test Item	**Acceptable**	**Date of Analysis:**	**06.08.2025-20.08.2025**
Sampling Plan Reference	**LPM 12**	**Report Issue Date:**	**15.10.2025**
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**	**Data / Information obtained from the Customer (If Any):**	**Joint sampling with customer**
Remarks & Observation:	**Samples received in 5 ltr plastic Jerri cane, Colour as observed is transparent**		

TEST RESULT

The sample has been tested with the following results: -

Area: Dudhichua **Stations: 1. DW5- Tap water of Sector 'A'**

Project: Dudhichua OCP **2. DW6- Hand Pump Water from Madhauli Village**

Sl.No	Parameter	Sampling Stations		Detection Limit	IS:10500 Standards	Standard / Test Method
		1	2			
1	**Boron (as B), mg/l, Max**	<0.20	<0.20	**0.20**	**0.5**	**APHA, , 24th Edition Carmine Method; 2023**
2	**Calcium (as Ca), mg/l, Max**	24	99.2	**1.60**	**75/200**	**IS 3025(P 40):1991, R 2019, EDTA Titrimetric Method**
3	**Chloride (as Cl), mg/l, Max**	18	92	**2.00**	**250/1000**	**APHA, 24th Edition, Argentometric Method,2023**
4	**Colour, Hazen Units,Max**	<1	1	**1**	**5**	**APHA, 24th Edition, PT-Cobalt Method**
5	**Copper (as Cu), mg/l, Max**	<0.02	<0.02	**0.02**	**0.05**	**IS 3025/42: 1992, R : 2019, AAS (Air-Ac-Flame)**
6	**Fluoride (as F) mg/l, Max**	0.43	0.78	**0.20**	**1.0/1.5**	**APHA, 24th Edition, SPADNS Method, 2023**
7	**Free Residual Chlorine, mg/l, Min**	<0.04	-	**0.04**	**0.2**	**APHA, 24th Edition, DPD Method, 2023**
8	**Iron (as Fe), mg/l, Max**	<0.2	<0.2	**0.20**	**1.0**	**IS 3025 /53: 2024, AAS (Air-Ac-Flame)**
9	**Lead (as Pb), mg/l, Max**	<0.001	<0.001	**0.001**	**0.01**	**APHA, 23rd Edition AAS-GTA Method, 2017**
10	**Manganese (as Mn), mg/l, Max**	<0.02	<0.02	**0.02**	**0.1**	**APHA 24th Edition 3111 a,b Direct Air Acetylene Flame Method 2023**
11	**Mercury, mg/l, Max**	<0.0004	<0.0004	**0.0004**	**0.001**	**IS 3025/48:2000 AAS-VGA Method**
12	**Nickel (as Ni), mg/l, *Max***	<0.02	<0.02	**0.02**	**0.02**	**IS-3025/54:2003,R:2019 AAS (Air-Ac-Flame) Method**
13	**Nitrate (as NO_3), mg/l, Max**	<0.50	8.73	**0.50**	**45**	**APHA, 24th Edition, UV-Spectrophotometric, 2023**
14	**Odour**	Agreeable	Agreeable	**Qualitative**	**Agreeable**	**IS 3025 /05:2018, Qualitative**
15	**pH value**	7.46	7.68	**0.10**	**6.5 to 8.5**	**IS 3025(P 11):2022 Electrometric Method**
16	**Phenolic compounds (as C_6H_5OH), mg/l, Max**	<0.001	<0.001	**0.001**	**0.001**	**APHA, 5530 C, Chloroform Extraction Method, 24th Edition, 2023**
17	**Selenium (as Se), mg/l, Max**	<0.0005	<0.0005	**0.0005**	**0.01**	**IS 3025/56:2003 AAS-VGA Method**
18	**Sulphate (as SO_4) mg/l, Max**	25	82	**10**	**200/400**	**APHA, 24th Edition. Turbiditimetric Method, 2023**
19	**Total Alkalinity (c_ac_o3), mg/l, Max**	72	176	**4.00**	**200/600**	**IS-3025/23:1986,R: 2023, Titration Method**
20	**Total Arsenic (as As), mg/l, Max**	<0.002	<0.002	**0.002**	**0.01**	**IS 3025/ 37:1988 R : 2003, AAS-VGA: 1998**
21	**Total Chromium (as Cr), mg/l, Max**	<0.002	<0.002	**0.002**	**0.05**	**APHA, 23rd Edition, 3120 B, ICP Method: 2017**
22	**Total Dissolved Solids, mg/l, Max**	142	459	**25.00**	**500/2000**	**IS 3025 /16:1984 R : 2023, Gravimetric Method**
23	**Total Hardness ($caco_3$), mg/l, Max**	100	336	**4.00**	**200/600**	**IS 3025(P 21):2009(Second Revision),R 2019, EDTA Method**
24	**Turbidity, NTU, Max**	0.25	0.95	**0.10**	**1/5**	**IS 3025(P 10):2023, Nephelometric Method**
25	**Zinc (as Zn), mg/l, Max**	0.18	0.25	**0.10**	**5.0**	**IS 3025 /49: 1994, R : 2019, AAS (Air-Ac-Flame)**
26.	**Total Coliforms(MPN)**	-	NIL	**NIL**	**NIL**	**APHA, 9221 B, Standard Total Coliform Fermentation Technique, 24th Edition, 2023**

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TEST REPORT

Unique Identification Number:	**10/25/W/Dch/02**	**Job No. 252606114**	**2025-26**
Type of Sample:	**Effluent Water**	**Quarter Ending**	**September 2025**
Customer	**NCL**	**Condition of Test Item**	**Acceptable**
Sampling Plan Reference	**LPM 12**	**Report Issue Date:**	**15.10.2025**
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**	**Data / Information obtained from the Customer (If Any):**	**Joint sampling with customer**
Remarks & Observation:	**Samples received in 5 ltrs plastic Jerri cane, Colour as observed is transparent**		

TEST RESULT

The sample has been tested with the following results: -
Area: Dudhichua **Station: DW1- Inlet of ETP**
Project: Dudhichua OCP

Analysis Results of FN Effluent Water							
Parameters →				**TSS**	**pH**	**O & G**	**COD**
Detection Limit				**10**	**0.10**	**2**	**4**
MOEF -SCH-VI, STANDARDS, Class 'A'				**NA**	**NA**	**NA**	**NA**
Month	**Date of Sampling**	**Date of Receipt of Sample**	**Date of Analysis**	**Value in mg/l, except pH**			
July	**05.07.2025**	**05.07.2025**	**05.07.2025**	386	7.45	4.1	180
	21.07.2025	**21.07.2025**	**21.07.2025**	379	7.52	3.6	176
August	**06.08.2025**	**06.08.2025**	**06.08.2025**	394	7.39	4.9	196
	22.08.2025	**22.08.2025**	**22.08.2025**	389	7.43	4.6	188
September	**05.09.2025**	**05.09.2025**	**05.09.2025**	404	7.54	5.3	204
	20.09.2025	**20.09.2025**	**20.09.2025**	391	7.62	4.5	192
BIS Standard & Method				**IS 3025(P17):1984,R : 2022, Gravimetric Method**	**IS 3025(P 11):2022 Electrometric Method**	**APHA, 5520 B, Liquid-Liquid, Partition Gravimetric Method, 24th Edition, 2023**	**APHA 24th Edition 5220 C. Closed Reflux ,Titrimetric Method,2023**

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TEST REPORT

Unique Identification Number:	**10/25/W/Dch/02**	**Job No. 252606114**	**2025-26**
Type of Sample:	**Effluent Water**	**Quarter Ending**	**September 2025**
Customer	**NCL**	**Condition of Test Item**	**Acceptable**
Sampling Plan Reference	**LPM 12**	**Report Issue Date:**	**15.10.2025**
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**	**Data / Information obtained from the Customer (If Any):**	**Joint sampling with customer**
Remarks & Observation:	**Samples received in 5 ltrs plastic Jerri cane, Colour as observed is transparent**		

TEST RESULT

The sample has been tested with the following results:-

Area: Dudhichua **Station: DW2- Outlet from ETP**

Project: Dudhichua OCP

Analysis Results of FN Effluent Water							
Parameters →				**TSS**	**pH**	**O & G**	**COD**
Detection Limit				**10**	**0.10**	**2**	**4**
MOEF -SCH-VI, STANDARDS, Class 'A'				**100**	**5.5 to 9.0**	**10**	**250**
Month	**Date of Sampling**	**Date of Receipt of Sample**	**Date of Analysis**	**Value in mg/l, except pH**			
July	**05.07.2025**	**05.07.2025**	**05.07.2025**	24	7.18	<2	16
	21.07.2025	**21.07.2025**	**21.07.2025**	20	7.21	<2	12
August	**06.08.2025**	**06.08.2025**	**06.08.2025**	32	6.95	<2	20
	22.08.2025	**22.08.2025**	**22.08.2025**	27	7.12	<2	16
September	**05.09.2025**	**05.09.2025**	**05.09.2025**	36	7.19	<2	24
	20.09.2025	**20.09.2025**	**20.09.2025**	29	7.24	<2	16
BIS Standard & Method				**IS 3025(P17):1984, R: 2022, Gravimetric Method**	**IS 3025(P 11):2022 Electrometric Method**	**APHA, 5520 B, Liquid-Liquid, Partition Gravimetric Method, 24th Edition, 2023**	**APHA 24th Edition 5220 C. Closed Reflux ,Titrimetric Method,2023**

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TEST REPORT

Unique Identification Number:	**10/25/W/Dch/02**	**Job No. 252606114**	**2025-26**
Type of Sample:	**Effluent Water**	**Quarter Ending**	**September 2025**
Customer	**NCL**	**Condition of Test Item**	**Acceptable**
Sampling Plan Reference	**LPM 12**	**Report Issue Date:**	**15.10.2025**
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**	**Data / Information obtained from the Customer (If Any):**	**Joint sampling with customer**
Remarks & Observation:	**Samples received in 5 ltrs plastic Jerri cane, Colour as observed is transparent**		

TEST RESULT

The sample has been tested with the following results:-

Area: Dudhichua **Station: DW8- Inlet of STP**

Project: Dudhichua OCP

Analysis Results of FN Effluent Water								
Parameters →				**TSS**	**pH**	**O & G**	**COD**	**BOD**
Detection Limit				**10**	**0.10**	**2**	**4**	**2**
MOEF -SCH-VI, STANDARDS, Class 'A'				**NA**	**NA**	**NA**	**NA**	**NA**
Month	**Date of Sampling**	**Date of Receipt of Sample**	**Date of Analysis**	**Value in mg/l, except pH**				
July	**05.07.2025**	**05.07.2025**	**05.07.2025**	182	7.67	<2	88	48
	21.07.2025	**21.07.2025**	**21.07.2025**	176	8.18	<2	76	42
August	**06.08.2025**	**06.08.2025**	**06.08.2025**	191	8.51	<2	92	48
	22.08.2025	**22.08.2025**	**22.08.2025**	189	8.13	<2	84	46
September	**05.09.2025**	**05.09.2025**	**05.09.2025**	204	8.63	<2	108	56
	20.09.2025	**20.09.2025**	**20.09.2025**	198	8.49	<2	96	52
BIS Standard & Method				**IS 3025(P17):1984, R: 2022, Gravimetric Method**	**IS 3025(P 11):2022 Electrometric Method**	**APHA, 5520 B, Liquid-Liquid, Partition Gravimetric Method, 24th Edition, 2023**	**APHA 24th Edition 5220 C. Closed Reflux ,Titrimetric Method,2023**	**IS 3025(P 44):2023, 3day incubation at 27°C**

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TEST REPORT

Unique Identification Number:	**10/25/W/Dch/02**	**Job No. 252606114**	**2025-26**
Type of Sample:	**Effluent Water**	**Quarter Ending**	**September 2025**
Customer	**NCL**	**Condition of Test Item**	**Acceptable**
Sampling Plan Reference	**LPM 12**	**Report Issue Date:**	**15.10.2025**
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**	**Data / Information obtained from the Customer (If Any):**	**Joint sampling with customer**
Remarks & Observation:	**Samples received in 5 ltrs plastic Jerri cane, Colour as observed is transparent**		

TEST RESULT

The sample has been tested with the following results:-

Area: Dudhichua **Station: DW7- Outlet from STP**

Project: Dudhichua OCP

Analysis Results of FN Effluent Water								
Parameters →				**TSS**	**pH**	**O & G**	**COD**	**BOD**
Detection Limit				**10**	**0.10**	**2**	**4**	**2**
MOEF -SCH-VI, STANDARDS, Class 'A'				**100**	**5.5 to 9.0**	**10**	**250**	**30**
Month	**Date of Sampling**	**Date of Receipt of Sample**	**Date of Analysis**	**Value in mg/l, except pH**				
July	**05.07.2025**	**05.07.2025**	**05.07.2025**	15	7.35	<2	08	<2
	21.07.2025	**21.07.2025**	**21.07.2025**	13	7.86	<2	08	<2
August	**06.08.2025**	**06.08.2025**	**06.08.2025**	21	8.32	<2	12	2.6
	22.08.2025	**22.08.2025**	**22.08.2025**	17	7.74	<2	08	2.2
September	**05.09.2025**	**05.09.2025**	**05.09.2025**	27	8.07	<2	16	3.1
	20.09.2025	**20.09.2025**	**20.09.2025**	24	8.16	<2	16	2.9
BIS Standard & Method				**IS 3025(P17):1984, R: 2022, Gravimetric Method**	**IS 3025(P 11):2022 Electrometric Method**	**APHA, 5520 B, Liquid-Liquid, Partition Gravimetric Method, 24th Edition, 2023**	**APHA 24th Edition 5220 C. Closed Reflux ,Titrimetric Method,2023**	**IS 3025(P 44):2023, 3day incubation at 27°C**

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TEST REPORT

Unique Identification Number:	**10/25/W/Dch/02**	**Job No. 252606114**	**2025-26**
Type of Sample:	**Surface Water**	**Quarter Ending**	**September 2025**
Customer	**NCL**	**Date of Sampling/Receipt:**	**06.08.2025**
Condition of Test Item	**Acceptable**	**Date of Analysis:**	**06.08.2025-20.08.2025**
Sampling Plan Reference	**LPM 12**	**Report Issue Date:**	**15.10.2025**
Location of Performance of the Laboratory Activity	**Environment Laboratory, CMPDI**	**Data / Information obtained from the Customer (If Any):**	**Joint sampling with customer**
Remarks & Observation:	**Samples received in 5 ltr plastic Jerri cane, Colour as observed is transparent**		

TEST RESULT

The sample has been tested with the following results: -

Area: Dudhichua **Stations: 1. DW3- Ballia nalla west of Hanuman Mandir**

Project: Dudhichua OCP **2. DW4- D/S of Ballia nalla after discharge of STP overflow**

Sl.No	Parameter	Sampling Stations		Detection Limit	IS 2296: Class-'C' Standards	BIS Standard & Method
		1	2			
1	Arsenic (as As), mg/l, Max	<0.002	<0.002	0.002	0.2	IS 3025/37:1988 R : 2003, AAS-VGA, Method
2	BOD (3 days 27ºC), mg/l, Max	<2	<2	2.00	3	IS 3025(P 44):2023, 3day incubation at 27°C
3	Chlorides (as Cl), mg/l, Max	36	42	2.00	600	APHA, 24th Edition, Argentometric Method,2023
4	Colour, Hazen Units,Max	3	5	1		APHA, 24th Edition, PT-Cobalt Method
5	Copper (as Cu), mg/l, Max	0.05	0.07	0.02	1.5	IS 3025/42: 1992, R : 2019, AAS (Air-Ac-Flame)
6	Dissolved Oxygen, min.	7.08	6.32	0.10	4 (Min)	IS 3025(P 38):1989,R 2019, Modified Winkler Azide Method
7	Fluoride (as F) mg/l, Max	0.73	0.78	0.20	1.5	APHA, 24th Edition, SPADNS Method, 2023
8	Hexavalent Chromium, mg/l, Max	<0.01	<0.01	0.01	0.05	APHA, 24th Edition, Diphenylcarbohydrazide Method
9	Iron (as Fe), mg/l, Max	0.55	0.73	0.20	50	IS 3025 /53: 2024, AAS (Air-Ac-Flame)
10	Lead (as Pb), mg/l, Max	<0.001	<0.001	0.001	0.1	APHA, 23rd Edition AAS-GTA Method, 2017
11	Mercury, mg/l, Max	<0.0004	<0.0004	0.0004	0.001	IS 3025/48:2000 AAS-VGA Method
12	Nitrate (as NO_3), mg/l, Max	10.55	13.10	0.50	50	APHA, , 24th Edition, UV-Spectrphotometric Method, 2023
13	pH value	7.58	7.23	1.00	6.5-8.5	IS 3025(P 11):2022 Electrometric Method
14	Phenolic compounds (as C_6H_5OH), mg/l, Max	<0.002	<0.002	0.002	0.005	APHA, 5530 C, Chloroform Extraction Method, 24th Edition, 2023
15	Selenium (as Se), mg/l, Max	<0.0005	<0.0005	0.0005	0.05	IS 3025/56:2003 AAS-VGA Method
16	Sulphate (as SO_4) mg/l, Max	165	179	10	400	APHA, 24th Edition. Turbiditimetric Method, 2023
17	Total Dissolved Solids, mg/l, Max	482	497	25.00	1500	IS 3025 /16:1984 R : 2023, Gravimetric Method
18	Total Suspended Solids, mg/l, Max	441	498	10.00	-	IS 3025 /17:1984, R :2022, Gravimetric Method
19	Zinc (as Zn), mg/l, Max	0.19	0.23	0.10	15	IS 3025 /49: 1994, R : 2019, AAS (Air-Ac-Flame)

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CHAPTER - IV

NOISE LEVEL QUALITY MONITORING

4.1 Location of sampling sites and their rationale

(Refer **Fig. No. - II**)

i) **Sector B & C residential Colony near Alankar Bhawan (DN-1)**
To assess the noise level in the residential area, noise levels were recorded during day as well as night time in the colony. The site selected is monitored near the Alankar Bhawan.

ii) **CGM's Office (DN-2)**
The nearest office complex from the mines is CGM's Office. The site is selected to assess the ambient noise level in the office area inside the project.

iii) **East Section Canteen (DN-3)**
The site is selected to assess the ambient noise level of the industrial area situated where mining activities are in progress.

iv) **West Section Canteen (DN-4)**
The site is selected to assess the ambient noise level of the industrial area situated where mining activities are in progress. Also as the haul road possess through this site noise pollution is monitored.

v) **Karwari Village (DN-5)**
The site is selected to assess the ambient noise level due to mining activities in near by residential area situated by the side of the project.

v) **Executive Hostel in Sector 'A' Colony (DN-6)**
This station is selected to assess the ambient noise level due to mining activities of the project in nearby Colony.

4.2 Methodology of sampling and analysis

Noise level measurements in form of 'LEQ' were taken using Integrated Averaging Sound Level Meter (CR: 812C) during day and night time. Noise levels were measured for about one hour time in day and night time. Noise levels were measured in Decibels, 'A' weighted average, i.e. dB (A).

4.3 Results & Interpretations

Ambient noise levels were recorded during day and night time and the observed values were compared with standards prescribed by MoEF&CC.

The results of Noise levels recorded during day and night time on fortnightly basis are presented in tabular form along with the applicable standard permissible limits. The observed values in terms of LEQ are presented**.**

The observed values at all the monitoring locations are found to be within permissible limits.

TEST REPORT

Unique Identification Number:	**N/Dch/02**	**Job No. 252606114**	**FY 2025-26**
Type of Sample:	**Noise**	**Quarter**	**July'25-Sept'25**
Customer	**NCL**	**Report Issue Date:**	**15.10.2025**
Testing/ Sampling Protocol	**'The noise pollution (Regulation and Control), Rules,2000, LQR 34**		
Remarks:	**Noise level meter placed at a height of 1.5 m above the ground level at Normal weather conditions.**		

TEST RESULT

The sample has been tested with the following results: -

Area: Dudhichua OCP **Station Name: Sector B&C residential colony near Alankar Bhawan –DN1**

Sl. No.	Zone	Date of recording	Noise Level dB(A) Leq	
			Day	Night
1	Residential	04.07.2025	51.6	40.8
2	Residential	25.07.2025	50.2	39.5
3	Residential	07.08.2025	52.9	42.3
4	Residential	22.08.2025	51.4	41.7
5	Residential	12.09.2025	50.7	40.4
6	Residential	26.09.2025	52.5	43.1

Area :Dudhichua OCP **Station Name: CGM Office – DN2**

Sl. No.	Zone	Date of recording	Noise Level dB(A) Leq	
			Day	Night
1	Industrial	10.07.2025	70.7	60.5
2	Industrial	31.07.2025	69.5	59.8
3	Industrial	14.08.2025	72.3	62.1
4	Industrial	25.08.2025	71.6	61.4
5	Industrial	05.09.2025	69.8	60.2
6	Industrial	19.09.2025	72.9	62.6

Ambient Air Quality Standards in respect of Noise as per 'The noise pollution (Regulation and Control), Rules,2000		
Time Frame	*Limits in dB(A) Leq*	
	Day Time 6.00 AM to 10.00 PM	*Night Time 10.00 PM to 6.00 AM*
Industrial Area	*75*	*70*
Commercial Area	*65*	*55*
Residential area	*55*	*45*
Silence Zone	*50*	*40*

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TEST REPORT

Unique Identification Number:	**N/Dch/02**	**Job No. 252606114**	**FY 2025-26**
Type of Sample:	**Noise**	**Quarter**	**July'25-Sept'25**
Customer	**NCL**	**Report Issue Date:**	**15.10.2025**
Testing/ Sampling Protocol	**'The noise pollution (Regulation and Control), Rules,2000, LQR 34**		
Remarks:	**Noise level meter placed at a height of 1.5 m above the ground level at Normal weather conditions.**		

TEST RESULT

The sample has been tested with the following results: -

Area :Dudhichua OCP **Station Name East Section canteen – DN3**

Sl. No.	Zone	Date of recording	Noise Level dB(A) Leq	
			Day	Night
1	Industrial	03.07.2025	71.3	61.7
2	Industrial	24.07.2025	70.8	60.4
3	Industrial	01.08.2025	72.4	62.6
4	Industrial	21.08.2025	71.7	61.3
5	Industrial	11.09.2025	69.5	60.1
6	Industrial	25.09.2025	73.2	63.5

Area: Dudhichua OCP **Station Name: West Section canteen – DN4**

Sl. No.	Zone	Date of recording	Noise Level dB(A) Leq	
			Day	Night
1	Industrial	03.07.2025	70.9	60.3
2	Industrial	24.07.2025	71.5	61.5
3	Industrial	01.08.2025	72.6	62.8
4	Industrial	21.08.2025	72.3	62.1
5	Industrial	11.09.2025	70.7	61.4
6	Industrial	25.09.2025	74.1	63.6

Ambient Air Quality Standards in respect of Noise as per 'The noise pollution (Regulation and Control), Rules,2000		
Time Frame	*Limits in dB(A) Leq*	
	Day Time 6.00 AM to 10.00 PM	*Night Time 10.00 PM to 6.00 AM*
Industrial Area	*75*	*70*
Commercial Area	*65*	*55*
Residential area	*55*	*45*
Silence Zone	*50*	*40*

Note: 1) This Report refers to the values obtained at the time of testing and results related to the items tested
2) This Report cannot be reproduced in part or full without written permission of the management.
3) This is computer generated report and requires no signature.

TEST REPORT

Unique Identification Number:	**N/Dch/02**	**Job No. 252606114**	**FY 2025-26**
Type of Sample:	**Noise**	**Quarter**	**July'25-Sept'25**
Customer	**NCL**	**Report Issue Date:**	**15.10.2025**
Testing/ Sampling Protocol	**'The noise pollution (Regulation and Control), Rules,2000, LQR 34**		
Remarks:	**Noise level meter placed at a height of 1.5 m above the ground level at Normal weather conditions.**		

TEST RESULT

The sample has been tested with the following results: -

Area :Dudhichua OCP **Station Name: Karwari Village – DN5**

Sl. No.	Zone	Date of recording	Noise Level dB(A) Leq	
			Day	Night
1	Residential	04.07.2025	46.3	36.5
2	Residential	18.07.2025	45.7	35.3
3	Residential	07.08.2025	47.4	38.1
4	Residential	22.08.2025	46.8	36.9
5	Residential	05.09.2025	44.9	35.7
6	Residential	19.09.2025	47.2	37.4

Area: Dudhichua OCP **Station Name: Executive Hostel in Sector 'A' – DN6**

Sl. No.	Zone	Date of recording	Noise Level dB(A) Leq	
			Day	Night
1	Residential	04.07.2025	50.4	39.5
2	Residential	18.07.2025	51.2	40.8
3	Residential	07.08.2025	50.6	40.3
4	Residential	22.08.2025	52.9	42.6
5	Residential	05.09.2025	49.7	39.9
6	Residential	19.09.2025	51.5	41.7

Ambient Air Quality Standards in respect of Noise as per 'The noise pollution (Regulation and Control), Rules,2000		
Time Frame	*Limits in dB(A) Leq*	
	Day Time 6.00 AM to 10.00 PM	*Night Time 10.00 PM to 6.00 AM*
Industrial Area	*75*	*70*
Commercial Area	*65*	*55*
Residential area	*55*	*45*
Silence Zone	*50*	*40*

Note: 1) This Report refers to the values obtained at the time of testing and results related to the items tested
2) This Report cannot be reproduced in part or full without written permission of the management.
3) This is computer generated report and requires no signature.

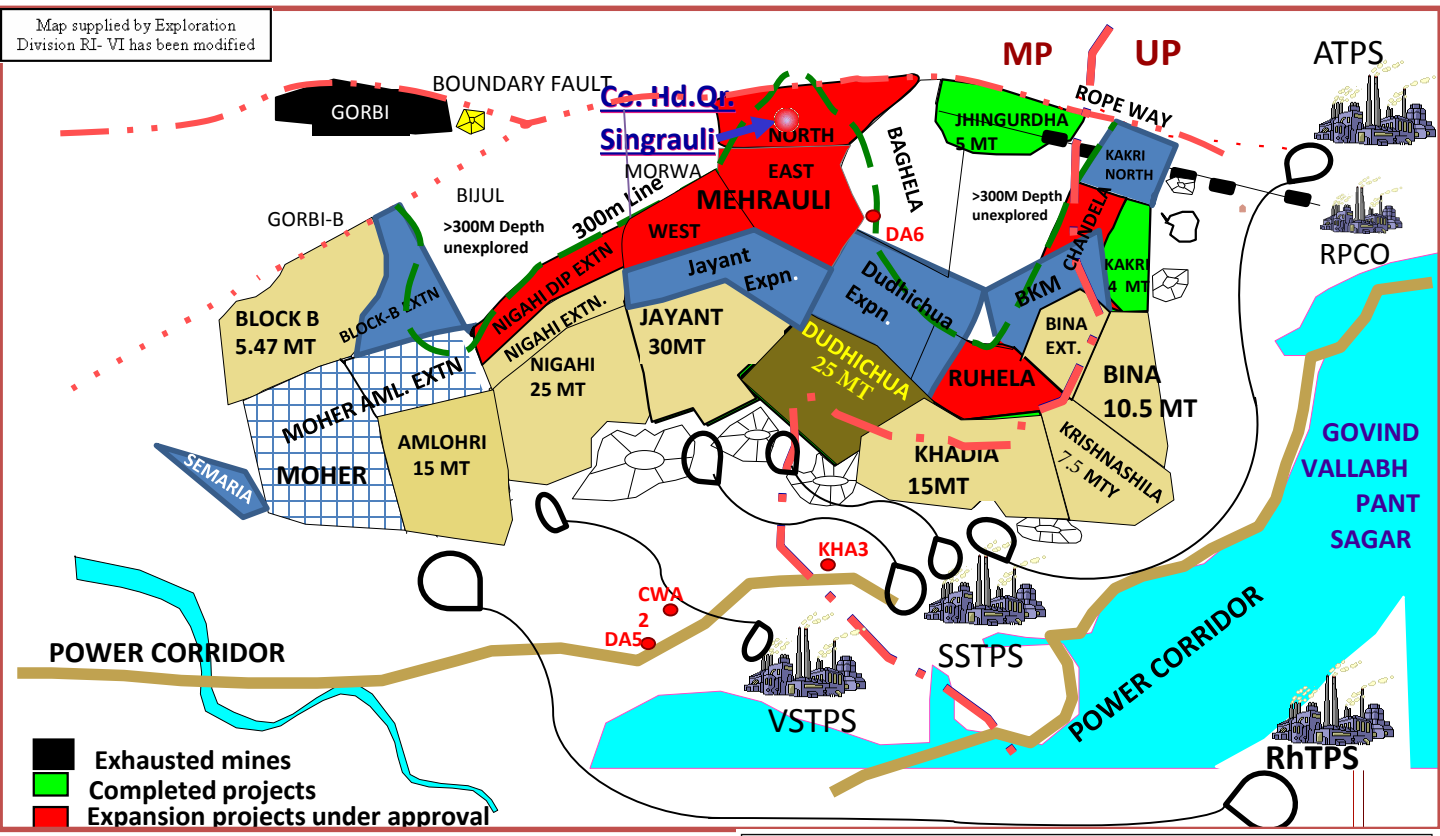

FIG. - I

CUSTOMER: NORTHERN COALFIELDS LTD.					
JOB TITLE: ENVIRONMENTAL MONITORING					JOB NO. 006081
SUBJECT: PROJECT LOCATION PLAN OF DUDHICHUA OCP	Activity	Name	Designation	Signature	Date
	Modified	D.Sarkar	JSA		
	Checked	P.Chansoriya	Manager (Env.)		
	Approved	V.N.Dupattawala	HOD (Env.)		
CMPDI ISO 9001 Company	SCALE : NTS			Sheet 1 of 1	
	R6 ENV 400030			REV. NO. 1	

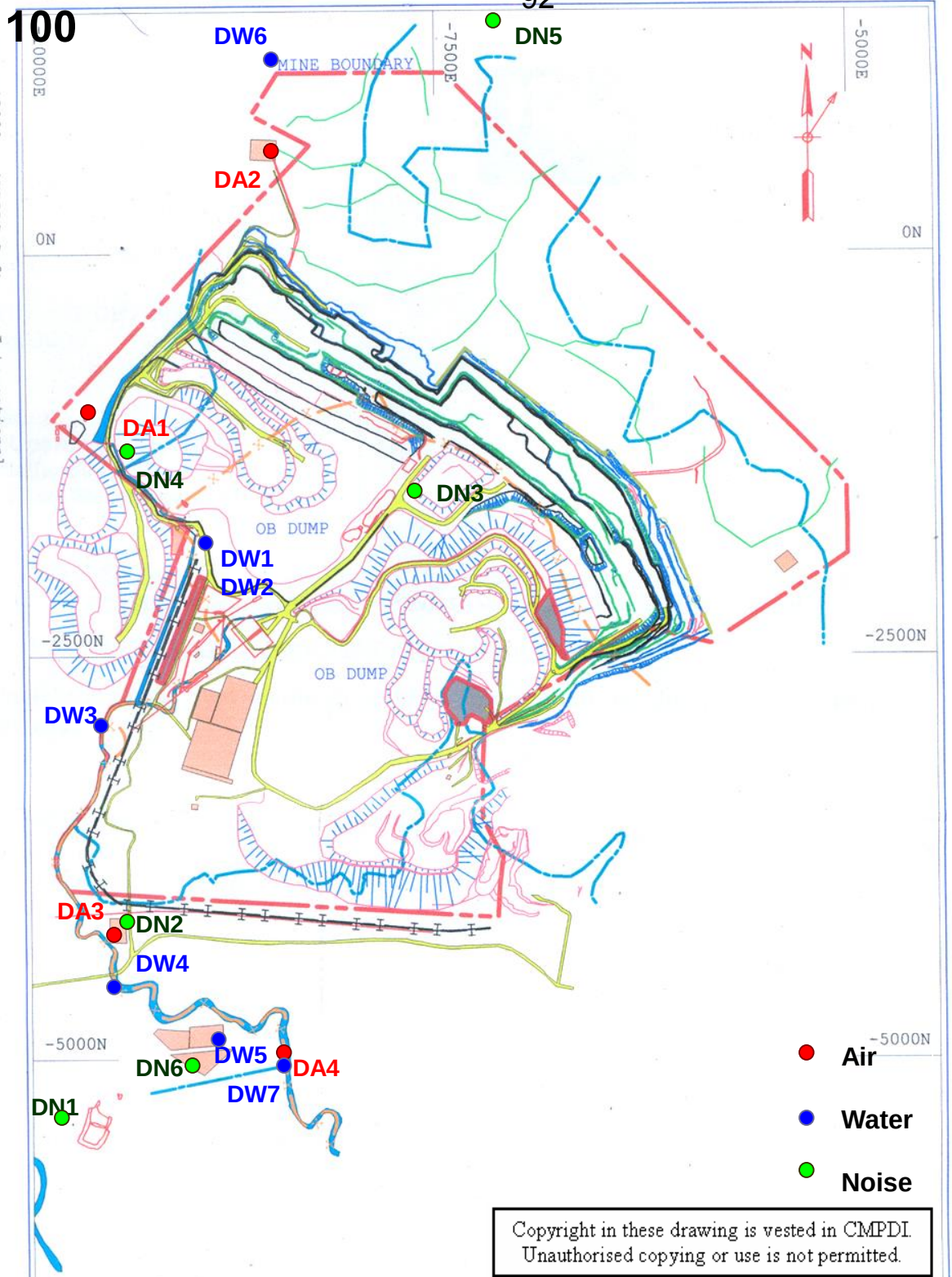

FIG. - II

Monitoring Stations have been indicated on the map supplied by NCL

CUSTOMER: NORTHERN COALFIELDS LTD.					
JOB TITLE: ENVIRONMENTAL MONITORING				JOB NO. 006081	
SUBJECT: SURFACE PLAN SHOWING MONITORING STATIONS OF DUDHICHUA OCP	Activity	Name	Designation	Signature	Date
	Modified	D.Sarkar	JSA		
	Checked	P.Chansoriya	Manager (Env.)		
	Approved	V.N.Dupattawala	HOD (Env.)		
CMPDI ISO 9001 Company	SCALE : NTS			Sheet. 1 of 1	
	R6 ENV 400042			REV. NO. 1	

REGISTERED OFFICE

Gondwana Place, Kanke Road
Ranchi – 834 031
(Jharkhand)

REGIONAL INSTITUTES

क्षेत्रीय संस्थान-I
वेस्ट एंड, जी॰टी॰रोड
असनसोल-713 301
(पश्चिम बंगाल)

Regional Institute - I
West End, G.T. Road
Asansol - 713 301
(West Bengal)

क्षेत्रीय संस्थान-II
कोयला भवन, कोयला नगर
धनबाद-826 005
(झारखंड)

Regional Institute - II
Koyla Bhavan, Koyla Nagar
Dhanbad - 826 005
(Jharkhand)

क्षेत्रीय संस्थान-III
गोंदवाना प्लेस, कांके रोड
रांची - 834 031
(झारखंड)

Regional Institute - III
Gondwana Place, Kanke Road
Ranchi - 834 031
(Jharkhand)

क्षेत्रीय संस्थान-IV
जरीपटका, कस्तूरबा नगर
नागपुर - 440 014
(महाराष्ट्र)

Regional Institute - IV
Jaripatka, Kasturba Nagar
Nagpur - 440 014
(Maharashtra)

क्षेत्रीय संस्थान-V
सीपत रोड
बिलासपुर -
(छत्तीसगढ़)

Regional Institute - V
Seepat Road
Bilaspur - 495 001
(Chattisgarh)

क्षेत्रीय संस्थान-VI
पोस्ट : जयंत कोल्लियरी
जिला : सिंगरौली
पिन no. - 486 890
(मध्य प्रदेश)

Regional Institute - VI
P.O. : Jayant Colliery
Distt. : Singrauli
PIN - 486 890
Madhya Pradesh

क्षेत्रीय संस्थान-VII
गृह निर्माण भवन
सचिवलाय मार्ग
पिन no. - 486 890
(भुवनेश्वर - 751001)
(उड़ीसा)

Regional Institute - VII
Grih Nirman Bhawan
Sachivalaya Marg
Bhubaneswar - 751 001
(Orissa)

सेन्ट्रल माईन प्लानिंग एंड डिजाइन इन्स्टीच्यूट लिमिटेड

(कोल इंडिया की अनुषंगी कम्पनी)
एक मिनी रत्न कम्पनी

Central Mine Planning & Design Institute Limited

(A Subsidiary of Coal India Limited)
A Mini Ratna Company

गोंदवाना प्लेस, कांके रोड- 834 031, भारत
दूरभाष : (91-0651) 2230002, 2230483
फैक्स : (91-0651) 2231447
वेबसाईट : *www.cmpdi.co.in*

Gondwana Place, Kanke Road, Ranchi - 830 031, India
Phone : (91-0651) 2230002, 2230483
Fax : (91-0651) 2231447
Website : *www.cmpdi.co.in*

Annexure No.4

Site Photographs of Miyawaki Afforestation/ Plantation done by M/s Northern Coal Fields limited (NCL) Dudhichua Project, Dudhichua District-Sonbhadra visited on dated 10.04.2026.

- Miyawaki Afforestation done in FY 2024-25

- Miyawaki Afforestation done in FY 2023-24

- Miyawaki Afforestation done in FY 2022-23

No.J-11015/381/2008-IA.II(M)
Government of India
Ministry of Environment & Forests

Paryavaran Bhawan,
C.G.O.Complex,
New Delhi -110510

Dated: 10th December 2008

To
Chief General Manager
Dudhichua Project
M/s Northern Coalfields Ltd.,
P.O. Khadia, District Sonebhadra - 231222,
Uttar Pradesh.

Sub: Expansion of Dudhichua Opencast Coal Mine Project (expansion in production from 12.5 MTPA to 15.5 MTPA) of M/s Northern Coalfields Ltd. (NCL), located in village Dudhichua in Tehsil Singrauli, District Sidhi, Madhya Pradesh and in village Chilkadand, Tehsil Dudhi, district Sonebhadra, Uttar Pradesh- environmental clearance – reg.

Sir,

This has reference to the letter No. 43011/89/2008-CPAM dated 29.08.2008 from Ministry of Coal forwarding your application and letters dated 22.11.2008 and 25.11.2008 on the above-mentioned subject. The Ministry of Environment & Forests has considered the application. It is noted that the application is for seeking environmental clearance under Section 7.2 for expansion in **production in the existing Dudhichua Opencast Coalmine Project from 12.5 MTPA to 15.5 MTPA within the existing lease area of 1752 ha without additional requirement of land.** The project is located in two States – Uttar Pradesh and Madhya Pradesh. Of the total lease area of 1752 ha, 555 ha (forestland) falls in the state of U.P. and the balance 1197 ha consisting of 195 ha of forestland, 538 ha is agricultural land, 366 ha is wasteland (Govt.), and 98 ha is tenancy land and falls in the State of M.P. Environmental clearance was obtained on 30.07.1990 (Phase-I) and on 17.03.1994 (Phase-II), and on 28.02.2008 (Phase-III for 12.5 MTPA). There are no ecologically sensitive areas such as National Parks, Wildlife Sanctuaries, Biosphere Reserves, etc. within the core zone and 10km of the buffer zone. Reserve Forest is found within the core zone and within 10km buffer zone. Forestry clearance was obtained on 30.07.1990 for 1305 ha and on 16.11.1994 for 224 ha and on 17.11.2005 for 194.78 ha. No endangered flora and fauna has been found in the mine lease area. Of the total lease area of 1752 ha, area for excavation is 868 ha, 152 ha is for external OB dump, 3 ha is mineral storage area, 160 ha is for green belt, 116 ha is for infrastructure, 10 ha is for roads, 15 ha is for railways, 1 ha is for ETP, 20 ha is for CHP, 198 ha is for township and 209 ha is for safety zone. The project does not involve mineral beneficiation. Govind Ballabh Sagar is located at a distance of 8 km and Motwani Dam at a distance of 4 km. The project does not involve modification of the natural drainage.

Mining is opencast by mechanised method. Annual rated capacity of the mine is 15.5 MTPA of coal production. The expansion project involves no change in mining area, mining method and technology by using higher capacity equipment such 120-T dumpers and use of dragline. OB removal has been outsourced. Modalities of technical and biological reclamation of OB dump would remain the same. Existing project involves R&R for 4 villages – Dudhichua, Chilkadand, Karwari & Medhauli involving 370 land losers, 257 homestead losers and 159 land & homestead losers has been completed. There is no additional R&R for the expansion project. The entire mineral transportation of 43000 TPD of coal (in 365 man days) to CHP within the mine is by dumpers and from CHP is by rail through controlled Silo loading system and MGR. Capacity of existing CHP is adequate for the expansion in capacity. Present working depth is below 150m below ground level (bgl). Ultimate working depth of the mine is 229m bgl. Water table is in the range of 6.14m-9.20m bgl during pre-monsoon and 4.58m-8.50m bgl during post-monsoon. The total peak water requirement for the expansion project would be 7100 m3/d, of which 5000 m3/d would be for mine use and met from mine pit water and the balance 2100 m3/d for domestic consumption is from GBP Sagar through Integrated Water Supply Scheme of the Company.

Annexure No.- II

Of the total OB generation of 1164.41 Mm3, a total of 134 Mm3 of OB has been stored in ex. OB dumps of 152 ha and a max. height of 150m with 5 decks of 30m each and the balance 1030.44 Mm3 generated in the balance life of mine would be completely used for backfilling into the decoaled void, of which 428.92 Mm3 of OB has been already backfilled. The conceptual plan at the end of mine life would have 1106 ha as forest/vegetated area, 63 ha as water body, 233 ha for public use, and 351 ha with infrastructure and vacant land. Balance life of the mine at the rated capacity of 15.5 MTPA is 14 years. Public Hearing was held in two districts – Sidhi, M.P. on 14.09.2006 and in Sonebhadra in U.P. on 10.10.2006 by M.P. SPCB on 18.12.2005. The project has been approved by M/s NCL on 15.11.2008. No additional capital investment is required for the expansion project. Capital cost of the expansion project is Rs. 1283 crores.

2. The Ministry of Environment & Forests hereby accords environmental clearance for the above-mentioned Dudhichua Opencast Coal Mine Expansion Project of M/s Northern Coalfields Ltd. for expansion in production of coal from 12.5 MTPA to 15.5 MTPA rated capacity in a total lease area of 1752 ha under Section 7.2 of the Environmental Impact Assessment Notification, 2006 and subsequent amendments thereto and under Para 2.1.1 of MOEF Circular dated 13.10.2006 subject to the compliance of the terms and conditions mentioned below:

Specific Conditions

(i) No mining shall be carried out in the forestland for which forestry clearance has not been obtained.

(ii) Topsoil shall be stacked properly with proper slope at earmarked site(s) and shall not be kept active and shall be used for reclamation and development of green belt.

(iii) A total of 134 Mm3 of OB generated which has been stored in the two existing external OB dumps of 152 ha. There shall be no external OB dumping in the existing external OB dumps which shall be stabilised with plantation and reclamation completed by 2010. The balance 1030.44 Mm3 of OB generated shall be only backfilled into the decoaed void of 748 ha which is planned for a max. height of 90 m from ground level and the ultimate slope of the dump shall not exceed 28°. Slope stability studies shall be undertaken before increasing the height of the internal dump beyond 90m and prior approval of MOEF obtained. Monitoring and management of reclaimed dumpsite shall continue until the vegetation becomes self-sustaining. Compliance status shall be submitted to the Ministry of Environment & Forests and its Regional office located at Bhopal on an yearly basis.

(iv) Catch drains and siltation ponds of appropriate size shall be constructed to arrest silt and sediment flows from soil, OB and mineral dumps. The water so collected shall be utilised for watering the mine area, roads, green belt development, etc. The drains shall be regularly desilted and maintained properly.

Garland drains (size, gradient and length) and sump capacity shall be designed keeping 50% safety margin over and above the peak sudden rainfall and maximum discharge in the area adjoining the mine site. Sump capacity shall also provided adequate retention period to allow proper settling of silt material.

(v) Dimension of the retaining wall at the toe of the dumps and OB benches within the mine check run-off and siltation shall be based on the rainfall data.

(vi) Crusher at CHP shall be operated with high efficiency bag filters, water sprinkling system shall be provided to check fugitive emissions from crushing operations, conveyor system, haulage roads, transfer points, etc.

(vii) The entire coal of 43000 TPD shall be transported by MGR with Silo loading facility only. There shall be no mineral transportation by road.

(viii) Major approach roads and haul roads shall be black topped.

(ix) Drills shall be wet operated only.

Annexure No.- II

(x) Controlled blasting shall be practiced with use of delay detonators and only during daytime. The mitigative measures for control of ground vibrations and to arrest the fly rocks and boulders shall be implemented.

(xi) A progressive afforestation plan shall be implemented covering a total area of not less than 1105 ha, which includes reclaimed external OB dump and backfilled area (900 ha), along ML boundary, along roads and infrastructure, green belt (160 ha), along undisturbed area (45 ha) and in colony by planting native species in consultation with the local DFO/Agriculture Department. The density of the trees shall be around 2500 plants per ha.

(xii) Of the excavated area, major part of the decoaled void shall be backfilled and reclaimed with plantation and the balance 63ha of the decolaed void being converted into a water reservoir shall be gently sloped along the higher benches and stabilised by plantation/afforestation by planting native plant species in consultation with the local DFO/Agriculture Department. The density of the trees shall be around 2500 plants per ha.

(xiii) The company shall obtain approval of CGWA/CGWB Regional Office for use of groundwater if any, for mining operations. Sanction of the competent authority shall be obtained for use of water from the integrated Water Supply Scheme of the G.B. Pant Sagar.

(xiii) Regular monitoring of groundwater level and quality shall be carried out by establishing a network of exiting wells and construction of new peizometers. The monitoring for quantity shall be done four times a year in pre-monsoon (May), monsoon (August), post-monsoon (November) and winter (January) seasons and for quality in May. Data thus collected shall be submitted to the Ministry of Environment & Forests and to the Central Pollution Control Board quarterly within one month of monitoring.

(xiv) The Company shall put up artificial groundwater recharge measures for augmentation of groundwater resource. The project authorities shall meet water requirement of nearby village(s) in case the village wells go dry due to dewatering of mine.

(xv) Sewage treatment plant installed in the existing colony shall be o adequate capacity and CHP. The total wastewater of 6940 m3/d being discharged from the mine shall be treated to conform to prescribed standards for discharge.

(xvi) The project authorities shall carry out a study for zero discharge from NCL mines by considering various options for using excess treated effluents including artificial recharge and the report on the same shall be submitted to this Ministry within six months of issue of this clearance letter.

(xvii) Besides carrying out regular periodic health check up of their workers, 10% of the workers identified from workforce engaged in active mining operations shall be subjected to health check up for occupational diseases and hearing impairment, if any, through an agency such as NIOH, Ahmedabad within a period of two years and the results reported to this Ministry and to DGMS.

(xviii) For monitoring land use pattern and for post mining land use, a time series of landuse maps, based on satellite imagery (on a scale of 1: 5000) of the core zone and buffer zone, from the start of the project until end of mine life shall be prepared once in 3 years (for any one particular season which is consistent in the time series), and the report submitted to MOEF and its Regional office at Bhopal.

(xix) R&R for the remaining PAPs shall be completed by 2012-13. The R&R will be based on norms not less than that stipulated under the National R&R Policy/State Govt. /CIL whichever is higher. Monitoring of impact of implementation of various activities and measures outlined in R&R and CSR over the life of the project shall be based on key indices of UNDP Human Development Report using pre-project status of socio-economic and human development as the baseline and report submitted once every 5 years to the MOEF Regional Office, Bhopal

(xx) A Final Mine Closure Plan along with details of Corpus Fund shall be submitted to the Ministry of Environment & Forests within one year for approval.

B. General Conditions

(i) No change in mining technology and scope of working shall be made without prior approval of the Ministry of Environment and Forests.

(ii) No change in the calendar plan including excavation, quantum of mineral coal and waste shall be made.

(iii) Four ambient air quality monitoring stations shall be established in the core zone as well as in the buffer zone for monitoring SPM, RPM, SO2 and NOx and heavy metal such as Hg, Pb, Cr, As, etc). Location of the stations shall be decided based on the meteorological data, topographical features and environmentally and ecologically sensitive targets in consultation with the State Pollution Control Board.

(iv) Fugitive dust emissions (SPM and RPM and heavy metal such as Hg, Pb, Cr, As, etc) from all the sources shall be controlled regularly monitored and data recorded properly. Water spraying arrangement on haul roads, wagon loading, dump trucks (loading and unloading) points shall be provided and properly maintained.

(v) Data on ambient air quality (SPM, RPM, SO2, NOx and heavy metal such as Hg, Pb, Cr, As, etc) shall be regularly submitted to the Ministry including its Regional Office at Bhopal and to the State Pollution Control Board and the Central Pollution Control Board once in six months.

(vi) Adequate measures shall be taken for control of noise levels below 85 dBA in the work environment. Workers engaged in blasting and drilling operations, operation of HEMM, etc shall be provided with ear plugs/muffs.

(vii) Industrial wastewater (workshop and wastewater from the mine) shall be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19th May 1993 and 31st December 1993 or as amended from time to time before discharge. Oil and grease trap shall be installed before discharge of workshop effluents.

(viii) Vehicular emissions shall be kept under control and regularly monitored. Vehicles used for transporting the mineral shall be covered with tarpaulins and optimally loaded.

(ix) Environmental laboratory shall be established with adequate number and type of pollution monitoring and analysis equipment in consultation with the State Pollution Control Board.

(x) Personnel working in dusty areas shall wear protective respiratory devices and they shall also be provided with adequate training and information on safety and health aspects.

Occupational health surveillance programme of the workers shall be undertaken periodically to observe any contractions due to exposure to dust and to take corrective measures, if needed.

(xi) A separate environmental management cell with suitable qualified personnel shall be set up under the control of a Senior Executive, who will report directly to the Head of the company.

(xii) The funds earmarked for environmental protection measures shall be kept in separate account and shall not be diverted for other purpose. Year-wise expenditure shall be reported to this Ministry and its Regional Office at Bhopal.

(xiii) The Regional Office of this Ministry located at Bhopal shall monitor compliance of the stipulated conditions. The Project authorities shall extend full cooperation to the office(s) of the Regional Office by furnishing the requisite data/ information/monitoring reports.

(xiv) A copy of the environmental clearance letter shall be marked to concerned Panchayat/ local NGO, if any, from whom any suggestion/representation has been received while processing the proposal.

Annexure No.- II

(xv) State Pollution Control Board shall display a copy of the clearance letter at the Regional Office, District Industry Centre and Collector's Office/Tehsildar's Office for 30 days.

(xvi) The Project authorities shall advertise at least in two local newspapers widely circulated around the project, one of which shall be in the vernacular language of the locality concerned within seven days of the clearance letter informing that the project has been accorded environmental clearance and a copy of the clearance letter is available with the State Pollution control Board and may also be seen at the website of the ministry of Environment & Forests at http://envfor.nic.in. The compliance status shall also be uploaded by the project authorities in their website so as to bring the same in the public domain.

3. The Ministry or any other competent authority may stipulate any further condition for environmental protection.

4. Failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attract the provisions of the Environment (Protection) Act, 1986.

5. The above conditions will be enforced *inter-alia*, under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and the Public Liability Insurance Act, 1991 along with their amendments and Rules. The proponent shall ensure to undertake and provide for the costs incurred for taking up remedial measures in case of soil contamination, contamination of groundwater and surface water, and occupational and other diseases due to the mining operations.

(Dr.T.Chandini)
Director

Copy to:

1. Secretary, Ministry of Coal, Government of India, Shastri Bhawan, New Delhi.
2. Secretary, Environment Department, Government of Uttar Pradesh, Secretariat, Lucknow
3. Secretary, Environment Department, Government of Madhya Pradesh, Secretariat, Bhopal.
4. Chief Conservator of Forests (Western), Ministry of Environment & Forests, Regional Office, E-2/240 Arera Colony, Bhopal – 462016.
5. Chief Conservator of Forests (Central), Ministry of Environment & Forests, Regional Office, B-1/272, Sector K, Aliganj, Bhopal – 226020.
6. Chairman, U.P. State Pollution Control Board, Lucknow.
7. Chairman, Madhya Pradesh State Pollution Control Board, Paryavaran Parisar, E-5, Arera Colony, Bhopal – 462016.
8. Chairman, Central Pollution Control Board, CBD-cum-Office Complex, East Arjun Nagar, New Delhi -110032.
9. Member-Secretary, Central Ground Water Authority, Ministry of Water Resources, Curzon Road Barracks, A-2, W-3 Kasturba Gandhi Marg, New Delhi.
10. Shri M.K. Shukla, CGM, Coal India Limited, SCOPE Minar, Core-I, 4t Floor, Vikas Marg, Laxminagar, New Delhi.
11. District Collector, Sidhi, Government of Madhya Pradesh.
12. District Collector, Sonebhadra, Government of Uttar Pradesh.
13. Monitoring File 14. Guard File 15. Record File

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Annexure No.6

Uttar Pradesh Pollution Control Board
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

192611/UPPCB/Sonebhadra(UPPCBRO)/CTO/both/SONBHADRA/2023 **Date: 13/11/2023**

To,

M/s

NCL DUDDHICHUA PROJECT

OFFICE OF THE GENERAL MANAGER DUDHICHUA PROJECT POST - KHADIA SONBHADRA (U.P),SONBHADRA,231222

Application Id-22728661

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **NCL DUDDHICHUA PROJECT** located at **OFFICE OF THE GENERAL MANAGER DUDHICHUA PROJECT POST - KHADIA SONBHADRA (U.P),SONBHADRA,231222** . subject to the provisions of **the Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA NCL DUDDHICHUA PROJECT **granted for the period from 01/01/2024 to 31/12/2026** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	Coal Mining	15.5	Million Tonnes/Year

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	**500 KLD**	**STP**	**ZLD**
Industrial	**1600 KLD**	**ETP**	**ZLD (recycled in vehicle washing, water sprinkling for dust suppression and irrigation)**

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard
1	BOD	30 mg/l
2	COD	250 mg/l
3	TSS	100 mg/l
4	Oil and Grease	10 mg/l

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards
1	pH	As per E(P) Act 1986
2	BOD (mg/L)	As per E(P) Act 1986
3	TSS (mg/L)	As per E(P) Act 1986
4	Fecal Coliform (MPN/100ml)	As per E(P) Act 1986

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	Dust generated from Blasting, Drilling, loading/ unloading and transportation and Coal Crusher Plant			Particulate Matter	Water Sprinkling system and dust Extraction system along with multicyclone and 20 meter high stack etc.

Emmission Quality Standards

S No.	Stack no	Parameters	Standards
1		Particulate Matter	As per Environment (Protection) Act 1986
2		Sulphur Dioxide	As per Environment (Protection) Act 1986

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3		Oxides of Nitrogen	As per Environment (Protection) Act 1986

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	**Industrial Area**		**Commercial Area**		**Residential Area**		**Silence Zone**	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-http://www.upecp.in/TrainingSession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.

2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.

3. Treated Industial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.

4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.

5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1. This consent is valid for production of Coal- 15.5 Million ton per annum in 555 Ha. coal mining area.
2. Industry shall comply with the conditions of Environmental Clearance issued by MoEF&CC Govt of India and its compliance report shall be submitted.
3. Industry shall comply with the directions given by "Fly Ash Utilization Mission" from time to time.
4. Unit shall operate and maintain installed APCS effectively to achieve the standards prescribed under E(P) Rules, 1986 as amended.
5. Mitigative measures to be undertaken to control dust and other fugitive emissions all along the roads by providing sufficient numbers of water sprinklers preferably mist type mobile sprayers/sprinklers.
6. Unit shall properly operate Online Ambient Air Quality Monitoring System and ensure data connectivity with CPCB and UPPCB server and its progress shall be submitted on quarterly basis.
7. Transportation of coal should be done through belt type conveyer and covered railway wagons.
8. Unit shall maintain effective dust separation /collection system at Coal Handling Plant and Transportation point in such manner so that Ambient Air Quality is not affected at nearby places and Ambient air quality shall be monitored and its report shall be submitted on quarterly basis to the UPPCB.
9. Regular Water sprinkling shall be done at crusher area in coal handling plant and at haul roads. Industry shall effectively operate and maintain the mobile fog cannon, fixed fog cannon and mobile water tankers and one road sweeping machine for controlling dust emission at Rack loading point.
10. Unit shall develop and maintain green belt as per the guidelines issued by the Board vide office order dated 16/02/2018, which is available on Board's Website- www.uppcb.com.
11. Proponent shall establish Miyawaki forest as per the GO no. 1011/81-7-2021-09(rit)/2016 dated 13.10.2021 of Deptt. of Environment, forest and climate change.
12. Industry shall treat industrial effluent through ETP in such a manner to achieve the standard prescribed under Environment (Protection) Rules 1986 and treated effluent shall be reused in vehicle washing, water sprinkling for dust suppression and horticulture.
13. Domestic effluent shall be treated though STP as per the standard prescribed under Environment (Protection) Rules 1986 and treated water shall be used for horticulture within premises.
14. Industry shall not discharge any kind of effluent outside the premises and shall ensure ZLD.

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15. Industry shall install and operate Electro Magnetic Flow meter at water source, inlet and outlets of ETP and STP with data connectivity to CPCB server. The records of flow meter readings shall be maintained.
16. Industry shall operate separate energy meter to measure the electricity consumption in operation of ETP and STP. The logbook of their readings shall be maintained.
17. Industry shall install PTZ camera at ETP and STP and Exit Gate for surveillance purposes and shall provide the URL and password to the Board within 01 month.
18. Industry shall comply with the provisions of Hazardous and Other waste (Management & Transboundary Movement) Rule 2016 and submit the hazardous waste disposal details in form-10.
19. Industry shall ensure the compliance of orders passed by Hon'ble Supreme Court/Hon'ble National Green Tribunal, regarding the environmental compensation imposed against the industry.
20. Industry shall submit environmental statement in prescribed format as per rule 14 of Environment (Protection) Act, 1986.
21. Industry shall abide by directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection for safe guard of environment from time to time.
22. Industry shall comply with the directions issued under Singrauli Action Plan in time bound manner.
23. Industry shall comply with the directions passed by Hon'ble Supreme Court in Civil Appeal No 9035/2019 on 06.12.2019.
24. Industry shall ensure the compliance of directions given by Hon'ble Oversight committee from time to time.
25. Consent fees if revised, shall be payable by industry from the date of its applicability.
26. Industry shall comply with the relevant provisions of Environmental Laws.
27. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order.

RAJENDRA SINGH
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Date: 2023.11.17 11:21:25 +05'30'

Chief Environmental Officer (circle-2)

Copy to:

Regional Officer, UPPCB, Sonbhadra with direction to send the compliance report of CTO conditions on quarterly basis to Head Office

RAJENDRA SINGH
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Date: 2023.11.17 11:21:45 +05'30'

Chief Environmental Officer (circle-2)

मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जनसहभागिता का सन्देश

- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेकने से रुकें | इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई – वेस्ट रीसाइकलर को दें | प्राधिकृत ई-रीसाइक्लिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप से ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका प्थाक्कीकरण करें
- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रैफिक लाइट/रेलवे क्रॉसिंग पर कार/स्कूटर के इंजन बंद करने मात्र से 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

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Annexure No.7

UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand,Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com

Ref. No : 23580/UPPCB/Sonebhadra(UPPCBRO)/HWM/SONBHADRA/2024

Dated :02/02/2024

To,

M/s NCL DUDDHICHUA PROJECT

OFFICE OF THE GENERAL MANAGER DUDHICHUA PROJECT POST - KHADIA

SONBHADRA (U.P),SONBHADRA,231222

Tehsil : Duddhi

District :SONBHADRA

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 23580 and 02/02/2024 .
2. Reference of application (No. and date) 24301152 and 07/01/2024 .
3. Mr VINOD KUMAR SINGH of M/s NCL DUDDHICHUA PROJECT is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at POST - KHADIA SONBHADRA .

Details of Authorisation

S No.	Category of Hazardous Waste as per the Schedules I,II and III of these rules	Authorised mode of disposal or recycling or utilization or co-processing, etc.	Quantity(ton/annum)
1	Used Oil (Sch-1, Cat-5.1)	Through TSDF/Authorized Recycler	310 KL/Annum
2	Oily Waste or sludge (Sch-1 Cat-5.2)	Through TSDF	5.0 MT/Annum

1. The authorization shall be valid for a period of 02/02/2029 from the date of issue of this letter .
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A General Conditions of Authorization -

1. The authorised person shall comply with the provisions of the Environment (Protection Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .

5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .
7. It is the duty of the authorised person to take prior permission ot the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .
15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

B Specific Conditions of Authorization

1. The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers / bags shall be provided with a general label. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.
2. The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested. Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.
3. An application for the renewal of an authorization shall be made in form 1, before its expiry as laid down in rule. It is further brought to your notice that as per the order dated 14-11-2003 passed by the Hon'ble Supreme Court in W.P. (c) No. 657 of 1995, no industry covered under Hazardous and other Wastes (Management and Transboundary Movement) Rules, 2016 shall be allowed to operate without valid authorization. It is also provided in the same orders that industries which are not complying with the conditions of authorization shall not be allowed to operate. Hence in case you fail to apply for authorization, before its expiry or fail to comply with conditions of the earlier authorization issued to you, closure order shall be issued against your industry without any further notice.
4. The applicant must file returns on prescribed Form 4 along with a compliance report of this letter and should also maintain records on Form 3 and present it to Board’s inspecting officials.
5. In case of occurrence of an accident, complete details on form must be sent to U.P. Pollution

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Control Board at the earliest along with details of mitigative and remedial measures taken.

6. The authorized person shall not receive, collect, or store any hazardous waste from any unauthorized occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorization of the Board.

7. In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers, of hazardous chemicals such as flammable corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

8. It is within the powers and functions of the U.P. Pollution Control Board to modify / revoke the terms and conditions of the authorization issued under the Rule – 7 of Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.

9. You are directed to install display board outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emission and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within 15 days of receipt of this letter.

10. It is the mandatory duty of the authorized person to comply with the guidelines for transportation of hazardous waste in accordance with rule 18 of Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016.

11. It should be ensured that hazardous wastes shall be properly collected and packed in HDPE bags and then temporarily stored in a lined RCC tank/pit with suitable shed.

12. An ETP sludge/salt test report of a laboratory approved under E.P. Act shall be submitted along with compliance of this letter of this office.

13. Used oil shall be sold only to recyclers registered with U.P. Pollution Control Board. The record shall be maintained.

14. The occupier, transporter and operator of a facility shall be liable for damages caused to the environment resulting due to improper handling and disposal of hazardous waste listed in schedule 1,2, and 3 and shall be liable to pay a fine as levied by the State Pollution Control Board under the rules.

15. You shall have the valid membership of any common TSDF for S.L.F. (M/S U.P. Waste Management Project Kumbhi Kanpur Dehat or M/s Bharat Oil and Waste Management Ltd., Kumbhi, Akbarpur, Kanpur Dehat. permitted by U.P.P.C.B)., and start sending the stored hazardous wastes for final disposal to the TSDF and report back to U.P.P.C.B. with the required manifesto (document of proof) within three month of this letter. The authorized incinerator is with M/s Bharat Oil Company, Sahibabad, Ghaziabad for oily waste and paint sludge only.

16. You are required to store the hazardous waste safely and send it to TSDF/incinerator within stipulated time period.

17. This authorization is valid till the industry is having valid consent as per the provisions of Air (Prevention and Control of Pollution) Act 1981 and Water (Prevention and Control of Pollution) Act, 1974.

RAJENDRA SINGH

Digitally signed by RAJENDRA SINGH
Date: 2024.02.06 10:31:02 +05'30'

(Authorized Signatory)

UTTAR PRADESH POLLUTION CONTROL BOARD

Copy to: To the Regional Officer, U.P.Pollution Control Board, Sonbhadra for information and necessary action .

RAJENDRA SINGH
Digitally signed by RAJENDRA SINGH
Date: 2024.02.06 10:31:12 +05'30'

CEO/EE, I/C Circle_____

मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जनसहभागिता का सन्देश

- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेकने से रुकें | इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई – वेस्ट रीसाइकलर को दें | प्राधिकृत ई-रीसाइक्लिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप से ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका प्थाक्कीकरण करें
- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रैफिक लाइट/रेलवे क्रॉसिंग पर कार/स्कूटर के इंजन बंद करने मात्र से 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

Annexure-8

Statement of activities under CSR for the FY 2024-25 in Dudhichua Area (in INR lakhs)

SL No.	Sanction Year	Name of Project/Activity	District	Sactioned Amount(in lakh)	Awarded Amount (in lakh)	Expenditure till March 2024	Expenditure including liability in FY 2024-25	Total Expenditure	Mode of implmention Direct or Indirect	Present Status : Completed/ Ongoing	Remarks
1	2	3	4	5	6	7	8	9=7+8	10	11	12
1	2023-24	Development works at Sewa Kunj Ashram Chapki, Sonbhadra (UP)	Sonbhadra	**92.00**	69.20	44.64	30.92	75.56	Direct	Completed	ANNEXURE-I (pg: 1-12)
2	2023-24	Construction of small check dam and retaining wall to reduce soil erosion of farm lands in ward no 21 in singrauli	Singrauli	**4.81**	3.91	0.00	4.11	4.11	Direct	Completed	ANNEXURE-II (pg: 1-6)
3	2024-25	Financial Assistance for organizing of a summer camp 2024	Singrauli	**4.00**	4.00	0.00	4.00	4.00	District Adm. Singrauli	Completed	ANNEXURE-III (pg: 1)
4	2020-21	Organization of Nutritional camp with the focus of reducing IMR and MMR & malnutrition in thei vicinity of NCL	Singrauli	**19.89**	12.50	8.79	3.71	12.50	Direct	Completed	ANNEXURE-IV (pg: 1-7)
5	2023-24	Installation of solar pumps in 33 Nos Gaushala established under Mukhyamantri Gausewa Yojna in Singrauli District	Singrauli	**60.36**	60.36	0.00	54.32	54.32	District Adm. Singrauli	Ongoing	ANNEXURE-V (pg: 1-14)
6	2023-24	Organizing 15 day training camp in different sports for rural youth residing in the CSR operational area of NCL	Singrauli	**9.93**	7.76	0.00	6.51	6.51	Direct	Completed	ANNEXURE-VI (pg: 1-6)
7	2024-25	"Financial support for organizing educational and awareness drive for promotion of Cyber Security awareness among people"	Singrauli	**1.00**	1.00	0.00	1.00	1.00	District Adm. Singrauli	Completed	ANNEXURE-VII (pg: 1-3)
8	2024-25	Procurement of 1000 nos. blankets for distribution among people residing in the vicinity of Dudhichua Area	Singrauli	**4.31**	4.20	0.00	4.20	4.20	Direct	Completed	ANNEXURE-VIII (pg: 1-3)
9	2023-24	Vocational Training in Motor Rewinding and Mobile Repairing for rural youth in villages under CSR	Singrauli	**4.00**	3.13	0.00	3.13	3.13	Direct	Completed	ANNEXURE-IX (pg: 1-3)
10	2024-25	Financial Assistance to NCL funded schools for providing education to Non-NCL wards under CSR	Singrauli	**457.88**	**457.88**	0.00	457.88	457.88	Direct	Completed	APPROVED AND BOOKED BY HQ
11	2020-21	Construction of 10 nos. community hall (Type-3) in different Gram panchayats in Singrauli in Chitrangi block .	Singrauli	**275.00**	275.00	181.64	16.35	197.99	District Adm. Singrauli	Ongoing	ANNEXURE-X (pg: 1-9)
12	2022-23	Financial Assistance for electrification of 10253 Nos. households in Chitrangi Block Dist. Singrauli	Singrauli	**5307.00**	4551.84	3153.50	839.80	3993.30	MP Poorv Kshetr Vidyut Vitran Company Singrauli	Ongoing	ANNEXURE- XI (pg: 1-10)
13	2024-25	Organization of a health camp in village under CSR	Singrauli	**1.88**	1.42	0.00	1.42	1.42	Direct	Completed	ANNEXURE- XII (pg: 1-6)

10/4/24

प्रबंधक (सीडी)
दुधीचुआ क्षेत्र
MANAGER (CD)
DUDHICHUA AREA

Statement of activities for the FY 2025-26 in Dudhichua Area

SL No.	Sanction Year	Name of Project/Activity	District	Sactioned Amount(in lakh)	Awarded Amount (in lakh)	Expenditure till previous year March 2025	Action plan approved for FY 2025-26	Expenditure including advance & liability in FY 2025-26	Total Expenditure	Mode of implmention Direct or Indirect	Present Status : Completed/ Ongoing/ Not Started	Remarks
1	2	3	4	5	6	7	8	10	10=7+10	14	15	16
1	2025-26	Financial Assistance for plantation drive at 19 different spots in Singrauli district through seedball broadcasting technique	Singrauli	4.96	4.96	0.00	4.96	4.96	4.96	District Adm. Singrauli	Completed	ANNEXURE-XIII (pg: 1-3)
2	2024-25	Procurement of basic amenities and educational material for Non-funded schools of NCL running in operational area of Dudhichua Area	Singrauli	4.07	4.06	0.00	4.06	4.06	4.06	Direct	Completed	ANNEXURE-XIV (pg: 1-4)
3	2025-26	Supply of Mosquito nets for distribution among people residing in the operational area of Dudhichua Area'	Singrauli	2.00	1.98	0.00	1.98	1.98	1.98	Direct	Completed	ANNEXURE-XV (pg: 1-2)
4	2025-26	Supply of water cooler along with RO in Shaktinagar Railway Station, Sonebhadra (UP)	Sonebhadra	0.89	0.89	0.00	0.89	0.89	0.89	Direct	Completed	ANNEXURE-XVI (pg: 1-3)
5	2025-26	Financial Assistance for organizing of a Sports Tournament in Singrauli	Sinrauli	1.00	1.00	0.00	1.00	1.00	1.00	District Adm. Singrauli	Completed	ANNEXURE-XVII (pg: 1-2)
6	2023-24	Installation of solar pumps in 33 Nos Gaushala established under Mukhyamantri Gausewa Yojna in Singrauli District	Singrauli	60.36	54.87	54.32	0.55	0.55	54.87	District Adm. Singrauli	Completed	ANNEXURE-V (pg: 1-14)
7	2020-21	Construction of 10 nos. community hall (Type-3) in different Gram panchayats in Singrauli in Chitrangi block .	Singrauli	275.00	250.00	197.99	52.00	52.00	249.99	RES, Singrauli	Completed	ANNEXURE-X (pg: 1-9)

10/2/2026
प्रबंधक (सीडी)
दुधीचुआ क्षेत्र
MANAGER (CD)
DUDHICHUA AREA

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Statement of activities for the FY 2025-26 in Dudhichua Area

SL No.	Sanction Year	Name of Project/Activity	District	Sactioned Amount(in lakh)	Awarded Amount (in lakh)	Expenditure till previous year March 2025	Action plan approved for FY 2025-26	Expenditure including advance & liability in FY 2025-26	Total Expenditure	Mode of implmention Direct or Indirect	Present Status : Completed/ Ongoing/ Not Started	Remarks
1	2	3	4	5	6	7	8	10	10=7+10	14	15	16
8	2022-23	Financial Assistance for electrification of 10253 Nos. households in Chitrangi Block Dist. Singrauli	Singrauli	5307.00	4551.84	3993.30	558.54	558.54	4551.84	MP Poorv Kshetr Vidyut Vitran Company Singrauli	Completed	ANNEXURE- XI (pg: 1-10)
9	2025-26	Making arrangement for providing potable drinking water to the people residing in the vicinity area of Dudhichua Area	Sonebhadra/Singrauli	0.86	0.86	0.00	0.73	0.73	0.73	Direct	Completed	ANNEXURE-XVIII (pg: 1-9)
10	2024-25	Organization of a health camp in village under CSR	Singrauli	1.88	1.88	0.00	1.88	1.88	1.88	Direct	Completed	ANNEXURE- XII (pg: 1-6)
11	2025-26	Organization of 2 mega health camps under CSR	Singrauli	3.95	3.95	0.00	3.21	3.21	3.21	Direct	Completed	
12	2025-26	Construction of Public Toilet near Maa Jwala Mukhi Temple in Shaktinagar (UP)	Sonebhadra	4.95	3.47	0.00	3.47	0.07	0.07	Direct	Ongoing	Tender floated successfully. Work Ongoing.
13	2025-26	Sab Sakshar- deficit grant to NCL funded School,DCH	Singrauli	347.80	347.80	0.00	347.80	347.80	347.80	Direct	Completed	Approved and Booked by HQ
14	2023-24	Organization of Nutritional camps with the focus of reducing IMR (Infant Mortality Rate), MMR (Maternal Motrality Rate) & Malnutrition in vicinity of NCL	Singrauli	19.89	19.89	0.00	19.89	0.00	0.00	Direct	Not Started	Tender floated 2 times, however due to technical issue the tender was cancelled. Approval has been taken to float the Tender through GeM portal once again.
		Total Expenditure						**977.67**				

10/9/2025
प्रबंधक (सीडी)
दूधीचुआ क्षेत्र
MANAGER (CD)
DUDHICHUA AREA

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Appeal /OA NO. 107 OF 2026

In re:

Raghvendra Pratap Singh

Plaintiff /Appellants/
Petitioner/Complainant

VERSUS

State of Uttar Pradesh & ors

Defendant/Respondent/
Accused

KNOW ALL to whom these present shall come that I/We Anuj Kumar Chaubey the above named Law officer do hereby appoint (herein after called the advocate/s) to be my/our Advocate in the above noted case & authorize :-

Mr.Pradeep Misra, Mr. Daleep Dhyani, Advocates,
138, New Lawyers Chamber, Supreme Court of India,
New Delhi, Ph. :011-23070011, Mob. 9810252518, 9811070721

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the appellate Court including High Court subject to payment of fees separately for each Court by me/ us.

To sign, file verify and present pleadings, appeals cross objections or petitions for execution review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages.

To file and take back documents to admit and/or deny the documents of opposite party.

To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case.

To take execution proceedings.

To deposit, draw and receive money, cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.

To appoint and instruct any other Legal Practitioner, authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think it to do so and to sign the Power of Attorney on my/our behalf.

AND I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes.

AND I/We undertake that I / we or my /our duly authorized agent would appear in the Court on all hearings and will inform the Advocates for appearance when the case is called.

AND I /we undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain himself.

AND I /we the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the Advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once the fee is paid. I/we will not be entitled for the refund of the same in any case whatsoever. If the case lasts for more than three years, the advocate shall be entitled for additional fee equivalent to half of the agreed fee for every addition three years or part thereof.

IN WITNESS WHEREOF I/We do hereunto set my /our hand to these presents the contents of which have been understood by me/us on this 18 day of .04 .2026

Ac bject to the terms of fees.

(PRADEEP MISRA)(DALEEP DHYANI)
Advocate Advocate (D/435/01)

ADVOCATES' WELFARE FUND STAMP ₹25 2607299 BAR COUNCIL OF DELHI DELHI TWENTYFIVE RUPEES

Client
Anuj Kumar Chaubey
Law Officer-I
U.P. Pollution Control Board
Lucknow